

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, AT NEW DELHI
ORIGINAL APPLICATION NO. 606 OF 2018**

IN THE MATTER OF:

In re: Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

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Date: 11.10.2023

Place: New Delhi

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, AT NEWDELHI
ORIGINAL APPLICATION NO.606 OF 2018**

IN THE MATTER OF:

In re: Compliance of Municipal Solid Waste Management Rules, 2016
and other environmental issues.

**AFFIDAVIT FILED BY THE CHIEF SECRETARY TO
THE GOVERNMENT OF KARNATAKA - RESPONDENT**

I, Vandita Sharma, D/o. Krishan Lal Sharma aged about 59 years, presently working as Chief Secretary, Government of Karnataka, do hereby solemnly affirm and State on oath as follows:

1. I respectfully submit that I have been working as Chief Secretary, Government of Karnataka since June 2022 and in my official capacity and as verifiable from official records maintained with Government of Karnataka, as also the information provided by various departments of Government of Karnataka, I am familiar with the facts of the case and hence I am swearing to this affidavit.
2. I respectfully submit that the Hon'ble NGT in its Order dated: 13-10-2022, has directed the State to set up a centralized single window mechanism for planning, capacity building and monitoring of waste management at the State Level. Accordingly, an Interdepartmental Committee has been constituted vide GO no: UDD 229 CSS 2021, Bengaluru Dated: 31-01-2023 for the purpose of exploring means and ways of ensuring coherence across departments involved in preparation of plans, implementation of projects on ground, necessary approvals, compliance management etc., so as to expedite completion of targets with the stipulated time. The Government Order is enclosed as **Annexure-R1**.
3. I respectfully submit that the said Committee has met on 31/10/2022, 16/11/2022, 28/11/2022, 9/2/2023, 12/4/2023, 16/5/2023, 23/6/2023, 08/08/2023, and 25/09/2023 and deliberated upon the progress, barriers in implementation, change

Vandita Sharma

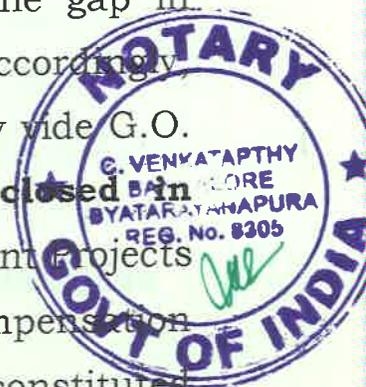


in policy reforms, involvement of technical support, training of the concerned that would help in effective decision making. The proceedings of the meetings are enclosed in **Annexure- R2**.

4. I respectfully submit that the Hon'ble Court issued directions that Rs.2900 crore may be deposited by the State of Karnataka in a separate ring-fenced account within two months, to be operated as per directions of the Chief Secretary and utilised for restoration measures preferably within six months. As already directed, the Chief Secretary may evolve an appropriate mechanism for planning, execution, and oversight of programmes for remedial action involving concerned departments within one month. Accordingly, the State has deposited environmental compensation amount in a ring-fenced account. A separate Personal Deposit account is opened in the name of Additional Chief Secretary, Urban Development Department and INR 1967 crores has been deposited for the FY 2022-23 and shall be utilised for restoration measures as per Hon'ble NGT Order. The Release Order is enclosed as **Annexure-R3**.

In addition, under SBM 2.0, funds have been dovetailed to the tune of Rs. 989.84 Cr. for Legacy Waste Management and Rs. 2256 Cr. for Used Water Management.

5. I respectfully submit that a comprehensive action plan for Legacy waste and Used Water Management has been prepared for the state by dovetailing funds under UWM component of SBM 2.0 and compensation amount of NGT. Approval of action plans prepared w.r.t compliance in the OA 606 for the Compensation amount Rs. 2900 Cr. has been accorded.
6. I respectfully submit that the Hon'ble NGT has given directions in O.A. No. 606/2018 and other Cases to the State Government to take up immediate remedial measures to address the gap in sewage treatment in the State of Karnataka. Accordingly, government has designated KUIDFC as a nodal agency vide G.O. No.: UDD 5 CSS 2023 dated 19.07.2023 (as enclosed in **Annexure- R4**), for execution of Used Water Management projects in ULBs of Karnataka under SBM (U) 2.0 and NGT Compensation Funds. The State Level High Powered Committee is reconstituted



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under the chairmanship of Additional Chief Secretary to Government of Karnataka by delegating the Cabinet powers of according approval to the DPRs of any amount and to take major decisions with regard to the implementation of the said scheme. The reconstituted Committee is also the empowered Committee for the projects taken up under NGT Environmental compensation fund.

1. Status of Solid Waste Management

I respectfully submit that the total quantity of solid waste generated in urban areas of the State is 12140 TPD. As in October 2022, 5741 TPD of waste was being processed in the urban areas. In last one year, there has been an increase of 898 TPD of solid waste processing capacity to 6639 TPD.

In Rural areas, the total waste generation is 3194 TPD, of which 2607 TPD is being processed.

The Urban Development and Rural Development Department of Karnataka are taking number of steps to improve solid waste management. These measures include:

- Building processing infrastructure facilities and waste collection and transportation infrastructure.
- Engaging and mobilizing citizens to source-segregate waste.
- Promoting household and on-site composting.
- Ensuring worker welfare.
- Managing compliance with plastic waste management regulations

Specifically, the 316 Urban Local Bodies have taken the following steps to strengthen solid waste management:

i. Land Availability Status:

The Urban Development Department has been working tirelessly in ensuring that facilities for effective solid waste management is being set up with all the ULBs. The Urban Development Department along with District



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Administrations are continuously working for identification of land and the status of the land availability is provided as under:

- a. Out of 316 ULBs, 276 ULBs (about 87%) have procured land for processing of MSW as **Annexed at R4-A**.
- b. Alternate arrangements are being made with continuous support and coordination among ULBs and Districts so that solid waste generated is being processed scientifically.

In this regard following arrangements are being made:

- I. 9 ULBs (Hebbagodi, Madanayakanahalli, Anekal, Attibelle, Bommasanadra, Chandapura, Jigani, Chikbanavara, Hunasamaranahalli) of Bangalore Urban district have tied up with BBMP for processing their solid waste in the existing wet waste composting plants of BBMP located in Chikkanagamangala.
 - II. 6 ULBs in Belgaum district have been clustered into 3 for processing of their solid waste with nearby ULBs i.e., Chinchali clustered with Kudachi, Examba with Sadalga, Shedbala with Innapura, Naganoor with Kalloli, Kagawada with Ugakordha and Peeranwadi with Macche.
- c. Also, Urban Development Department along with District Administration are ensuring scientific and effective management in Notified Area Committees. In this direction, out of 4 Notified Area Committees, Hatti NAC is processing its waste in their industrial area, and the other 3 NAC have tied up with nearby ULBs for Waste processing i.e., Shahbad NAC clustered with Shahbad CMC, Bheemarayanagudi Clustered with Shahpura CMC, Kudremukh NAC with Mudigere TMC.
 - d. Efforts are underway by the respective District Administrations to identify and finalise SWM site remaining 21 ULBs.

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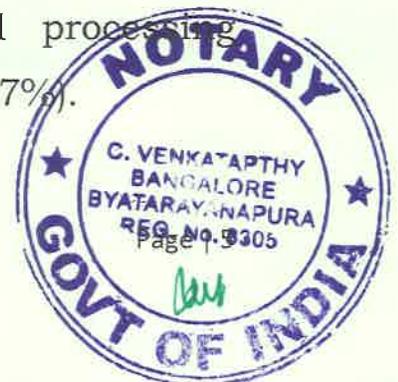


ii. **Status of SWM Implementation:**

The Urban Development Department of Karnataka has taken up the implementation of SWM infrastructures in ULBs in a mission mode. This includes expediting the preparation and approval of DPRs, continuous meetings with District Administration and ULBs for grounding of projects. The current status of SWM Implementation in ULBs are provided as under:

- a. Out of 316 ULBs, 219 ULBs have prepared DPRs for Integrated Solid Waste Management including Collection, Transportation, Processing and Disposal of solid waste. These 219 SWM DPRs approved by the State, comprising 5393 works (both Civil & procurement of vehicles/machineries) out of which tenders have been invited for 4833 works; 4073 works have been completed and 557 works are under progress.
- b. Out of 316 ULBs, 93 ULBs are newly upgraded from Gram Panchayats. 66 ULBs out of 93 ULBs (71%) have SWM site and out of these 66 ULBs, 12 ULBs have prepared integrated Solid waste management DPR which has been approved at the State Level Technical Committee and 17 DPRs are ready to place before Technical Committee and balance 37 are in DPR preparation stage.
- c. 4 NACs have clustered with nearby ULBs for solid waste management.
- d. 315 ULBs (except BBMP) of Karnataka generates about 6640 TPD of Municipal Solid Waste, out of which 3787 TPD of waste is being processed. The processing includes 2755 TPD of wet waste and 1032 TPD of dry waste, which is about 57% of the total waste generated. There is an increase of about 10% in the overall processing percentage as compared to October 2022 (47%).

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- e. 315 ULBs (except BBMP) generates about 3652 TPD of wet waste. The State has considerably focussed on managing its wet waste through its windrow composting plants. At present about 2755 TPD (75%) of wet waste is being processed in 219 windrow plants available with the ULBs.
- f. The ULBs (except BBMP) have also improved in the area of dry waste management, post October 2022. There is an overall increase of 11% in the dry waste processing from 34% (719 TPD) in October 2022 to 45% (1032) as of now. At present there are 318 Dry waste Collection Centres (DWCCs) in the State with a capacity of 1050 TPD, which is optimally utilized to process the dry waste. Under SBM 2.0, action plan has been approved by Government of India to meet the gap in dry waste processing. The Department is preparing model estimates for Material Recovery Facilities for smooth grounding of projects and to also to optimise time that is required for estimate preparation and procurement.

iii. **SBM 2.0 Action Plan for Solid Waste Management**

It is respectfully submitted that, in order to address the gap in solid waste processing, Action plan has been approved by MoHUA for Solid Waste Management in 310 ULBs including BBMP under SBM (U) 2.0 (Components include Wet Waste Processing, Dry Waste Processing, Transfer Stations, Sanitary Landfill, Legacy Waste Management, C&D Waste Processing, Mechanized Sweeping), for the total project cost of INR 2058.76 Cr. The MoHUA approved copy of solid waste action plan is enclosed as **Annexure-R5**. The action plan abstract is provided in below table:



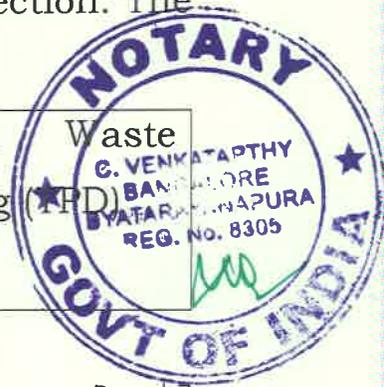
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Sl no	Type of processing	Proposed capacity (approved by MoHUA under SBM 2.0)	Cost (Rs in crores)
1	Waste to Compost	1804.46 TPD for 91 ULBs	207.51
2	Material Recovery Facility	4731.11 TPD for 310 ULBs	402.14
3	Transfer Station	2750.20 TPD for 2 cities	123.76
4	SLF	879.82 MT in 227 ULBs	57.18
5	Bio methanation	600 TPD for BBMP	108.00
6	Waste to Energy	460 TPD for BBMP	82.8
7	C&D waste management	1193.00 TPD for 5 ULBs	71.56
8	Sweeping machines	29 Nos. for 5 ULBs	15.95
9	Legacy Waste management	179.97 Lakh Tons for 196 ULBs	989.84
Total in Crores			2058.76

- iv. It is respectfully submitted that Bruhat Bengaluru Mahanagara Palike (BBMP) generates about 5500 MT of solid waste per day, out of which 2852 TPD is being processed. BBMP currently has successfully achieved 100% door to door coverage of Solid Waste collection. The overall status is provided as under:

Quantity of Waste Generation in (TPD)	Waste in BBMP	Waste Processed (TPD)	Gap in Processing (TPD)	Waste (TPD)



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5500	2852	2098
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Out of 2852 MTPD of total solid waste processed, 1800 MTPD of wet waste is being processed through centralised aerobic composting plants; 85 MTPD of wet waste is processed through Bio-Methanation plant; 265 MTPD wet waste is processed in-situ through home-composting, Lane Composting and Organic Waste Convertors; 650 MTPD of dry waste is being processed through existing decentralised Dry Waste Collection Centres (DWCC) and informal system; 52 MTPD of Domestic Hazardous and Sanitary Waste is collected and stored separately and processed as per the SWM Norms. A total of 550 TPD of waste in the form of inert is currently being landfilled in sanitary landfill site.

BBMP has already taken up several steps towards bridging the gaps in waste processing under SBM 2.0 and other schemes, which includes various upcoming proposals and new processing plants as stated under:

- a. A Bio-CNG plant with a capacity to handle 300 MTPD (scalable upto 500 TPD) of wet waste is approved by the Government. The said plant will be set up by M/s. GAIL Gas Ltd under PPP model and land will be provided by BBMP. The present status of the project is to execute the concessionaire agreement.
- b. BBMP has signed concessionaire agreement with a private agency to set up a waste to energy plant generate 14 MW of power from 1000 MTPD of solid waste at existing Kannahalli solid waste processing plant. The private agency has currently entered the Power Purchase Agreement (PPA) with the Bangalore Electricity Supply Company (BESCOM). The same is submitted to Karnataka Electricity Regulatory Authority (KER) for approval. Once this is approved the agency will start the work of waste to energy plant and said plant will be commissioned in two years' time.

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- c. Tender is under process for establishment of one more decentralised Bio-Methanation plant of capacity 50 MTPD.
- d. BBMP has set-up 12 Bio-methanization plants, each of 5TPD capacity, of which 7 Nos. of plants are operational and 5 Nos. are under upgradation process. In addition to this, BBMP is establishing 4 Nos of new Bio-methanation plants, each of capacity of 5 MTPD, with a total capacity of 20 TPD.
- e. A waste (RDF) to energy plant is being set-up at Bidadi in collaboration with M/s Karnataka Power Corporation Ltd (KPCL) to generate 11.5 MW of power per day by incinerating 600 MTPD of Refuse Derived Fuel (RDF). The work is 80% complete and likely to be commenced by December 2023.
- v. In order to handhold ULBs and expedite establishment of waste processing facility, tender has been invited to engage Technical Manpower agency/ Consultancy for all districts which will provide quality resources for carrying out DPR preparation, tendering process and supervising timely execution of the projects.

2. Legacy Waste Management Status

I respectfully submit that; the implementation of Legacy Waste Management (LWM) has been taken up on a mission mode. A number of efforts are being taken up including continuous review of LWM projects at Chief Secretary Level, ensuring faster approval of projects at State and District Level and coordinated efforts from various departments to expedite any roadblocks in the project implementation. The progress achieved w.r.t. dumpsite remediation, is submitted as below:

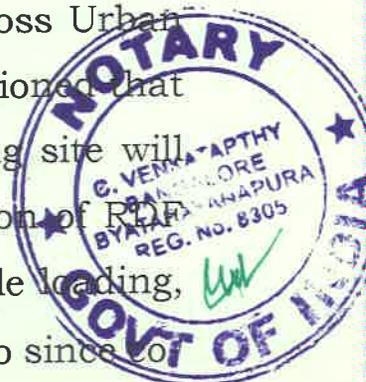
- i. The standard estimates were prepared as per Schedule of Rates prescribed by the State Government in line with CPWD and MoHUA guidelines. The said estimates were vetted by the State PWD dept and circulated to all ULBs.

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- ii. Model RFP documents, guidelines have been issued for carrying out bio-mining and bioremediation works.
- iii. The 196 ULBs (195 ULBs and 1 BBMP) have conducted survey of legacy waste by using drone/ through total station, the legacy waste quantum has been reduced from 82.19 lakh MT as reported earlier and currently the quantum is 74.57 lakh MT. Detailed Project Reports have been prepared by the ULBs after conducting physical and chemical characterization of waste at the dumpsite.
- iv. 04 ULBs have remediated 1.32 lakh MT of legacy waste and reclaimed 47 acres of land.
- v. 93 ULBs have initiated in house remediation of legacy waste to process 9.02 lakh MT of legacy waste and is expected to complete the remediation by June 2024 thereby reclaiming 205 Acres of land.
- vi. 02 ULBs have grounded work after issuing work order by following the tendering procedure to clear 9.90 lakh MT of legacy waste.
- vii. 86 ULBs are in tendering stage for remediation 54.18 lakh MT quantity of legacy waste
- viii. 10 ULBs are under DPR preparation stage for remediation of 0.41 lakh MT quantity of waste.
- ix. The ULB wise details for 195 ULBs are enclosed in the **Annexure - R6.**
- x. I respectfully submit that a meeting was conducted by Director, Directorate of Municipal Administration with cement factories on 23.01.2023 in order to understand the requirements of cement industries for taking up the RDF material from legacy waste processing plants across Urban Local Bodies in Karnataka. Cement factories mentioned that the cost of transportation of RDF from processing site will have to be borne by the ULBs. Also, transportation of RDF through railways will not be viable due to multiple loading, unloading and manual handling instances and also since transportation of RDF with any other material is also not

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allowed in railways. Thereafter, a Request for Quotation (RFQ) was floated by Urban Development Department in this regard vide Indent No. DMA/SWM/RDF Disposal/Quotation/2022-23 dated 15.03.2023. In response to the RFQ, cement factories were reluctant to accept the Legacy waste RDF due to non-suitability of its composition and low calorific value, to their requirement.

xi. Total number of 5 legacy waste dumpsites have been identified in BBMP jurisdiction:

a. Out of these, one dumpsite situated at Bagalur bearing Sy. No. 171, having legacy waste of 1.94 lakh metric tonne, spread across 2 acres of land, has been Bio-remediated.

b. One dumpsite at Bellahalli and Mittaganahalli bearing Sy. No. 13 and 2, has been taken up for Bioremediation. Approximately 36.50 lakh metric tonnes of legacy waste will be Bio-remediated. A total of nearly 23 acres of land will be Bio-remediated by December 2024.

c. Legacy Waste dumpsite at Mandur bearing SyNo. 155 is being bio-remediated in 2 phases. In Phase-1, the Bio-Mining work is approved by the government to treat 10.06 Lakh Metric Tonnes of legacy waste and to reclaim approximately 50 acres of land. So far, approximately 2.70 lakh MT of legacy waste has been processed. Remaining work will be completed by December 2024. In phase 2, remaining 85 acres of land is planned to be reclaimed by processing 11.06 lakh MT of legacy waste through Bio-mining. The DPR is approved by the State Level High Power Committee. Tenders will be invited shortly.

d. Biomining Project of 3.26 lakh tonnes of Legacy waste at Mavallipura dumpsite bearing Sy No 8, spread across an area of 42 acres of land, is also approved by the State Level High Power Committee. Tenders will be invited, and work will be commenced shortly.

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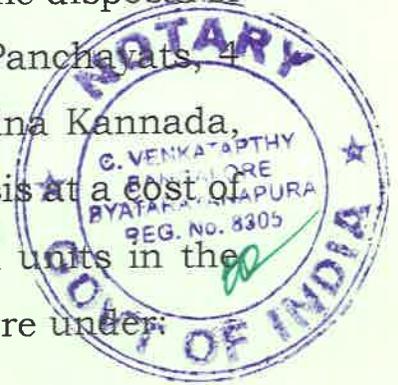
- e. The DPR of Bioremediation of 24.09 Lakh MT of legacy waste at Bingipura and Lakshmpura dumpsites covering an area of 25 acres and 8 acres respectively, is under scrutiny stage.

3. Status of Solid Waste Management in Rural Areas

I respectfully submit that number of efforts are being taken up by Rural Development and Panchayath Raj Department of Karnataka in solid waste management. The measures are taken at various frontage which includes segregation at source, waste collection, transportation and processing of solid waste including on site composting. The measures have been taken on welfare of workers and compliance related to plastic waste management. Efforts undertaken by the existing 5952 Grama Panchayaths of the State towards strengthening Solid Waste Management are as under:

- i. **Solid Waste Management Unit:** Necessary facilities have been provided for solid waste management in every gram panchayat in the rural areas of the state; currently, 5952 Gram Panchayats in the state are managing solid waste in newly constructed SWM sheds, existing old buildings and in cluster models. Out of 5952 Grama Panchayaths, 3032 works of solid waste management units have been completed, 896 works are in progress, and 610 works are sanctioned under Swachh Bharat Mission (G), 15th Finances and MGNREGA convergence. Door to Door collection of Solid waste is ensured in all Grama Panchayats. Presently all Gram Panchayats are provided with Solid Waste Collection and transportation vehicle facilities.
- ii. **Material Recovery Facility (MRF):** For scientific disposal of solid waste collected and segregated in Gram Panchayats, 4 MRFs have been established at Udupi, Dakshina Kannada, Ramanagara and Bellary districts on a pilot basis at a cost of INR 2.5 crore per unit. These units are model units in the country. The salient features of MRFs are as here under:

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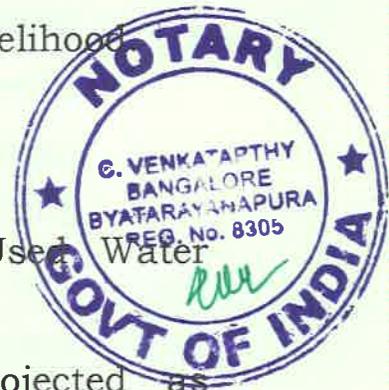
- a. After collection and segregation of solid waste in “Swachha Sankeerna” (SWM Shed) solid waste from each GP is transported to MRF (Material recovery) or PWM (Plastic waste Management) unit for further processing.
 - b. Primary Segregated Solid waste at Grama Panchayat is transported to MRF/PWM.
 - c. Secondary Segregation in 21 categorizations will be done.
 - d. Bailing and further processing for recycling takes place in MRF/PWM.
 - e. MRFs are planned for handling maximum upto 10 TPD of solid waste.
- iii. MRF units have been sanctioned in rest of 27 districts as per the budget announcement of the State of Karnataka for the year 2023-24, to cover all remaining districts. It is planned to construct 27 MRF units, one each in the remaining 27 districts.
 - iv. The Department of Rural Development and Panchayat Raj has initiated to facilitate Solid Waste Management (SWM) in Gram Panchayats of Karnataka through women’s Self-Help Groups (SHGs) to create a sustainable, community-driven and inclusive approach to waste management. Grama Panchayats have signed MoUs with Grama Panchayat Level Federations (GPLFs) to enable SHG members to take up SWM activities. Women are imparted with training for segregation of waste and to transport it in solid waste transportation vehicles. Efforts are on to engage more women SHGs in Grama Panchayats and 5,832 MoUs have been signed so far. Details of the initiative are given in the **Annexure R7**. Nearly 13,000 women are currently engaged in green livelihood.

4. Status on Liquid Waste Management

I respectfully present the following status on Used Water Management:

- i. The urban population of Karnataka is projected as 3,36,59,539 and it was estimated that 3,356.5 MLD of sewage,

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is generated from all the Urban local bodies in the state. Karnataka being an Open defecation free State, have ensured that all the urban households have access to improved sanitation facilities.

- ii. Multiple parastatal agencies are functioning for implementation of projects and operationalization of sewerage system in the state of Karnataka, which are Bangalore Water Supply and Sewerage Board (BWSSB), Karnataka Urban Water Supply & Drainage Board (KUWS&DB), Karnataka Urban Infrastructure Development Financial Corporation (KUIDFC) and Directorate of Municipal Administration (DMA). These agencies are jointly committed to ensuring efficient sewage treatment and environmental compliance.
- iii. In Karnataka, there are 172 Sewage Treatment Plants (STPs) & 3 FSSM Plants (FSTPs) with a combined treatment capacity of 2658.5 MLD. Out of which, tertiary treatment of 90.5 MLD is installed and being operationalized by BWSSB. The details are tabulated as below:

Agency	No.	Installed Capacity
BWSSB	33	1381.5
KUWS&DB	29	125
Urban Local Bodies	110	1152
Total:	172	2658.5

- iv. Works are under progress in 82 STPs with a combined treatment capacity of 716.91 MLD which includes Polhree River Stretch. (BWSSB: 26 Nos. (**Annexure-R8-A**) of STPs of capacity 467 MLD, KUWS&DB: 55 Nos. of STPs of capacity 247.91 MLD & KUIDFC: 1 No. of STP of capacity 1.5 MLD). The Government has taken actions to operationalize Non-operational STPs, which will add a treatment capacity of 32.05 MLD, the list of which is provided at **Annexure-R8-B**.
- v. The Government of Karnataka (GoK) has approved a total of 15 Nos. of UGD schemes during the year 2022 – 23 with a

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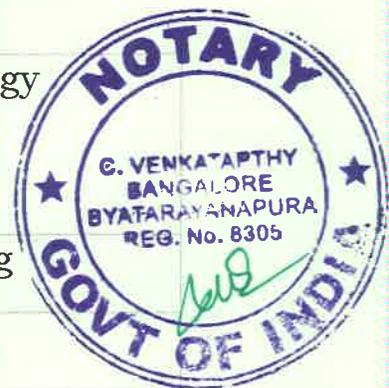
total cost of INR 1122.02 Cr to tackle 117.86 MLD of sewage. Amongst the total of 15 Nos. of UGD schemes, 12 Nos. are new DPRs with cumulative cost of INR 861.70 Cr. and 3 Nos. are revised estimates with a total cost of INR 260.32 Cr. Details are provided in **Annexure-R9**

- vi. In continuation to above, the Government of Karnataka has further approved 1 No. of UGD scheme for Chandapura ULB with cost of INR 106.80 Cr. during the year 2023-24. Land Acquisition is under process. Details are provided in **Annexure-R9**
- vii. The State has also prepared a comprehensive action plan to establish STPs / FSTPs in all Urban Local Bodies of Karnataka to treat used water under SBM 2.0 and NGT Environmental Compensation Funds.
- viii. This substantial infrastructure plays a pivotal role in maintaining the region's sanitation standards and environmental health.

A. The **Bangalore Water Supply and Sewerage Board (BWSSB)** is committed to ensuring efficient sewage treatment and environmental compliance.

- i. Total Quantity of Sewerage generated in Bangalore is 1480 MLD, the BWSSB is having 33 Nos. of STPs with installed capacity of 1381.50 MLD and is treating 1212 MLD of sewage (approximately 82%) through its installed Sewage Treatment Plants. **Annexure-R10.**
- ii. Amongst the above, BWSSB has installed Tertiary treatment Plants the details of which are as follow.

Sr. No.	TTPs name/Location	Capacity in MLD	Technology
1.	V Valley	60	Densadeg
2.	Cubbon Park	4	MBR
3.	Lalbagh	1.5	Extended Aeration followed



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Sr. No.	TTPs name/Location	Capacity in MLD	Technology
			by Filtration and UV disinfection
4	Yelahanka	10	Extended Aeration with Filter Bed
5	Jakkur	15	IFAS

- iii. Further, as per the NGT order, OA No. 125/2017, it was directed that all the STPs shall have biological nutrient removal facilities (BNR) and in OA No. 1069/2018, NGT had directed to meet the revised effluent parameters.
- iv. In order to meet the revised effluent discharge standards given by NGT, BWSSB is taking action to upgrade the existing 20 Nos. of Old STPs of various capacities, without affecting the present treatment process. Works are under progress and planned to be completed by 2026.
- v. As part of our ongoing efforts, at present, BWSSB is overseeing the construction of 26 new STPs with a cumulative treatment capacity of 467 MLD. These projects will be well-equipped to meet growing demands and environmental standards.
- vi. In view of urgency of these projects, BWSSB has established a stringent timeline for the completion of these STPs. The construction endeavours are set to be finalized within a maximum period, culminating no later than December 2026. As per the latest data, out of total 26 under construction STPs, the BWSSB has planned to complete construction of 1 No of STPs by end of 2023, 16 Nos. of STPs by end of December 2024, 8 Nos. of STPs by end of December 2025 and 1 No of STPs by end of December 2026.

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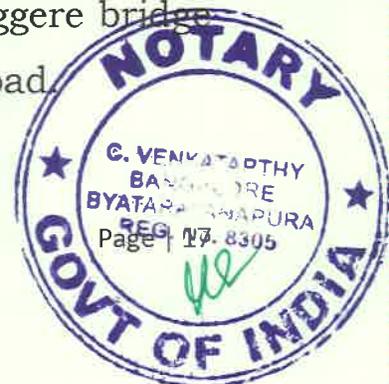
- vii. By increasing our sewage treatment capacity, we are not only meeting immediate demands but also proactively preparing for future growth. Once commissioned, the total number of STPs developed by BWSSB will increase to 59 Nos. and cumulative treatment capacity will be augmented to 1848.5 MLD.
- viii. Existing STPs details are as follows

Sl No	Name of Agency	Sewerage Generation in MLD	Existing STP (Capacity in MLD)	Capacity Utilization (in MLD)	Gap in treatment Present (in MLD)	Capacity of 26 Nos. Under Construction STPs (MLD)	Total Capacity of STPs after completion of Under Construction STPs (MLD)
1	BWSB	1480	1381.5 33 Nos.	1212	268	467	1848.5 59 Nos.

- ix. In order to ensure complete utilization of existing STPs and STPs under construction, the following works are proposed:

- Work of providing and laying of 2000mm, 2200mm and 2400mm dia RCC sewer pipeline from Mylasandra STP to Doddabele STP.
- Work of providing and laying of 1200 & 1600mm dia RCC sewer pipeline from SMV Layout near Hosakere lake to Vidhyapeeta common Chamber near Kengeri Bridge.
- Work of providing and laying of 1200mm dia RCC sewer pipeline from Outer Ring Road Laggere bridge to Summanahalli Bridge Magadi main Road.

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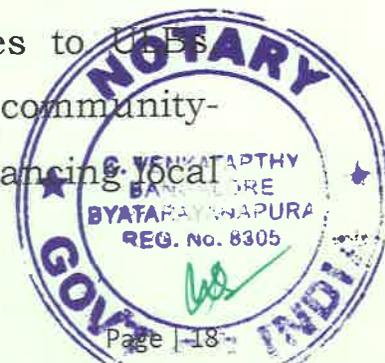


- d. Work of providing and laying of 1600mm dia RCC sewer pipeline from Outer Ring Road near Hennur Police Station to Rajacanal STP.
- e. Work of providing and laying of 1000/1200mm dia RCC sewer pipeline including TT method from M V Garden to Amarjyothi Layout, ISPS Domluru.
- f. Work of Providing and Constructing ISPS at KGA road, Amarjyothi layout and Linking 800mm dia DI rising main from ISPS Domluru to 218 MLD STP Challaghatta.
- g. Work of Providing and Laying 1800mm/2000mm dia RCC Np-3 sewer line at Hosapalya main road, from 7th main near HDFC Bank Hosur road upto Vijayalakshmi timber depot, from 7th main GB Palya to Hosur road, 14th main to Bharath petrol bunk, Hosapalya main road from HSR STP at 14th main upto Venkateshwara Garments from Vijayalakshmi timber depot to Hosur main Road.

B. Amongst the other parastatal agencies functioning in the state, the **Karnataka Urban Water Supply and Drainage Board** (KUWS&DB) is committed to ensuring efficient sewage treatment and environmental compliance.

- i. Out of the total 172 Nos. of STPs and capacity of 2,658.5 MLD of installed treatment capacity of the state, KUWS&DB accounts for construction of 101 Nos. of STPs accounting to total capacity of 768.49 MLD i.e., approximately 29% of sewage treatment through its STPs.
- ii. Out of 101 Nos. of STPs implemented by the KUWS&DB, 72 STPs have been handed over to Urban Local Bodies (ULBs) for further maintenance and operation. These 72 Nos. of STPs collectively have a treatment capacity of 643.32 MLD. By transferring these facilities to ULBs, KUWS&DB ensures a decentralized and community-driven approach to sewage management, enhancing local accountability and efficiency in the process.

Vandita



- iii. KUWS&DB currently maintains 29 Nos. of STPs in house, have a combined treatment capacity of 125.17 MLD.
- iv. KUWS&DB is overseeing the construction of 55 Nos. of new STPs with a cumulative treatment capacity of 247.91 MLD.
- v. Currently, KUWS&DB is overseeing 33 Nos. STPs as comprehensive projects spanning 17 polluted river stretches. Among these projects, 10 are comprehensive schemes, involving a holistic approach to pollution control, while 23 projects focus on Inflow & Outflow Diversion (I&D) works, aimed at intercepting, diverting, and treating polluted water inflows. The KUWS&DB has set a maximum completion period, with all 31 projects stated to be finished by March 2024, remaining 2 projects will be taken up after obtaining necessary clearances.
- vi. The KUWS&DB has successfully secured approval for 4 essential projects (**Annexure-R11**) amounting to INR 563.45 Cr. under the guidelines set by the National Green Tribunal (NGT) as per OA 324. The details of these 04 Nos. of projects comprising 46.1 MLD STP are as follows:
 - a. Hebbagodi: Providing UGD Scheme to Hebbagodi city – STP: 24 MLD (SBR) at the approved cost of INR 194.10 Cr.
 - b. Bommasandra: Providing UGD Scheme to Bommasandra town – STP: 10 MLD (SBR) at the approved cost of INR 128.20 Cr.
 - c. Jigani: Providing UGD Scheme to Jigani town – STP: 6 MLD (SBR) & 100 KLD (MBBR) and the approved cost of INR 124.75 crores.
 - d. Chandapura: Providing UGD Scheme to Chandapura town – STP: 6 MLD (SBR) and the approved cost of INR 106.80 crores.
- vii. The DPRs for the aforementioned projects have been prepared and approved. Among these projects, DPRs with costs exceeding INR 50.0 crore are being submitted to the

Vandita



SPTSC (State Pre-Tender Scrutiny Committee) headed by Hon'ble Ret. High Court Judge for clearance and approval.

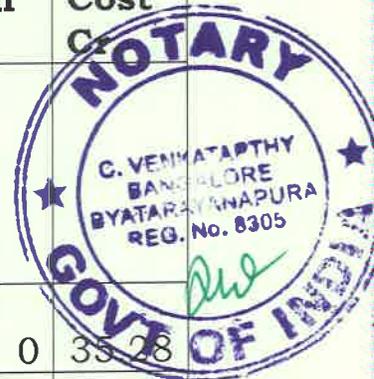
viii. Further, it is respectfully submitted that the Government of Karnataka (GoK) has approved a total of 15 Nos. of UGD schemes during the year 2022 – 23 with a total cost of INR 1122.02 Cr. Amongst the total of 15 Nos. of UGD schemes, 12 Nos. are new DPRs, and their cumulative cost is INR 861.70 Cr., and 3 Nos. are revised estimates with a total cost of INR 260.32 Cr.

ix. For the 12 Nos. of new DPRs approved, the tendering process is being carried out and land acquisition is under process.

C. It is respectfully submitted that, **KUIDFC** is designated as Nodal/ Implementing Agency for Used Water Management Project (UWM) in ULBs of Karnataka under Swachh Bharat Mission (Urban)-2.0 and National Green Tribunal (NGT) Environment Compensation Fund vide G.O. No. UDD/5/CSS/2023, dated 19-07-2023.

i. It is further submitted that, under SBM (U)-2.0 for ULBs with less than 1 Lakh Population, 268 STPs with a combined treatment Capacity of 927.25 MLD is approved under SBM U 2.0 as detailed below:

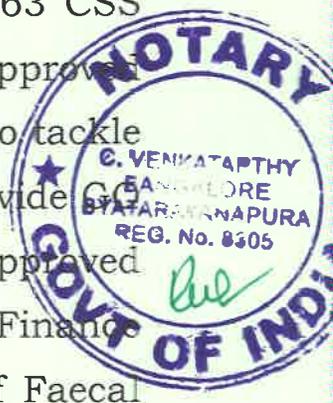
S.N o.	Compon ents	UL Bs no.	Unit s	SBM U 2.0 Funded			Non – SBM funded - NGT Compens ation Fund (in Cr)	Total Cost Cr.
				Centr al Shar e (in Cr)	State Shar e (in Cr)	Tota l in Cr)		
1	Cesspool tankers	14 0	147	17.64	17.64	35.2 8	0	35.28
2	Sewer Cleaning Vehicles	31	31	5.43	5.43	10.8 5	6.44	17.29



Vandita

	and Other cleaning equipment							
3	I & D Infrastructure (km)	184	1000	250	250	500	24.1	524.1
4	Sewage Treatment Systems (MLD)	268	927.25	868.93	868.93	1738	90.81	1828.77
5	Sewer Network (km)	90	3380	0	0	0	1353.12	1353.12
6	House Service Connection (No.)	90	577149	0	0	0	434.36	434.36
	Total			1142.01	1142.01	2284.1	1908.83	4192.92

- ii. The Government has also accorded approval to action plan under NGT environmental Compensation fund for Rs.1908.83 crores.
- iii. In this regard KUIDFC has issued tender notification for appointment of Project Development and Management Consultant (PDMC), at project cost of INR 72.00 Cr. The scope of the work is inclusive of survey, DPR preparation, Design, Tendering and Project Management. The last date for receipt of bids is 17.10.2023. Under PDMC, a total of 92 key technical personnel and 97 support staff shall support KUIDFC in implementing UWM Projects.
- iv. It is further submitted that Vide GO No: UDD 163 CSS 2018 dated: 3.12.2018, 45 FSTPs have been approved under State Finance Commission special grants to tackle 375 KLD of Faecal sludge. The State Government vide GO No: UDD 163 CSS 2018 dated: 3.12.2018, had approved establishment of 45 FSTPs under State Finance Commission special grants to tackle 375 KLD of Faecal



Vandita

sludge. The status of FSTP construction in the ULBs are stated below.

- a. Out of 45 FSTPs approved, 1 FSTP of 6 KLD capacity in Karkala TMC of Udupi District is commissioned and work order has been issued for another 27 FSTPs with 144 KLD cumulatively.
 - b. 6 no of FSTPs with 78 KLD capacity are under tender process and remaining 11 with 147 KLD capacity are in DPR preparation stage.
- v. For the effective implementation and better compliance of the orders made by Hon'ble NGT, position of Mission Director for Swachh Bharat Mission is created Vide Government Order No: UDD 135 CSS 2023, Dated 28.09.2023. Enclosed in **Annexure-R12**.

D. Grey Water Management in Rural Areas

- i. In order to implement Grey water management works in all the villages of the State, as per the guidelines of Swachh Bharat Mission (G) Scheme, the Detailed Project Reports of 26,274 villages have already been approved and the inline treatment works have started and progressed in 20,067 villages under the convergence of Swachh Bharat Mission (G), 15th Finance and MGNREGA. So far in 2,167 villages, GWM works are completed at village level.
- ii. **Faecal Waste Management:** For scientific disposal of faecal Waste, Faecal Waste Management units are being implemented. 17 Faecal Waste Management DPRs have been approved covering 10 districts of the State, out of which 12 FSTP units have been constructed and are operational. The construction of remaining 5 FSTP Units are in progress. It is planned to provide one FSTP unit per taluka during the year 2023-24.

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5. Single Use Plastic Ban Initiatives

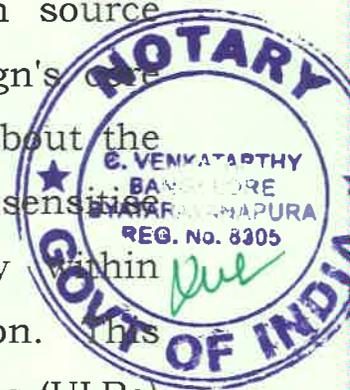
It is respectfully submitted that the state has taken special initiatives on single use plastic ban. The summary is stated below:

- i. Targets has been set to all the ULBs vide. Letter Dated 6852/DMA/122/SWM/2014-15 Dated 09.06.2023 to conduct raids along with KSPCB officials.
- ii. 36,234 raids conducted 9141 tons of plastic waste is seized, 517 cases are booked, and INR 1.20 Cr fine is imposed.
- iii. Mysore has become first ULB in Karnataka for generating EPR certificates. Going forward, 95 ULBs including BBMP, have registered themselves in Centralized EPR portal for plastic of CPCB and are expected to generate EPR certificates by November 2023. The target is to register all ULBs for EPR by March 2024.

6. IEC Initiatives Undertaken by State

The State has launched a year-round awareness program to educate its citizens, elected representatives, and local government officials about different aspects of urban sanitation. The program includes a variety of events and activities, such as workshops, seminars, and public outreach campaigns. The goal is to promote a sense of responsibility, engagement, and active participation in sanitation efforts. To accomplish this goal, the Directorate of Municipal Administration, Karnataka, conducted various campaigns focusing on Source Segregation and Processing Facilities, Plastic Free Karnataka and the RRR Initiative.

- i. Under the different initiatives conducted, the state initiated a three-month campaign with a primary focus on source segregation and processing facilities. The campaign's objective was to raise awareness among citizens about the importance of segregating waste at its source and sensitise them towards in-house composting, particularly within households, to achieve 100% waste segregation. This initiative was developed to assist Urban Local Bodies (ULBs)



Vandita

in optimising the utilisation of wet and dry waste processing facilities in the ULBs to their fullest potential.

- ii. Karnataka State planned and executed a state campaign during the month of July as a “Plastic Free Campaign”. The aim of conducting the Plastic Free Campaign in Karnataka is to address the pressing issue of plastic pollution and its detrimental impact on the environment, public health, and the overall well-being of the state's residents. Instructions have been given to the ULBs to incorporate ECO-Clubs, Green Establishments and Plastic Free Tourist Areas during the Campaign period. The establishment of eco clubs in schools across Karnataka represents a pivotal initiative aimed at fostering environmental consciousness and active participation among school children. The impact of the campaign resulted in more than 500 schools becoming part of the Eco-Clubs. The initiative to establish green establishments holds immense significance as it endeavours to transform commercial entities into responsible stewards of the environment. The campaign helped ULBs to provide a “Green Establishment’ Certificate to more than 650 commercial entities and shops that fulfilled the guidelines of the State. The campaign also emphasised conducting plastic raids in shops to raise awareness among shopkeepers about discontinuing the use of single-use plastics. This effort resulted in a noticeable impact within the state, with over 20,000 kgs of plastic seized from commercial establishments. As a way of warning and to discourage the use of plastic, fines were imposed on these shops, resulting in the collection of approximately 25,00,000 INR in fines from the plastic raids.
- iii. Karnataka state has conducted the “RRR” (Reduce, Reuse and Recycle) to establish “RRR” Centres across the Urban Local Bodies of Karnataka. The campaign was to promote responsible consumption, waste reduction, and recycling amongst citizens to significantly reduce the burden on landfills, conserve valuable resources, and minimise their ecological footprint. More than 450 RRR Centres were set up

Vandita

in the ULBs of Karnataka. The RRR Centres had Collection units of Plastic Waste, Used Clothes, and Used Books. The campaign succeeded in collecting more than 25,000 plastic bags, with each contributor receiving cloth bags in exchange for providing more than 5 kgs of plastic bags. The major intention was to provide awareness amongst citizens to encourage sustainable alternative use of single-use plastic. The RRR Centre successfully gathered over 30,000 pieces of old clothing, which were then provided to Self-Help Group (SHG) members to craft cloth bags, mats, and reusable products from these materials. A collection exceeding 15,000 used books was gathered at the RRR Centres, which were subsequently distributed to government schools and orphanages.

7. Capacity Building Initiatives by State Government

It is submitted the State Government has organized several workshops focusing on Capacity building of ULB officials, few of the workshops held since October 2022 are cited below:

i. Plastic Waste Management Workshop

A workshop by DMA Karnataka was conducted on 27th July 2023 in Bangalore on Capacity Building and Strengthening ULBs of Karnataka State for Plastic Waste Management Rules, Extended Producer Responsibility (EPR) & Single Use Plastic Ban Implementation. Best practices from states such as Uttar Pradesh and Tamil Nadu (Nilgiris) were invited to share their experience and learning with Karnataka ULBs.

ii. Workshop on Wastewater Management

DMA organized a workshop on Capacity Building and Strengthening ULBs of Karnataka on Water Act, Environmental Protection Act and SBM U-2.0 Objectives. The purpose of the workshop was designed to train the officials on different aspects of SBM Urban 2.0 including Used water management and various aspects of Faecal sludge management.

Vandita



iii. **World Toilet Day: India Sanitation 2.0**

Toilets 2.0 Campaign was launched by Ministry of Housing & Urban Affairs on World Toilet Day - 19th November 2022 at Bangalore aimed to change the face of public & community toilets in urban India through collective action involving citizens and urban local bodies.

iv. **Regional level Capacity Building Workshop on Swachh Survekshan**

Directorate of Municipal Administration organized two regional level Capacity building workshops for Swachh Survekshan 2023 on 30th November 2022 & 1st of December. The workshops were conducted at Raichur and Bagalkot covering 70 ULBs and 50 ULBs respectively.

v. **SS23 Workshop for 72 ULBs**

A gap assessment of 286 urban local bodies (ULBs) in Karnataka was conducted to identify areas for improvement Swachh Survekshan 2023. Based on the gap assessment, 72 ULBs were selected as potential candidates for capacity building. These ULBs received workshops on various aspects of Swachh Certification, including SS 2023, ODF/ODF+, ODF++, Water Plus, and GFC Star Rating.

vi. **Strengthening Community Engagement (CE) for SBM-U 2.0 Workshop**

The SUWASI (under USAID support in partnership with CURE & KPMG) team organised Strengthening Community Engagement (CE) for SBM-U 2.0 workshop on 15th December 2022 in Bengaluru, in partnership with Directorate of Municipal Corporation, Karnataka. The workshop was a whole day event starting from 9-30 am to 6 pm.

8. Rajakaluves/ Nala encroachment

- i. Instructions have been issued by office of Director DMA vide letter no 402033/DMA/DEV/OTH/23/2020 dated 29/10/2022 to analyse the encroachments on rajakaluve/ nala and submit compliance report.

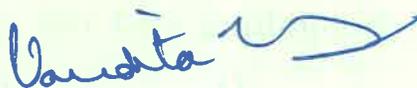
Vandita



- ii. 24 ULBs have reported encroachment spread over a length of 201.82 kms with encroachment on 3.07 lakh Sq.m of land and encroachment has been removed from 2.32 lakh Sq.m. remaining encroachment clearing drive is underway.

9. I respectfully submit few **best practices** followed in few cities in the State since October 2022 as below.

- i. Shivamogga City Corporation has recently built a 2 TPD capacity bio methanation facility to convert organic waste into biogas.
- ii. Chikkaballapura CMC has built a  colony with a 10 KLD capacity decentralized wastewater treatment system. DEWATS (Decentralized Wastewater Treatment System) that treats wastewater at the source, rather than sending it to a centralized treatment plant. This can be more efficient and cost-effective, especially in smaller towns without sewerage systems.
- iii. Mangaluru City Corporation is using Black Soldier Fly Larvae Technology (BSFL) to process 70 – 90 TPD wet waste. This technology is sustainable and produces compost that is sold for INR 5000-8000/ton.
- iv. Mangaluru City Corporation has developed a facility to recycle used tender coconuts into coco peat, which is a valuable soil amendment. This facility generates revenue for the city and helps to reduce waste.
- v. Karkala TMC, a city with partial underground sewer network, has developed a 6 KLD Faecal Sludge Treatment facility to treat faecal sludge collected from septic tanks and other on-site sanitation systems. This facility is affordable and can be used in areas with no natural slope for laying an underground sewer network. It is a better alternative to laying new underground sewer pipes.
- vi. The Rural Development and Panchayat Raj Department (RDPR) of Karnataka has taken the initiative to facilitate Solid Waste Management (SWM) in Gram Panchayats through women's Self-Help Groups (SHGs). This initiative





has resulted in the creation of over 13,000 green jobs, with SHG women actively participating in waste management and driving waste collection vehicles.

The detailed summary of all the best practices mentioned above are enclosed in the **Annexure R13**.

10. Initiatives by KSPCB

- i. As per the E-waste Management Rules, 2022, the Central Pollution Control Board has launched centralized Extended Producer Responsibility (EPR) portal for registration of producers and manufacturers of Electrical and Electronic Equipment (EEE) and for recyclers and refurbishes of waste electrical and electronic equipment. The status of Extended Produce Responsibility (EPR) registered units is as follows.

Number of CPCB EPR portal registered e-waste Recycling/Refurbishing units	15
Number of CPCB EPR registered producers of EEE	181

- ii. With regard to the Plastic Waste Management Rules, 2016, the registration of Producer (P), Importer (I) & Brand Owner (BO) of plastic packaging materials and for Plastic Waste Processors (PWPs) through CPCB Centralised EPR Portal is being implemented and the status is as follows.

Producer (P)	264
Importer (I)	329
Brand Owner (BO)	84
Plastic waste Processors (PWPs)	118



- iii. In line with Construction and Demolition Waste Management Rules, 2016, the Board has authorised M/s. Rock Crystals to carryout processing of construction and demolition waste (C & D Waste) with processing facility of 1000 MT per day at Chikkajala, Bengaluru and the same is in operation. M/s.

Vandita

Rubble Revival Pvt. Ltd. has obtained consent and authorization from KSPCB for operating C & D processing facility of 22,500 MT per month at Sy. No.50, Kannur Village, Bidarahalli Hobli, Bengaluru East Taluk, Bengaluru Urban District and is in operation.

WHEREFORE, I respectfully pray that this Hon'ble Tribunal may be pleased to accept the above information in the interest of justice and equity.

Vandita
DEPONENT

VERIFICATION

I, the above-named Deponent do hereby verify that all the facts stated in the affidavit are true to my knowledge and that no part thereof is false and nothing material is concealed there from.

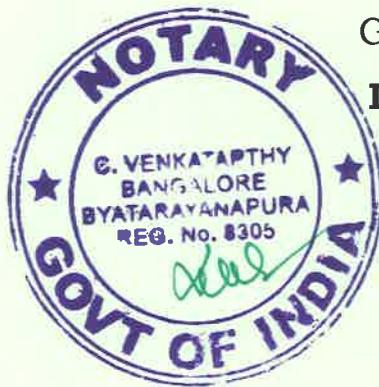
Verified at BANGALURU
on 11th day of October 2023

Vandita
DEPONENT

CHIEF SECRETARY

GOVERNMENT OF KARNATAKA

Identified by me:



SWORN TO BEFORE ME

C. Venkatapathy
C. VENKATAPATHY
ADOCATE & NOTARY
002, Cresnet Hights Apartment
1st Cross, Snehanagar, Amruthahalli
Sahakara Nagar (Post)
Bengaluru - 560092

SL.No...80 VOL.No...III

Page No. 07 Dt. 11/10/2023

**PROCEEDINGS OF THE GOVERNMENT OF KARNATAKA**

Subject: Constitution of Inter Departmental Co-ordination Committee for Implementing Hon'ble National Green Tribunal (NGT) Orders in OA 606/2018.

- Read:**
- 1) Hon'ble NGT directions in OA no: 606/2018 dated: 13-10-2022.
 - 2) Proceedings of the meeting held under the chairpersonship of Chief Secretary to Government on 31-10-2022.
 - 3) E-Office File no. DMA/SWM/NGT/2/2022, dated: 12-12-2022.

Preamble:

The issues of Solid and Liquid Waste management are being monitored by the Hon'ble National Green Tribunal in OA no. 606/2018 along with the issues of 351 river stretches, 122 non attainment cities in terms of air quality, 100 polluted industrial clusters, illegal sand mining etc. The Hon'ble NGT in its Order dated: 13-10-2022 read at (1) above, has directed the State to set up a centralized single window mechanism for planning, capacity building and monitoring of waste management at the State level.

This subject was discussed in the meeting held on 31-10-2022 under the chairmanship of Chief Secretary to Government, Government of Karnataka and decision has been made to constitute an inter departmental co-ordination Committee at the State Level, for co-ordinating & monitoring the progress achieved in Solid and Liquid waste management and other related issues dealt in the NGT-OA No. 606/2018. The objective of the inter departmental Committee shall be planning, execution and supervising the progress for remedial actions for Solid and Liquid Waste management involving concerned departments.

The Director, Directorate of Municipal Administration, vide e-Office File read at (3) above, has requested the State Government to constitute an inter departmental co-ordination Committee under the Chairmanship of Chief Secretary to Government and comprising of members from all the concerned departments.

-2-

The Government has examined the above proposal in detail. Hence, this order.

Government Order No: UDD 229 CSS 2021,

Bengaluru, Dated: 31-01-2023.

Under the circumstances explained in the preamble, the following Inter Departmental Co-ordination Committee has been constituted under the Chairpersonship of Chief Secretary to Government and members from the concerned Departments, to monitor the progress achieved in Solid and Liquid waste management and other related issues dealt in the Hon'ble NGT OA No. 606/2018.

Inter Departmental Co-ordination Committee:

1	Chief Secretary to Government	Chairperson
2	Additional Chief Secretary to Government, Finance Department	Member
3	Additional Chief Secretary Government, Urban Development Department	Member
4	Additional Chief Secretary to Government, Forest, and Ecology Department	Member
5	Additional Chief Secretary to Government, Water Resources Department	Member
6	Additional Chief Secretary to Government, Commerce and Industries Department	Member
7	Additional Chief Secretary to Government, Rural Development and Panchayat Raj Department	Member
8	Chief Commissioner, Bruhat Bengaluru Mahanagara Palike (BBMP)	Member
9	Secretary to Government, Urban Development Department	Member
10	Secretary to Government, Minor Irrigation Department	Member
11	Member Secretary, Karnataka State Pollution Control Board.	Member
12	Commissioner, Agriculture Department	Member

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-3-

13	Commissioner, Health and Family Welfare Department	Member
14	Managing Director, Karnataka Urban Water Supply and Drainage Board (KUWSDB)	Member
15	Managing Director, Bengaluru Water Supply and Sewage Board (BWSSB)	Member
16	Director, Department of Mines and Geology	Member
17	Director, Ground Water Directorate and Karnataka Ground Water Authority	Member
18	Director, Directorate of Municipal Administration	Member Secretary

Functions of the Committee:

1. The Committee shall explore means and ways of ensuring coherence across Departments involved in preparation of plans, implementation of projects on ground, necessary approvals, compliance management etc., so as to expedite completion of targets within the stipulated time.
2. The Committee shall review progress of various departments allocated with different responsibilities and take decision pertaining to funding allocation, task allotment, administrative decisions, digital interventions, community engagement and awareness building etc.,
3. The Committee will serve as a means for department representatives to raise and clarify various concerns or queries, their department have in with respect to effective implementation of solid and liquid waste management projects under NGT-OA No. 606/2018.
4. The Committee shall oversee and support various activities taken by the Department for achievement of targets under NGT-OA No. 606/2018 and shall make policy interventions & reforms to expedite implementation of work on ground.
5. The Committee shall meet once in a month to discuss on progress, barriers in implementation, change in policy reforms, involvement of technical support, training to the concerned that would help in effective decision making
6. The Committee shall decide on approval of standard technologies, providing training to those involved in execution of waste management projects, financing methods, procurement decisions which could have a direct impact on implementation of Solid and Liquid waste management projects.

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-4-

7. The Committee shall establish continuous interaction with the stakeholders, including experts and institutions, concerned departments, community members and all other stakeholders.
8. The Committee is responsible for selecting service providers and simplifying procedures for fixing terms of engagement, evolving best practices etc.

By order and in the name of
the Governor of Karnataka

N. Mangalagowri
(N. Mangalagowri) 31/1/23

Under Secretary to Government (PMC),
Urban Development Department.

31/01/23

To:

- 1) Additional Chief Secretary to Government, Finance Department
- 2) Additional Chief Secretary Government, Urban Development Department
- 3) Additional Chief Secretary to Government, Forest, and Ecology Department
- 4) Additional Chief Secretary to Government, Water Resources Department
- 5) Additional Chief Secretary to Government, Commerce and Industries Department
- 6) Additional Chief Secretary to Government, Rural Development and Panchayat Raj Department
- 7) Chief Commissioner, Bruhat Bengaluru Mahanagara Palike
- 8) Secretary to Government, Urban Development Department
- 9) Secretary to Government, Minor Irrigation Department
- 10) Member Secretary, Karnataka State Pollution Control Board.
- 11) Chairman, Bengaluru Water Supply and Sewage Board
- 12) Commissioner, Agriculture Department
- 13) Commissioner, Health and Family Welfare Department
- 14) Director, Directorate of Municipal Administration
- 15) Managing Director, Karnataka Urban Water Supply and Drainage Board
- 16) Director, Department of Mines and Geology
- 17) Director, Ground Water Directorate and Karnataka Ground Water Authority

Copy:

- 1) Joint Secretary to Government-1, Urban Development Department
- 2) PS to Chief Secretary to Government, Vidhana Soudha
- 3) Section Guard File / Office Copy

Proceedings of the review meeting of OA 606 NGT Order Dated 13.10.2022 held under the chairmanship of Chief Secretary, Government of Karnataka on 31.10.2022 at 4:30 pm at Room No. 313, 3rd Floor, Vidhan Soudha.

The list of officials present in the meeting is attached at Annexure-1.

The Secretary, UDD welcomed the Chief Secretary and Additional Chief Secretary, UDD and other officials to the the Review Meeting of OA 606 NGT Order Dated 13.10.2022.

Discussions were made on the environmental compensation amount of Rs.2,900 crores that has been levied to the State for the gaps in solid and liquid waste management. In this regard a detailed action plan along with estimate of the overall cost for both sewage management and legacy waste management has to be submitted by Secretary, UDD to Chief Secretary, GoK.

It was further discussed that Advocate General's opinion can be sought whether to file review or appeal to the orders issued by the Hon'ble NGT and the payment of Rs.2,900 crores shall be made as per AG's opinion.

Thereafter, action required to be taken on each of the 28 Agenda Points were discussed and following decisions were taken by the Chief Secretary, GoK.

Agenda No.1 – Constitution of a committee for inter departmental coordination under the chairmanship of Chief Secretary

As per the discussions in the orders of NGT case an interdepartmental high-power committee is to be constituted under the chairpersonship of Chief Secretary, Government of Karnataka. Committee as under is proposed:

Sl. No	Committee Members	Role
1	Chief Secretary	Chairperson
2	Additional Chief Secretary, Finance Department	Member
4	Additional Chief Secretary, UDD	Member
5	Additional Chief Secretary, Forest, and Ecology	Member
6	Additional Chief Secretary, Water Resources	Member

7	Additional Chief Secretary, Commerce, and Industries	Member
8	Additional Chief Secretary, RDPR	Member
9	Chief Commissioner, BBMP	Member
10	Secretary, UDD	Member
11	Member Secretary, KSPCB	Member
12	Secretary, Minor Irrigation Department	Member
13	Commissioner, Agriculture Department	Member
14	Commissioner, Health and Family Welfare	Member
15	Managing Director, KUWS&DB	Member
16	Managing Director, BWSSB	Member
17	Director, Directorate of Municipal Administration	Member Secretary
18	Director, Department of Mines and Geology	Member
19	Director, Ground Water Directorate and Karnataka Ground Water Authority	Member

The function of the committee is to evolve appropriate mechanism for planning, execution, and oversee the progress of programs for remedial actions involving concerned departments. The committee to convene a meeting on monthly basis (First Monday of every month) to discuss on updates of various remedial actions.

Decision Taken: The constitution of the proposed interdepartmental high-power committee under the chairpersonship of Chief Secretary, Government of Karnataka was agreed during the meeting.

Agenda No. 2: Constitution of a committee for review and follow ups for implementation of SWM Rules, 2016

- A State Level Advisory Board committee has already been constituted vide GO No: UDD 267 CSS 2016, Bengaluru dated 07.11.2016 to review the implementation of SWM Rules, 2016 in all Urban Local Bodies including BBMP. The committee has been regularly reviewing the progress of implementation of solid waste management projects.
- In addition to this, State Level High Power Committee has been constituted under the chairmanship of Chief Secretary, GoK to monitor the implementation of Swachh Bharat Mission Scheme.

- Also, State Level Technical Committee (SLTC) functions to technically verify and appraise the proposals from Urban Local Bodies.
- Hence, the existing committees to continue monitoring the progress for implementation of SWM Rules, 2016 and regular meetings to be convened in a timely manner.

Decision Taken: It was agreed that the existing committees i.e. SLAB, SHPC & SLTC will continue monitoring the progress for implementation of SWM Rules 2016, as per their functions and regular meetings will be convened in a timely manner.

Agenda No. 3: Creating State Mission Director Post of Senior IAS Cadre for monitoring Swachh Bharat Mission Scheme

Swachh Bharat Mission (SBM) 2.0 includes implementation of 5 different components including Solid Waste Management, Used Water Management, Sustainable Sanitation, IEC, and Capacity Building. The total outlay of the project includes 4500 Crores and the same needs to be implemented within stipulated timeline of 2026 (end of mission period). Considering the complexity and nature of work, it is proposed to have dedicated State Mission Director to supervise timely execution of work. In this direction, a proposal has been forwarded to Government to place it before the next HPC for approval.

Decision Taken: It was agreed to create a State Mission Director Post of senior IAS Cadre for monitoring Swachh Bharat Mission Scheme.

Agenda No. 4: All Environmental Engineers working in non-environmental related works to be reinstated to Urban Local Bodies

Effective implementation of Solid Waste Management and Sanitation would require dedicated and specialised workforce. In this direction, Government has recruited Environmental Engineers to provide technical support at ULB Level. However, these Environmental Engineers are deputed to various other departments. As such, considering the need of the situation, Environmental Engineers working in non-environment related works to be reinstated to Urban Local Bodies. In this direction, action is being initiated by UDD

Decision Taken: It was agreed that all the Environmental Engineers working in non-environment related works should be reinstated to Urban Local Bodies to provide technical support w.r.t. effective implementation of Solid Waste Management and Sanitation projects.

Agenda no. 5: Selection of technical experts to conduct survey for identification of gap in UGD and assessment of gap in utilization, leakages to nearby water bodies

- ULBs may be entrusted with the responsibility of conducting a survey for identification of gap in UGD and assessment of gap in utilization, leakages to nearby water bodies, and the survey report need to be submitted to Secretary, UDD by end of November 2022. The survey to be conducted under the guidance of respective Deputy Commissioners.
- Preparation of an action plan based on ULB size with technologies like-small scale Faecal Sludge and Septage Treatment Plants for ULB with population less than 50,000, Interception and Diversion structures including provision for Pumping Stations and pumping main to STPs for ULBs with less than 1 lakh population. Wetland Treatment Plants where treated water is being let out to the tank/river/wet land etc., can be explored.
- KTCDA (Karnataka Tank Conservation & Development Authority) is implementing numerous lake rejuvenation projects, thus, KTCDA to take up sufficient interventions in the DPRs to improve the quality at the lake mouth as well diversion of sewage to downward lake adversely impacting the health of the lake down below.
- Sufficient natural sewage technologies like De-centralised Waste-Water Treatment (DEWATS) units along with drain, wetland treatment systems at the lake mouth or systems of interception and diversion of sewage to STP or any such waste water treatment initiatives must be explored and incorporated in the DPRs of the lake rejuvenation so that lake rejuvenation programmes achieves the desired objectives.

Decision Taken: The actions proposed above were agreed during the meeting.

Agenda no. 6: Hiring of consultants/agency to develop online monitoring and reporting system for SWM Works

- Karnataka Municipal Data Society has already developed an online application to capture the monthly physical and financial progress of

SWM projects. The portal can be upgraded for effective online monitoring and reporting for SWM Works in compliance with SBM 2.0 framework. Discussion with Joint Director- Reforms has been initiated. Approval of HPC will be sought for funding of the portal under A & OE component of Swachh Bharat Mission 2.0.

- In addition to this, under Swachh Bharat Mission, ULBs are updating monthly progress under Swachhatam Portal. The feature of this portal captures details on City Profile, Monthly Progress on Collection, Segregation, Transportation, Processing and Disposal of Solid Waste, also monthly progress on collection and processing of liquid waste, compliances related to SWM, Plastic Waste Management, IEC and Capacity Building etc.,

Decision Taken: It was agreed that approval shall be sought from HPC for funding of the portal under A & OE component of Swachh Bharat Mission 2.0. Also, effective use of Swachhatam Portal should continue by all the ULBs of the State.

Agenda no. 7: Issuing DO Letters to all Deputy Commissioner regarding disciplinary action on failure to implementation of SWM Rules

A draft DO Letter addressed to all Deputy Commissioners is submitted for approval of Chief Secretary, GoK. The letter highlights gaps and actionable areas in Solid and Liquid Waste Management, instructions to identify land for SWM site, STPs, Wet wells, prepare DPRs, expedite tenders, completion of procurement, etc., in a time bound manner.

Decision Taken: Letter has been addressed to all Deputy Commissioners on the actionable areas as per NGT orders. In this regard all Deputy Commissioners should submit monthly progress report to the interdepartmental Committee.

Agenda no. 8: Issuing letters to Deputy Commissioners seeking monthly reports on encroachment of "Rajkaluves"

A letter has been addressed to all Deputy Commissioners seeking monthly reports on encroachment of "Rajkaluves" vide Letter no DMA/DEV/OTH/23/2020 dated 29-10-2022

Decision Taken: Letter has been addressed to all Deputy Commissioners seeking monthly progress reports.

Agenda no. 9: Study to be conducted on community health, status of water quality of surface and ground water in areas adjacent to 196 dumpsites in Karnataka

- NGT has highlighted there are serious implications in community health in areas adjacent to dumpsites. As such, it is necessary to conduct a study on community health and also monitor the quality of water (surface and ground) in areas adjacent to 196 Dumpsites in Karnataka. In this direction, Letter shall be addressed to Secretary Health and Family Welfare Department to conduct a study under the supervision of Deputy Commissioners on community health adjacent to 196 Dumpsites in Karnataka.
- In addition to this, all Urban Local Bodies have been instructed to analyse water quality (both surface and ground water) in areas adjacent to 196 Dumpsites in Karnataka. ULBs to collaborate with KSPCB laboratories for carrying out this analysis

Decision Taken: It was agreed that all the ULBs will have to collaborate with KSPCB laboratories for carrying out water quality analysis in the areas adjacent to their dumpsites. Also, follow up is required to be done with Health and Family Welfare Department to submit the study report on Community Health adjacent to 196 Dumpsites in Karnataka at the earliest.

Agenda no. 10: Karnataka State Pollution Control Board to submit monthly reports on air quality to High Power Committee

It is proposed that Karnataka Pollution Control Board submits monthly reports on air quality to High Power Committee

Decision Taken: It has been agreed that KSPCB will submit monthly reports on air quality monitoring to interdepartmental Committee.

Agenda no. 11: Karnataka State Pollution Control Board to conduct a survey to identify gaps in generation and disposal of industrial waste

It is proposed that Karnataka Pollution Control Board will conduct a survey to identify gaps in generation and disposal of industrial waste and Action Taken Report shall be submitted to High Power Committee on monthly basis.

Decision Taken: It was agreed that KSPCB will have to conduct gap identification survey regarding generation and disposal of industrial waste and submit Action Taken Report to High Power Committee on monthly basis.

Agenda no. 12: Karnataka Pollution Control Board to conduct a survey regarding categorization of industries as Red, Orange, Green and White

This survey on categorization is already completed by Karnataka Pollution Control Board

Decision Taken: No further action required to be taken under this agenda.

Agenda no. 13: Submission of proposal to conduct massive IEC campaign to High Power Committee

- Extensive IECs to be taken up involving residential groups, schools, colleges and youth associations by forming Swachh Bharat Clubs, National Livelihood Mission SHGs, various Jayanthi's to be celebrated and publicised in the backdrop of SBM etc.,
- Monthly theme-based awareness campaigns to be conducted at ULB Level focusing on large scale community participation through involvement of SHGs, Schools, Markets, Residential areas etc.,
- Action Plan on implementation of Single Use Plastic Ban is also developed under the Guidance of ACS to GoK, for which mass awareness drives to be undertaken at ULB.
- Action Plan on IEC and Capacity Building under SBM 2.0, has been prepared and forwarded for approval of HPC. The total budget outlay under IEC is 353.60 Crores (both Centre and State) and Capacity Building is 184.53 Crores (both Centre and State).

Decision Taken: The above actions w.r.t. conducting massive IEC campaigns in the State proposed were agreed during the meeting.

Agenda no. 14: Constitution of a Task Force at the State Level for training and monitoring

Post approval of Capacity Building Action Plan under SBM 2.0, the Task Force to be constituted under the Chairmanship of Director, DMA for training and monitoring. Collaboration with organization like EMPRI, IISC can be explored.

Decision Taken: The proposal regarding constitution of the Task Force at State Level for training and monitoring was agreed during the meeting.

Agenda no. 15: Setting up of Expert Group for review, suggestion, and monitoring of implementation

The following are the existing Expert Group for review, suggestion, and monitoring of implementation in different areas:

Solid Waste	SLAB	Representatives of IISC, 2 Subject Experts, Representative from Waste Recycling Industries, Representation from Civil Society working on waste pickers and informal recyclers
Solid Waste	SLTC	Structural Specialist, SWM Expert, Wet Waste Composting Experts, Scientist from IISC
Legacy Waste	SLAC	Scientist from IISC, Scientist from CPCB, Legacy Waste Management Expert

Decision Taken: It was agreed to constitute a committee/knowledge forum under the chairpersonship of ACS, UDD involving all the experts of these existing group and NGOs for providing technical advisory and guidance towards implementation of SWM Rules, 2016 and regular meetings need to be convened in a timely manner.

Agenda no. 16: Engagement of Independent Academic/ Social Service Agency to evolve indicators and have a credible evaluation mechanism

As advised by the Honourable NGT towards engagement of Independent Academic/Social Service Agency, Karnataka Evaluation Authority, EMPRI can be entrusted in evolving indicators and develop a credible evaluation mechanism.

Decision Taken: It was agreed to engage of Karnataka Evaluation Authority, or EMPRI or any agency in evolving indicators and develop a credible evaluation mechanism.

Agenda no. 17: With regard to sewage treatment, the gap is 1427.4 MLD in generation of sewage and utilized capacities of existing STPs. Action has to be taken to bridge the gap and ensure sewage is completely treated and raw sewage does not enter water bodies or SWD or ground water

Urban Local Bodies to undertake a survey identifying gaps in collection (House Connections, UGD Connections), Processing including functioning of STPs, leakage points to various water bodies etc., and submit the report to Secretary UDD by end of November 2022. ULBs also to come up with an Action Plan to bridge the gap to ensure sewage is completely treated and raw sewage does not enter water bodies or SWD or ground water.

Decision Taken: It was agreed that ULBs need to undertake gap identification survey regarding collection & processing of sewage including functioning of STPs, leakage points to various water bodies etc., and submit the report to Secretary UDD by end of November 2022.

Agenda no. 18: Non-Compliant STPs to be made compliant to the laid down standards and this has to be monitored regularly by centralized mechanism which may be set up preferably within a month. With regard to utilization of existing STPs, the capacity is not fully utilized and hence action has to be taken to utilize the existing capacity.

- ULBs to undertake a survey on non-performing STPs and take remedial action in operationalizing these ULBs. ULBs to put monitoring mechanism to gather data on collection through SCADA, installation of sensors and other approved devices and mechanisms as per directions issued by CPCB.
- Also, ULBs can coordinate with KSPCB laboratories for regular sampling and monitoring of quality parameters from STPS/FSTPS.
- ULBs to undertake a survey on underutilization of STPs and take remedial action in operating these STPs at full capacity.
- UDD will frame and notify Liquid waste Management Rules.

Decision Taken: It was agreed that ULBs are required to take up the above proposed actions to ensure the operationalization of all the non-performing STPs.

Agenda no. 19: Dual pumping system to be implemented one for supplying fresh water for potable utilities and other for supplying of treated water for flushing

- Policy Decision is required to be taken by Government of Karnataka in this regard.
- Provisions for gated communities and multi storied buildings to be mandated through Town and Country Planning Department.

Decision Taken: It was agreed that a policy development discussion will be initiated by Government of Karnataka to mandate the provision of Dual Pumping System for gated communities and multi storied buildings through Town and Country Planning Department.

Agenda no. 20: The project authority may opt or avail to common offsite treatment facilities as feasible, for treatment with reuse and recycle of corresponding quantity of treated water through dual pumping system for flushing and other non-portable use

- Policy Decision is required to be taken by Government of Karnataka in this regard.
- Projects on PPP models to be explored by ULBs

Decision Taken: It was agreed that a policy development discussion will be initiated by Government of Karnataka to promote common offsite treatment facilities as feasible, for treatment with reuse and recycle of corresponding quantity of treated water through dual pumping system and ULBs should be encouraged to adopt PPP models in this regard.

Agenda No 21: STPs need to have co treatment facilities of septage rather than having isolated FSTPs (SBM 2.0 guidelines may be referred).

Under SBM 2.0 Guidelines, Used Water Management is one of the major components which includes scientific treatment of sewage through construction of STPs and Interception & Diversions. It is also recommended to have co-treatment facilities for septage in STPs rather than having isolated Faecal Sludge Treatment Plants. In this direction, implementing agency can take up creation of co treatment facilities of septage with existing STP facility, wherever feasible.

Decision Taken: It was agreed that ULBs need to adopt Co-treatment facility for septage with existing STPs, if feasible.

Agenda no. 22: Community involvement for planning and execution of waste management activities (RWAs, Corporates, religious, educational, and charitable institutions can be involved)

To encourage community involvement for planning and execution of waste management activities, pilots on door-to-door collection, management of MRFs, decentralised composting, IEC activities, etc., to be taken up through Self-Help Groups at Town Panchayat Level. Extensive IECs to be taken up with residential population, schools, colleges and other institutions. Private sector participation to be encouraged through CSR initiatives by creation of CSR Cell under chairmanship of Director, DMA.

Decision Taken: It was agreed to encourage community involvement for planning and execution of waste management activities, through above proposed initiatives.

Agenda No 23: District Environmental Plan should be updated with authentic data for both urban & rural areas.

KSPCB will coordinate with all District Commissioners to update District Environmental Plan through mapping of all natural resources including rural areas within the district.

Decision Taken: It was agreed that KPSCB will be coordinating with all District Commissioners to update District Environmental Plans covering both urban and rural areas.

Agenda No 24: A study to be conducted to assess the impact on Agriculture in K C Valley

Agriculture Department to conduct a study to assess the impact on Agriculture in K C Valley within 2 months' time and a report to be submitted to High Power Committee.

Decision Taken: It was agreed that Agriculture Department to conduct a study to assess the impact on Agriculture in K C Valley within 2 months' time and submit the report of the same to High Power Committee.

Agenda No 25: Bigger cities with population more than one lakh like Bangalore, HDMC, Mysore, Gulbarga, Mangalore, Belgaum, Davangere, Bellary, Bijapur, Shimoga, Tumkur, Raichur, Bidar, Hospete, Gadag and Getageri, Bhadravati, Robertson Pet, Chitradurga, Kolar, Mandya, Hassan, Udupi, Chikmagalur, Bagalkote, Ranibennur, Gangawati need to be dealt with separate footing for bridging the gap in generation and treatment of sewage and solid waste management.

Under SBM 1.0, Detailed Project Reports are already prepared and approved by High Power Committee for establishment of waste management facility. These cities are in various tendering stages to establish the facility. Further, under SBM 2.0. Action plan has been prepared to augment the existing facility with a project of INR 1634.99 Crores

Continuous monitoring will be adopted focusing on dumpsite remediation and faster completion of processing facilities in these 26 cities.

Decision Taken: It was agreed that continuous monitoring will be adopted focusing on dumpsite remediation and faster completion of processing facilities in these 26 cities.

Agenda No 26: Submission of six-monthly progress report with verifiable progress in solid and liquid waste management.

All the concerned departments to whom responsibilities have been allocated in the above points, shall appoint nodal officers not below the rank of Director / Commissioner, to submit reports on all the actionable points. Each Department will have to submit a monthly progress report to DMA. UDD in coordination with DMA will compile these monthly reports and submit six monthly progress report to NGT through Chief Secretary.

Decision Taken: It was agreed that All the concerned departments will appoint nodal officers not below the rank of Director / Commissioner, to submit monthly progress reports on all the actionable points to DMA. UDD in coordination with DMA will compile these monthly reports and submit six monthly progress report to NGT through Chief Secretary.

The meeting ended with vote of thanks to the Chair.



**Chief Secretary
Government of Karnataka**

Proceedings of the review meeting of NGT OA no 606 held under the chairmanship of Chief Secretary, Government of Karnataka on 12.04.2023 at 3:00 pm in Room No. 313, 3rd Floor, Vidhan Soudha.

The Director, DMA welcomed the Chief Secretary and Additional Chief Secretary, Forest, Ecology and Environment Department, Additional Chief Secretary, Urban Development Department and other officers to the review meeting of NGT case OA no 606/2018.

The Director briefed about meeting agenda and informed the committee that compliance report has to be submitted by the State Government to NGT in OA no 606/2018 based on the orders issued in the last personal hearing of Chief Secretary, GoK dated 13-10-2022.

Agenda 1: Utilizing Environmental Compensation for restoration measures.

The Secretary, UDD informed the Committee that as per the order dated 13-10-2022, Rs 3400 crores environmental compensation has been levied for the State to address the gaps in legacy waste management and liquid waste management and for restoration of Chandapura lake. The details of which is mentioned below.

Breakup of Compensation imposed by NGT under OA 606/2016 for State of Karnataka

Legacy waste management

ULB	Gap (in tones)	Environmental Compensation by NGT	Total Compensation in cr
BBMP	97.82	Rs 300 /Ton	293.46
Other ULBs	82.15	Rs 300/Ton	246.45
Total	179.97		539.91

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Liquid Waste management

ULB	Gap in treatment (in MLD)	Environmental Compensation by NGT/ MLD	Total Compensation in cr
BWSSB	268	Rs 2 crores/ MLD	536
Other ULBs	1159.4	Rs 2 crores/ MLD	2318.8
Total	1427.4		2854.8

- Compensation for Legacy Waste Management : **Rs 539.91 cr**
- Compensation for Liquid Waste Management: **Rs 2854.8 Crores**
- Total Compensation : **3394.71 Crores**
- Compensation Rounded off : **Rs 3400 crores**
- Chandapura Lake Restoration : **Rs 500 crores**
- Total Compensation to the State on SWM & LWM : **Rs 2900 crores**

Calculation of Proportion for 2900 Crores

- Legacy waste management- 16% (Based on Fine Amount Imposed) i.e Rs 455.23 Crores and Cost per Tonne- INR 253/Tonne

BBMP (54% of fine amount)	Rs 247.43 crores
Other ULBs (46% of fine amount)	Rs 207.80 crores
Total	Rs 455.23 crores

- Liquid waste management- 84% (Based on Fine Amount Imposed) i.e Rs 2444.76 Crores and Cost Per MLD- INR 1.71 Crores/MLD

BWSSB (19% of fine amount)	Rs 459.01 crores
Other ULBs (81% of fine amount)	Rs 1985.75 crores
Total	Rs 2444.76 crores

Secretary, UDD further informed that as per the NGT orders, a separate PD account is opened in the name of ACS, UDD and Rs 1967.93 crores has been

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deposited for the FY 2022-23 for addressing gaps in legacy waste management and liquid waste management.

Legacy Waste Management

Director, DMA informed that the State has Legacy Waste sites in 196 ULBs consisting of 179.97 Lakh MT of waste. As per the action plan approved by MoHUA, GOI under SBM 2.0, Rs 989.84 Cr. have been allocated for Bioremediation of 179.97 Lakh MT of legacy waste @Rs. 550 / Ton. Out of Rs 989.84 cr, GoI is providing Rs 322.34 cr and GoK share is Rs 210.54 cr and balance Rs 456.96 cr is the ULB share.

However, based on actual estimations done by Cities who have already initiated legacy waste management work on ground, the biomining cost ranges from INR 500-800 per metric tonne based on factors like Quantum of waste for processing, RDF disposal to Cement Plants and disposal of Inert and Bio-soil. Also considering the variability of per tonne cost in already initiated projects including costs for tendering, there may be scenarios where the actual estimations prepared by rest of ULBs, may increase from MoHUA approved remediation cost of Rs 989.84 Cr.

In view of above, the additional cost above the average cost of 550 INR/tonne will have to be borne by the ULBs or the State Government. The compensation amount and state share are different, the compensation amount cannot be accounted for the State share.

Decision: FD concurrence/advice may be taken, in case there is shortage of contribution from the ULB's.

Further discussions were made about inhouse arrangement of Legacy Waste Management for ULBs having legacy waste less than 20,000 MT.

Director, DMA explained that there are 100 Urban local bodies with legacy waste management less than 20,000 MT. These ULBs are recommended to carry out legacy waste management with an inhouse arrangement. In an outsourced arrangement, purchase or renting of machineries, purchase of additional vehicles and deployment of additional manpower at all the required locations will be required to be done due to which cost of processing per tonne will be higher for small amount of legacy waste quantity. In an inhouse arrangement, the ULBs will be utilizing the existing equipment and vehicles that have already been procured under SBM 1.0. Only manpower requirement and specialized equipment and vehicles can be procured additionally. The list of 124 ULBs is attached at Annexure -1

In view of above, Secretary UDD sought approval of the committee to have an inhouse arrangement for ULBs having less than 20,000 Tons of legacy waste. ACS Forest and Ecology added that whether the works can be taken up through Nirmithi Kendras can also be explored in this regard.

Decision: Approved to take up inhouse work for dumpsites with legacy waste <20,000 MTs. If necessary, Suitable Proposal may be sent to FD to allocate work to Nirmithi Kendra.

Further discussion were made for balance 96 ULBs with more than 20,000 T of legacy waste to carry out the remediation work through outsourced arrangement.

Director, DMA informed that such huge quantities of legacy waste have adverse impact on the environment and human health. Also, NGT has instructed the State

to take appropriate measures to clear the legacy waste within 6 months. In this regard, as per the discussion with the ULBs, the ULBs urged to have an outsourced arrangement to expedite the clearing of such huge quantities of legacy waste.

In the outsourced arrangement, legacy waste processing works will be tendered out to the private players having similar experience and a separate arrangement will be made including hiring of machinery, purchase of additional vehicles and deployment of dedicated manpower for carrying out the legacy waste management works.

In view of above, Secretary UDD informed that for rest of the ULBs, dumpsite remediation can be carried out as per SBM 2.0 Guidelines under supervision of SHPC.

Agenda 2 : Submission of 6 monthly progress report to NGT

Director, DMA explained the status of implementation of SWM Rules 2016 comparing to the earlier progress as below.

- An amount of Rs 1900 crores has been deposited in PD account of ACS, UDD as per Hon'ble NGT order
- Legacy Waste DPRs of 7 cities have been approved and exemption is obtained from Election Commissioner to call tender
- The State Action plan for Rs 4486.83 crores has been approved by SHPC under SBM 2.0 as below.

S.N	Details	Amount in cr
1	Solid Waste Management	2058.76
2	Used water Management	1698.67
3	Sanitation	177.91
4	IEC	367.46

5	CB	184.53
	Total	4486.83

- DPRs are under preparation stage for all the above mentioned approved action plans.
- KUIDFC has also prepared comprehensive action plan for used water management for RS 4345.37 cr which is inclusive of SBM 2.0 allocated amount. Remaining amount will be borne by GoK.
- Further KUIDFC has prepared the action plan for 25 cities above 1 lakh population for Rs 753.50 cr for used water management.
- BBMP has also submitted the action plan for Rs 562.45 cr for used water management.

Progress report under Legacy Waste Management

SN	Status of legacy waste management	No of ULBs	Area covered in acres	Quantity of legacy waste in Tons
1	Work under progress	17	150.46	1630000
2	DPR submitted to DMA	42	223.42	1754100
3	DPR submitted to DUDC	36	139.5	613100
4	Tender stage	36	117.801	1080856
5	SHPC Approved & tender to be invited	7	133.34	2056000
6	SLAC Approved	6	51.03	401000
7	DPR preparation stage	53	115.34	679944
	Total	195	930.891	8215000

Decision: After detailed discussion, the Committee agreed to submit the said progress report to NGT and directed DMA to expedite the legacy waste management works to ensure completion as per timelines.

Agenda 3: Used Water Management

Director, DMA explained the status of used water management as below:

- It is proposed to tackle the issue of untreated sewage comprehensively in the State and Honble NGT has also highlighted that other schemes can be dovetailed for the same purpose. SBM 2.0 has the Used Water Management component which deals with the issue of management of untreated sewage hence, MD KUIFC has prepared a comprehensive action plan to tackle untreated sewage gap in all 310 ULBs as explained in the table below, amounting to 5098.87 crores under which 1698.67 crores shall come from SBM 2.0. However, SBM 2.0 only permits construction of STP cum Fecal Sludge treatment plant, Interception and diversion of drains and De sludging & Sewer Cleaning equipment. An additional 3400.19 Crores would be required to provide 100% sewage management like network gaps and house service connection in these 287 ULBs, for which NGT compensation of INR 2360 Crores can be utilized. Secretary UDD requested that in order to tackle the issue additional budgetary provision have to be made. He also informed that above being capital intensive works, have a project gestation period of months to 1.5 years, hence in principle approval can be provided and the additional budget may be allocated as per progress. Secy. Finance told that no additional funds are available and suggested to prioritize the works.



Category of ULB	Total funds required for used water management works including NGT					
	SBM (UWM) 2.0			Non SBM funds (in Cr)	Total State Fund requirement (in Cr)	Total Fund requirement (in Cr)
	Central share	State Matching share	Total (in Cr)			
	(a)	(b)	(c)	(d)	(b)+(d)	(c) + (d)
Less than 1 Lakh Population - 193 ULBs	472.62	472.62	945.25	1725.76	2198.38	2671.01
Less than 1 Lakh Population- 94 ULBs	376.71	376.71	753.42	920.93	1297.64	1674.36
Sub Total (A)	849.33	849.33	1698.67	2646.69	3496.02	4345.37
ULBs above 1 L Population	0	0	0	753.50	753.50	753.50
BWSSB	0	0	0	562.45	562.45	562.45
Sub Total (B)	0	0	0	1315.95	1315.95	1315.95
Total Fund requirement (A+B)	849.33	849.33	1698.67	3962.64	4811.97	5661.32

- Total NGT compensation amount of RS 3400 crores
- Less amount allotted to Chandapura lake of Rs 500 crores
- Less amount allotted to legacy waste processing of Rs 540 crores
- Balance amount available for other non SBM works Rs 2360 crores
- Total amount required for non SBM 2.0 of Rs 3962.64 crores
- Balance amount Rs. 1,602.64 Crore is required to take work comprehensively.
- MD KUIDFC informed that usually there will be a single account for a single project, and having two different sources of money for the same

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project e.g in the same city, with two sources under SBM 2.0 and NGT compensation, there shall be issues in monitoring.

ACS UDD told that above action plan of Rs.5000 crores works can be taken up in Phase 1 and Phase 2 and work can be taken up by prioritizing.

Phase – I: Projects worth 1698.67 Crores under SBM 2.0 and projects worth Rs.1860 crores available under NGT Compensation

Phase-II: Advice of Finance Department can be taken for the rest of the Rs.1540.2 Crores

- Secretary UDD sought approval of the committee for dovetailing of both action plan of SBM 2.0 and NGT compensation and informed the following:
 - All Interception & Diversion projects can be entrusted to Minor Irrigation Department
 - Due to the complexity in implementation of the UWM Projects, PDMC is required for survey, design, DPR preparation, tendering, etc., and can be engaged under the A&OE funds of SBM U 2.0.
- The progress of rejuvenation of Chandapura lake were discussed.
- BWSSB requested for Rs.562.45 Crore for UWM infrastructure development under the NGT compensation amount and submitted the progress report as enclosed in annexure-2. The action plan is detailed out as under:

BWSSB

- In BBMP about 1480 MLD of sewage is generated per day and about 1212 MLD of sewage is being treated through the 36 STPs under BWSSB. There is a gap in treatment of about 268 MLD.
- BWSSB have commenced works for rehabilitation/ remodeling/ replacement of larger diameter sewer lines of RCC/NP3/DWC SN-8 in V Valley areas under AMRUT S4B which are under progress and expected

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to be completed by the end of June-2023. Once completed this will augment about 150MLD of Sewage Management.

- For addressing the remaining treatment gap of 118 MLD, 11 Number of Linking works / upgradation works are proposed at a total cost of about Rs.562.45 Crore
- MD, KUWS&DB submitted report on the works commenced/ taken up under various schemes which is enclosed as annexure-3. It is detailed out as under:

KUWS&DB

- During the FY 2021-22 4 number of UGD works are taken up in Chamrajnagara, Chennagiri, Chikmangaluru & Shikaripura at a Total project cost of Rs. 131.26 Cr and work orders have been issued for all the projects and works are nearing completion in Chamrajnagara and Shikaripura.
- Furthermore, during the FY 2022-23 7 Number of UGD works are taken up in Nyamathi, Hukkeri, Hiriyur, Turuvekere, Hosakote, Bailahongal & Hubli at a total project cost of Rs. 297.01 Crore. Work order have been issued for Nyamathi&Hubli and the other 5 projects are in various stages of tendering.

Decision made in the meeting

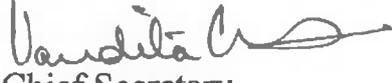
1. Finance Department to examine and provide suitable advice to approve the combined action plan including Fund Allocation under SBM 2.0 and Fund Allocation under NGT Environmental compensation. Finance Department to also provide guidance on feasibility for availing externally aided soft loans by KUWS&DB.
2. All Interception & Diversion projects can be entrusted to Minor Irrigation Department.

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3. To carry out the work of STP in phased manner. Phase I: **Projects worth 1698.67 Crores under SBM 2.0 and projects worth 1860 crores available under NGT Compensation. Phase-II: Advice of Finance Department can be taken for the rest of the 1540.2 Crores over a period of next 2-3 years.**
4. Considering the complexity of implementation of the UWM Projects, PDMC/PMC to be appointed for carrying out survey, design, DPR preparation, estimate preparation, tendering, execution etc. 2% of the approved action plan cost to be reserved for hiring of PDMC/PMC.
5. To explore the possibility of entrusting the work of legacy waste management to Nirmithi Kendra for ULBs with legacy waste quantity upto 20,000 Tonnes under the supervision of Chief Officers of respective towns.
6. Issue notices to all encroachments in catchment area of lakebed and bufferzone around chandapura lake. To take all necessary action for rejuvenation of chandapura lake as per the NGT order.
7. Help of NIC can be taken to prepare an IT module to monitor all the works taken up under NGT Order.

The Chief Secretary directed that the next meeting will be held on 16.05.2023 at 3.00p.m. Monthly meetings will be held now onwards.

The meeting ended with vote of thanks to the Chair.


Chief Secretary
Government of Karnataka

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**Proceedings of the review meeting of NGT held under the chairpersonship of
Chief Secretary, Government of Karnataka on 16.05.2023 at 3:30 pm in
Room No. 313, 3rd Floor, Vidhan Soudha**

List of Members Present in the Meeting:

1. Chief secretary, GoK
2. Additional Chief secretary, Finance Department, GoK
3. Additional Chief secretary, Urban Development Department, GoK
4. Secretary, Urban Development Department, GoK
5. Secretary, Minor Irrigation Department, GoK
6. Director, DMA
7. Member Secretary, KSPCB
8. Managing Director, BWSSB
9. Managing Director, KUWS&DB
10. Managing Director, KUIDFC
11. Director, Groundwater Directorate and Karnataka Groundwater Authority
12. Managing Director, RGRHCL (KARNIK)
13. Chief Executive Officer, KSSIDC
14. Special Commissioner, BBMP
15. District Commissioner, Bangalore Urban
16. District Commissioner, Bangalore Rural
17. Raghavan CE, Minor Irrigation Department
18. Suresh T S, DCE (M), KUWS&DB
19. Balchandra, Waste Management Extraction Tech Nirmith
20. S M Patted, PD, CASHUTEC Raichur
21. Ravindranath S M, AEE, Minor Irrigation Department
22. N Srinivas, Executive Director (Tech), KUIDFC
23. Ravindra B Mallapura, JD1, SBM-DMA.
24. Assad R Sharif, JD2, SBM-DMA.
25. Dr. Mohamad Yaseen, Senior Environmental Expert & Team Lead, SHA Technical consultancy (PMC UGD & NGT works)
26. Sathish Kumar D M, Joint secretary 1, UDD

27. Parashuram S, Joint Commissioner SWM, BBMP
28. K Rangaswamy, PD, DUDC, Bangalore Urban District
29. S M Girish, EE-SWM, DMA
30. M C Vijayashankar AEE, KIADB
31. Bhukanth B K, Environmental Engineer, KIADB
32. P N Ravindra, Head, Water Cell, KIADB
33. Venugopal, ACE-2, BWSSB
34. Nagesh H, Nodal Officer SWM, BBMP

The Director, DMA welcomed the Chief Secretary, Additional Chief Secretary, Urban Development Department and other officers to the review meeting of NGT case OA no 606/2018, NGT OA No. 324 / 2021 and NGT OA No. 104 / 2022.

The Director briefed about meeting agenda and informed the committee that compliance report has to be submitted by the State Government to NGT in OA no 606/2018 based on the orders issued in the last personel hearing of Chief Secretary, GoK dated 13-10-2022 and also for NGT OA No. 324 / 2021 and NGT OA No. 104 / 2022. The following agendas are discussed in details:

Agenda 1: NGT OA No. 606/2018- Legacy Waste Management

Director DMA updated the committee about the overall status of legacy waste management projects in 195 ULBs as provided below:

Sl. No	Category of ULB – Legacy Waste Quantity	No. of ULBs	DPR Prepared	DPR Preparation Stage	Tender Stage	Work in Progress
1.	More than 1 Lakh MT	12	1	0	9	2
2.	50000 to 1 Lakh MT	17	13	1	1	2
3.	20000 to 50000 MT	54	22	14	13	5
4.	10000 to 20000 MT	49	21	11	11	6
5.	Less than 10000 MT	63	21	25	15	2
Total		195	78	51	49	17

(Handwritten signature)

Director DMA also informed that tenders for legacy waste management projects have been called by Kalaburagi, Davanagere, Hubli-Dharwad, Bellary, Belagavi Corporations and Tiptur CMC. With respect to Mysuru City Corporation, since project cost is more than 50 Crores, Legacy waste management Tender document has been submitted to Pre-tender scrutiny Committee for approval for which the Committee has given time on 18th May 2023 at 11 am for the presentation.

Director DMA also highlighted about the ongoing discussion regarding entrusting the legacy waste management works to Nirmithi Kendras for ULBs having legacy waste less than 20,000 Tons.

Decision:

- 1. The Committee directed the Director DMA to provide milestones for these 195 ULBs to complete the execution of legacy waste management projects depending upon their present status. Chief Secretary directed to submit ULB wise present status of execution of legacy waste management projects.*
- 2. The committee directed that entrusting the works to Nirmithi Kendras may lead to delay in execution of Legacy Waste Project due to longer approval processes. Therefore, it was directed to call District Level short term tenders to expedite the legacy waste management works in the 124 ULBs having legacy waste of 20000 Tons and less quantity.*

Agenda 2:NGT OA No. 606 / 2018 - Used Water Management

Director DMA informed the committee that UWM Action plan prepared under SBM 2.0 has already been sent to MoHUA for approval on 12.05.2023. Further, proposal has been submitted to Government for appointing KUIDFC as the nodal agency for carrying out UWM works under NGT.

Director DMA mentioned that in the last review meeting, it was decided to hire a PDMC for UWM, due to the complexity in implementation of the Projects. To this, MD, KUIDFC updated that the tender document for hiring PDMC is ready and will be floated. PDMC will be required to execute the STP provision works in the required ULBs. MD, KUIDFC also mentioned that ULBs with less than 20,000 Population (115 ULBs) has been identified and FSTP works will be carried out on priority basis in these identified ULBs by KUIDFC. In this regard Standard Bid Document has already been prepared by KUIDFC and will be circulated on priority basis to these 115 ULBs so that they initiate the tendering process for provision of FSTPs.

Director DMA mentioned that it was decided in the last NGT meeting that all Interception & Diversion projects shall be entrusted to Minor Irrigation Department. In this regard, meeting has been conducted with Minor Irrigation Department wherein list of ULBs, CPHEEO manual and required information was provided to the officials of Minor Irrigation Department. The Department has to submit their further plan of action in this regard. To this, Secretary, Minor Irrigation Department updated that they require some time to come up with a concrete plan for carrying out I&D works.

Decision :

1. *The Committee directed MD, KUIDFC to expedite the STP and FSTP Construction works in the ULBs. The Committee also directed to prepare an Action Plan and milestones for the ULBs and shall be communicated to the concerned ULBs. MD, KUIDFC will share ULB wise status of STP/FSTP including operational, non-operational, under repair & renovation, under construction & newly proposed status.*
2. *Secretary, Minor Irrigation Department informed that current I&D construction may lead to diversion of sewerage water to natural drains as there may be cases where STPs are currently not available. In view of the same, the committee decided to take up I&D as a part of package of STP construction and not as a single component. I&D works can be taken up in those ULBs where connection to the existing STPs are currently missing.*

Agenda 3:NGT OA No. 324 / 2021 - Rejuvenation of Chandapura Lake

Director DMA, with reference to the rejuvenation of Chandapura Lake, updated the Committee on below pointers:

- Notices have been issued by the ULB to all the establishments in the buffer zone and lakebed of Chandapura Lake for clearing the encroachments. The establishments who have replied to the notices need to served with "Eviction Notice".
- Chandapura TMC - Government Land has been identified for construction of Sewage Treatment Plant by and proposal for the same has been submitted to Revenue Department for grant of land.
- Jigani TMC – has identified a private land to be purchased by Deputy Commissioner for STP.
- Hebbagodi CMC – have land and KSPCB clearance / consent has been sought for STP Construction.

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- Bommasandra TMC – have identified a private land which has to be purchased by Deputy Commissioner for STP.
- Letter has been issued to Animal Husbandry Department and Department to Health & Family Welfare to remove the establishments encroaching the buffer zone of Chandapura Lake.

Mananging Director, KUWS&DB updated the Committee that Deputy Commissioners of the adjacent Districts have prepared DPRs and have identified Government Land, for which the Environmental Clearance is being sought from KSPCB. However, it is informed that the land is not suitable for STP construction. Furthermore, It is informed by Districts that no other Government land is available for STP construction. Therefore, MD KUWS&DB suggested the committee that either Deputy Commissioners have to purchase private land for STP construction or could follow the RDPR model of including land purchase as the part of the scope of tender for construction of STPs. Mananging Director, KUWS&DB also suggested two approaches either to have a Centralised STP facility for all the 4 ULBs or have individual/decentralised STPs at each ULB.

Decision :

1. *The Committee directed MD KUWS&DB to initiate discussion with KSRTC, BMTC and BWSSB on the status of land availability for setting up of STPs in these 4 ULBs.*
2. *The Committee directed MD KUWS&DB to submit a comparison statement on technical and financial feasibilities of having Common versus individual STPs for these 4 ULBs.*
3. *Deputy Commissioner to identify suitable private land and fix the land cost as per Right to Fair Compensation and Transperancy in Land Acquisition Act within 15 days.*

Agenda 4 : NGT OA No. 104 / 2022 regarding Nagarakere and Majarahosahalli Lake Pollution.

Director DMA updated the committee that as per the NGT orders Deputy Commissioner Bangalore Rural District had to submit field inspection report and KSPCB had to submit the survey reports in this regard. In this regard, the Inspection report has been submitted to Hon'ble Court by Deputy Commissioner Bangalore Rural District and KSPCB has sought 3 months time to submit the survey report. Director DMA informed the Committee that there are 37 manholes and sewage lines inside the lake bed which are required to be shifted and as per NGT Order, no

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pipelines can be placed within the buffer zone of these lakes. Also, there are 8 No. of "Red Category" Industries which generate the sewage which is collected in a Common Septic Tank and Soak Pit without any treatment facility. The KSSIDC has to take immediate steps to address this issue by providing a Common Effluent Treatment Plant which will reduce the pollution considerably.

To this, MD KIADB informed that there is an existing Common Effluent Treatment Plant in the targeted zone which is currently not operational. Tender will be called to hire a contractor to carry out the retrofitting works of this CETP unit. Once this CETP is ready it can also receive the effluents from the targeted industries 8 No. of "Red Category" Industries.

Decision :

- 1. The Committee directed KIADB to organize a Senior Officials visit to these lakes to assess the current on ground situation and also send a note to DMA on efforts of KIADB.*
- 2. The Committee directed Director DMA to take up a meeting with KSSIDC and KIADB to plan on the further required steps in this regard.*
- 3. KSSIDC was also suggested to explore the options of utilizing KIADB CETP until construction of their own CETP.*

Overall Decision:

- 1. Chief Secretary directed that Periodical Review is required to be taken up w.r.t. these NGT matters.*
- 2. Next Review meeting to be held on 31.05.2023*

The meeting ended with vote of thanks to the Chair.



**Chief Secretary
Government of Karnataka**

**Proceedings of the review meeting of NGT held under the chairmanship of
Chief Secretary, Government of Karnataka on 23.06.2023 at 3:00 pm
in Room No. 313, 3rd Floor, Vidhan Soudha**

List of Members and Officers present in the meeting is enclosed as Annxure-1

The Director, Directorate of Municipal Administration (DMA) welcomed the Chief Secretary, GoK, Additional Chief Secretary, Urban Development Department and other Officers to the review meeting of NGT case OA no 606/2018 and NGT OA No. 324 / 2021. Director, DMA briefed about meeting agendas. The following agendas are discussed in details:

Agenda 1: NGT OA No. 606/2018- Legacy Waste Management:

The Director, DMA updated the committee about the overall status of Legacy Waste Management projects in 195 ULBs as provided below

Sl. No	Category of ULB – Legacy Waste Quantity	No. of ULBs	Progress as on	DPR Preparation Stage	DPR Submitted for approval	No. of DPR's Approved	Tender Called	Tenders Yet to be called	No. of Works in Progress	No. of Works Completed
1	More than 1 Lakh MT	12	22.06.2023	0	0	12	4	6	2	0
			31.05.2023	0	0	12	4	6	2	0
2	50000 to 1 Lakh MT	17	22.06.2023	3	0	14	5	7	1	1
			31.05.2023	3	0	14	0	12	1	1
3	20000 to 50000 MT	54	22.06.2023	10	3	41	27	9	5	0
			31.05.2023	10	3	41	1	35	5	0
4	Upto 20000 MT	112	22.06.2023	58	15	39	25	6	8	0
			31.05.2023	58	16	38	12	18	8	0
Total		195	22.06.2023	87	18	90	61	28	16	1
			31.05.2023	87	18	90	17	71	16	1

Discussions and Deliberations:

Director, DMA informed the Committee that 80 DPRs have been approved at the State Level Advisory Committee and 10 DPRs have been approved at District level. Tenders have been invited in 61 ULBs and work is under progress in 16 ULBs. The Chairperson advised Director, DMA to highlight the progress made in bigger cities which has substantial quantity of Legacy Waste while submitting the progress report to the Hon'ble NGT. Further informed to expedite the tender procedures and complete it in one month.

ACS, UDD informed Special Commissioner, BBMP to provide details of quantity of Legacy Waste remediated in Bagalur dumpsite and amount spent for remediation work and also directed to expedite the DPR approval for other sites.

Decision: To complete tender procedures in a month and issue work orders as per KTPP Rules and also to expedite DPR approval in other cities.

<i>Decision</i>	<i>Responsible Department</i>	<i>Timeline</i>
The Committee directed that ULBs whose tender has been called to complete tender procedures in a month and issue work orders as per KTPP Rules	DMA	24/07/2023
The Committee directed BBMP to expedite DPR approval	BBMP	24/07/2023
The ULBs with less than 20,000 MT Legacy Waste should expedite DPR approval procedures	DMA	24/07/2023

Agenda 2:NGT OA No. 606 / 2018 - Used Water Management:

2A MD, KUIDFC Updated the committee on following points:

- Cabinet Note for appointing KUIDFC as Nodal Agency for UWM submitted by UDD
- Hon'ble U.D Minister has concurred the proposal
- Finance Department has concurred the proposal with certain modifications
- Action plan submitted to MoHUA by DMA on 12.05.2023

193 ULBs (2011 census) under SBM 2.0 : National Advisory & Review Committee (NARC) meeting chaired by Secretary-MoHUA for Central share of **Rs 423.58 crores**, held on 08-06-2023 for the review & approval of Action Plan-Proceedings awaited.

Decision: The Committee instructed MD, KUIDFC and Secretary, UDD to expedite the process of seeking Cabinet Approval to appoint KUIDFC as an Implementing Agency and for appointment of PDMC for execution of UWM Projects

2B -Used Water Management – Minor Irrigation Department:

The Director, DMA informed that as per the decision of last NGT Review Meeting, all Interception & Diversion works has been entrusted to Minor Irrigation Department and a meeting was convened with Minor Irrigation Department wherein list of ULBs, CPHEEO Manual and required information were provided to the officials of Minor Irrigation Department.

Additional Chief Secretary, UDD enquired about the criteria for selecting ULBs for I&D works and also amount earmarked for the same. MD, KUIDFC informed that I&D works are proposed in all ULBs except the cities where 100 % sewer network exists. 184 ULBs which have less than one lakh population are eligible for funding under SBM 2.0 while 5 ULBs with more than one lakh population are covered under compensation amount. The Chairman directed MD,

MI department to submit detailed proposal of I&D works to UDD and directed Secretary to fix a meeting with Minor Irrigation department on 30th June to discuss about I&D works in detail.

Decision: The committee instructed Secretary, UDD and MD, KUIDFC to convene a meeting with MI department on 30th June 2023 for finalizing I&D works.

Agenda 3: Action Plan for Environmental Compensation of Rs. 2900 crores:

The Director, DMA explained that as per the order dated 13-10-2022, Rs 3400 crores environmental compensation has been levied for the State to address the gaps in Legacy Waste Management and Liquid Waste Management and for restoration of Chandapura Lake. The details of which is mentioned below.

Legacy Waste Management:

ULB	Gap (in tones)	Environmental Compensation by NGT	Total Compensation in cr
BBMP	97.82	Rs 300 /Ton	293.46
Other ULBs	82.15	Rs 300/Ton	246.45
Total	179.97		539.91

Liquid Waste Management:

ULB	Gap in treatment (in MLD)	Environmental Compensation by NGT/ MLD	Total Compensation in cr
BWSSB	268	Rs 2 crores/ MLD	536.00
Other ULBs	1159.4	Rs 2 crores/ MLD	2318.80
Total	1427.4		2854.80

- Compensation for Legacy Waste Management : **Rs 539.91 cr**
- Compensation for Liquid Waste Management: **Rs 2854.80cr**
- Total Compensation : **3394.71 Crores rounded off to Rs 3400 cr**
- Amount reserved for Chandapura Lake Restoration : **Rs 500 crores**
- Amount available for Legacy waste and Used Water Management: **Rs 2900 crores**
- Legacy waste management- 540 crores:

BBMP	Rs 293 crores
Other	Rs 247 crores
Total	Rs 540 crores

- Liquid waste management- 2360 crores:

BWSSB	Rs 441
Other ULBs	Rs 1919 crores
Total	Rs 2360 crores

Discussions and Deliberations: Director, DMA informed that as per the NGT orders, a separate PD account is opened in the name of ACS, UDD and Rs 1967 crores has been deposited for the FY 2022-23 for addressing gaps in Legacy Waste Management and Liquid Waste Management. The Chairperson suggested to release amount for Legacy Waste Management to the ULBs where work is started.

MD, KUIDFC explained the works considered for Rs 1919 cr. earmarked for Liquid Waste Management as below.

S.N	Works	ULBs	Amount
1	Urban local bodies with a population of more than 1.0 lakh For Interception & diversion works, repair and renovation of STPs, Construction of sewer Network, Household service Connections (HSC), procurement of Cesspool & sewer Cleaning equipment etc	18	753.49
2	Urban local bodies with a population of less than 1.0 lakh ULBs with Non operational STPs-For construction of sewer network and household service connections (HSC) works	8	35.57
3	Urban local bodies with a population of less than 1.0 lakh Selected ULBs based on population –For construction of sewer network and household service connections (HSC) works	64	1119.88
	Total		1908.94

Decision: The Committee directed the Director, DMA to submit proposal to UDD for release of Environmental Compensation amount to ULBs where the Legacy Waste Remediation work is started.

Agenda 4: NGT OA No. 324 / 2021 - Rejuvenation of Chandapura Lake

MD, KUWS&DB updated the Committee on below status regarding land identification for setting up of STPs in all four ULBs.

ULBs	Status as on 23-06-2023	Land Details & Present status
Chandapura TMC -	Proposal is being prepared by ULB for consent award (Preparation of Revenue sketch and other documents are in progress)	As the proposal of Govt land was rejected by Revenue department, Private land is identified and consent is sought from land owners.

		Helalige Village Sy. No. 84 Extent – 1.75 acres (Private Land – Owner has formally accepted to sell the land for STP Construction)
Hebbagodi CMC	The landowners did not agree to provide land for the Construction of STP	Few private lands have been identified, however the owners have not given consent for STP Construction.
Bommasandra TMC	Proposal is being prepared by ULB for consent award (Preparation of Revenue sketch and other documents are in progress)	Helalige Village Sy. No. 129, Extent - 2 acres (Private Land – Owner has given consent for the STP Construction)
Jigani TMC	Proposal is being prepared by ULB for consent award (Preparation of Revenue sketch and other documents are in progress)	Jigani Village Sy. No. 525, Extent - 2 acres (Private Land – Owner has given consent for the STP Construction)

Discussions and Deliberations:

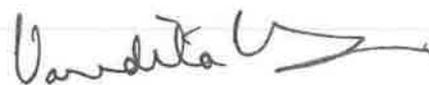
MD, KUWS&DB informed the committee that KIADB has agreed to provide land for Hebbagodi CMC for construction of STP. The Chairperson informed MD, KUWS&DB to verify the feasibility of KIADB land for Hebbagodi CMC and for other 4 TMCs it was instructed to work out the additional cost required for pipelines, restoration charges and pumping & recurring cost if STP is proposed in agriculture department land.

After detailed deliberations, following Decisions were taken by the Committee:

Decision	Responsible Department	Timeline
The Committee directed to take up the projects in a suitable manner within the frame of law in all the 4 ULBs and submit the proposal to UDD in this regard.	KUWS&DB	30-06-2023

The Committee directed that next Review meeting will be held on 30/06/2023 at 03.00 pm and directed the Director, DMA to issue the meeting notice.

The meeting ended with vote of thanks to the Chairperson and Members.



**Chief Secretary
Government of Karnataka**



ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ನಡವಳಿಗಳು

ವಿಷಯ: ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಾಧಿಕರಣ, ನವದೆಹಲಿ ಪೀಠವು ಓ.ಎ. ಸಂಖ್ಯೆ: 606/2018 ರಲ್ಲಿ ದಿನಾಂಕ: 13-10-2022 ರಂದು ನೀಡಿರುವ ತೀರ್ಪಿನಂತೆ ಪರಿಸರ ದುರಸ್ತಿ ಕಾಮಗಾರಿಗಳನ್ನು ಕೈಗೊಳ್ಳಲು "ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ" ರವರ ಹೆಸರಿನಲ್ಲಿ **Personal Deposit** ಖಾತೆ ತೆರೆದು, ಠೇವಣಿ ಮಾಡಲು ಅನುದಾನವನ್ನು ಬಿಬಿಎಂಪಿಗೆ ಬಿಡುಗಡೆ ಮಾಡುವ ಬಗ್ಗೆ.

- ಓದಲಾಗಿದೆ:**
1. ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಾಧಿಕರಣ, ನವದೆಹಲಿ ಪೀಠವು ಓ.ಎ. ಸಂಖ್ಯೆ: 606/2018 ರಲ್ಲಿ ದಿನಾಂಕ: 13-10-2022 ರಂದು ನೀಡಿರುವ ಆದೇಶ.
 2. ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಆಇ 4 ಟಿಎಆರ್ 2023, ದಿನಾಂಕ: 21-02-2023.
 3. ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಆಇ 619 ಬಿ.ಆರ್.ಎಸ್. 2022, ದಿನಾಂಕ: 23-02-2023.
 4. ಆರ್ಥಿಕ ಇಲಾಖೆಯ ಅ.ಟಿ ಸಂಖ್ಯೆ: ಆಇ 32 ವೆಚ್ಚ-9 / 2023, ದಿನಾಂಕ: 27-02-2023.
 5. ಸರ್ಕಾರದ ಪತ್ರ ಸಂಖ್ಯೆ: ನಅಇ 11 ಸಿಎಸ್.ಎಸ್. 2023, ದಿನಾಂಕ: 03-03-2023.

ಪ್ರಸ್ತಾವನೆ:

ಮೇಲೆ ಕ್ರಮ ಸಂಖ್ಯೆ (1) ರಲ್ಲಿ ಓದಲಾದ ದಿನಾಂಕ: 13-10-2022 ರ ಆದೇಶದಲ್ಲಿ ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಾಧಿಕರಣವು ಈ ಕೆಳಕಂಡಂತೆ ಆದೇಶಿಸಿರುತ್ತದೆ.

"In Para 61(iii) of the order dt.13-10-2022 in O.A. No.606/2018, Hon'ble National Green Tribunal Principle Bench ordered that "Admitted gap in generation and scientific handling of waste has resulted in damage to the environment and public health for which the state of Karnataka is liable to pay compensation of Rs.2900 crores as per details already mentioned above (para 58). The amount of compensation is to be utilized for restoration measures preferably by evolving a suitable centralized single window mechanism by the Chief Secretary, Karnataka."

ಮೇಲೆ ಕ್ರಮ ಸಂಖ್ಯೆ (2) ರಲ್ಲಿ ಓದಲಾದ ದಿನಾಂಕ: 21-02-2023ರ ಆದೇಶದಲ್ಲಿ ಅಕೌಂಟೆಂಟ್ ಜನರಲ್ ರವರ Authorisation ನೊಂದಿಗೆ "ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ" ರವರ ಹೆಸರಿನಲ್ಲಿ Personal Deposit Account ತೆರೆದು, ಠೇವಣಿ ಇಟ್ಟು, ಸದರಿ ಠೇವಣಿಯಲ್ಲಿ ಇಡುವ ಹಣದಿಂದ ಪರಿಸರದ ಮೇಲೆ ಆಗಿರುವ ಹಾನಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ ದುರಸ್ತಿ ಕಾಮಗಾರಿಗಳನ್ನು ಕೈಗೊಳ್ಳಲು ಮಾನ್ಯ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿರವರ ವಿಶೇಷ ಅನುಮತಿಯನ್ನು ಪಡೆದು, ಬಳಕೆ ಮಾಡಿಕೊಳ್ಳುವಂತೆ ಆದೇಶಿಸಲಾಗಿರುತ್ತದೆ.

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ಮೇಲೆ ಕ್ರಮ ಸಂಖ್ಯೆ (3) ರಲ್ಲಿ ಓದಲಾದ ದಿನಾಂಕ: 23-02-2023ರ ಆದೇಶದಲ್ಲಿ, 2022-23ನೇ ಸಾಲಿಗೆ ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ 4217-01-800-0-02-132-ಬಂಡವಾಳ ವೆಚ್ಚಗಳು ಅಡಿಯಲ್ಲಿ ಒಟ್ಟು ರೂ.96793.00 ಲಕ್ಷ (Rupees ninety sir thousand seven hundred ninety three lakh only) ಗಳನ್ನು "ಬೆಂಗಳೂರಿಗೆ ವಿಶೇಷ ಮೂಲಭೂತ ಸೌಕರ್ಯಕ್ಕೆ ಬಂಡವಾಳ ಬೆಂಬಲ-ಬಂಡವಾಳ ವೆಚ್ಚಗಳು" ಅಡಿಯಲ್ಲಿ ಪುನರ್ ವಿನಿಯೋಗದ ಮೂಲಕ ಒದಗಿಸಲಾಗಿರುತ್ತದೆ.

ಮೇಲೆ ಕ್ರಮ ಸಂಖ್ಯೆ (4) ರಲ್ಲಿ ಓದಲಾದ ದಿನಾಂಕ: 27-02-2023ರ ಅ.ಟಿ ಯಲ್ಲಿ, ಸರ್ಕಾರದ ಅಧೀನ ಕಾರ್ಯದರ್ಶಿ, ಆರ್ಥಿಕ ಇಲಾಖೆ ರವರು, ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಾಧಿಕರಣ, ನವದೆಹಲಿ ಪೀಠವು ಓ.ಎ. ಸಂಖ್ಯೆ: 606/2018 ರಲ್ಲಿ ದಿನಾಂಕ: 13-10-2022 ರಂದು ನೀಡಿರುವ ತೀರ್ಪಿನಂತೆ ಪರಿಸರ ದುರಸ್ತಿ ಕಾಮಗಾರಿಗಳಿಗಾಗಿ ಸರ್ಕಾರದ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಯವರ ಹೆಸರಿನಲ್ಲಿ ಒಂದು ಪ್ರತ್ಯೇಕ ಪಿ.ಡಿ ಖಾತೆಯನ್ನು ತೆರೆದು ರೂ.2900.00 ಕೋಟಿಗಳನ್ನು ಒದಗಿಸಬೇಕಾಗಿರುತ್ತದೆ. ಈ ಸಂಬಂಧ ಪುಸ್ತುತ ಸಾಲಿಗೆ ರೂ.96793.00 ಲಕ್ಷಗಳನ್ನು ಆರ್ಥಿಕ ಇಲಾಖೆಯ ಆದೇಶ ಸಂಖ್ಯೆ: ಆಇ 619 ಬಿ.ಆರ್.ಎಸ್. 2022, ದಿನಾಂಕ: 23.02.2023 ರನ್ವಯ ಮರು ಹೊಂದಾಣಿಕೆ ಮೂಲಕ ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ 4217-01-800-0-02-132 "ಬೆಂಗಳೂರು ವಿಶೇಷ ಮೂಲಭೂತ ಸೌಕರ್ಯಕ್ಕೆ ಬಂಡವಾಳ ಬೆಂಬಲ" ರಡಿಯಲ್ಲಿ ಒದಗಿಸಿಕೊಳ್ಳಲು ಕ್ರಮವಹಿಸಲಾಗಿರುತ್ತದೆ. ಹೀಗೆ ಒದಗಿಸಿಕೊಳ್ಳಲಾದ ರೂ.96793.00 ಲಕ್ಷಗಳ ಅನುದಾನವನ್ನು ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಆಇ 4 ಟಿಎಆರ್ 2023, ದಿನಾಂಕ: 21-02-2023 ರಲ್ಲಿ ತಿಳಿಸಿರುವಂತೆ ಕ್ರಮ ವಹಿಸುವಂತೆ ತಿಳಿಸಿರುತ್ತಾರೆ.

ಮೇಲೆ ಕ್ರಮ ಸಂಖ್ಯೆ (5) ರಲ್ಲಿ ಓದಲಾದ ದಿನಾಂಕ: 03-03-2023ರ ಪತ್ರದಲ್ಲಿ, ಆರ್ಥಿಕ ಇಲಾಖೆಯು ದಿನಾಂಕ: 21-02-2023ರ ಆದೇಶದಲ್ಲಿ ಅಕೌಂಟೆಂಟ್ ಜನರಲ್ ರವರ Authorisation ಪಡೆದು "ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ" ರವರ ಹೆಸರಿನಲ್ಲಿ Personal Deposit Account ತೆರೆದು ಠೇವಣಿ ಇಡಲು ಹಾಗೂ ಸದರಿ ಮೊತ್ತವನ್ನು ಅಕೌಂಟೆಂಟ್ ಜನರಲ್ ರವರಿಂದ ಅಧಿಕೃತಗೊಳಿಸಿಕೊಂಡು ಸಾರ್ವಜನಿಕರ ಆರೋಗ್ಯ ಮತ್ತು ಪರಿಸರದ ಮೇಲೆ ಆಗುವ ಹಾನಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ ಬಳಕೆ ಮಾಡಿಕೊಳ್ಳಬೇಕಾಗಿರುತ್ತದೆ. ಆದುದರಿಂದ, "ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ" ರವರ ಹೆಸರಿನಲ್ಲಿ Personal Deposit Account ತೆರೆಯಲು Authorisation ನೀಡುವಂತೆ ಪ್ರಿನ್ಸಿಪಲ್ ಅಕೌಂಟೆಂಟ್ ಜನರಲ್ (ಎ & ಇ), ಬೆಂಗಳೂರು ರವರಿಗೆ ಪತ್ರ ಬರೆಯಲಾಗಿರುತ್ತದೆ.

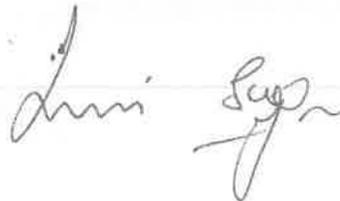
ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಆಇ 619 ಬಿ.ಆರ್.ಎಸ್. 2022, ದಿನಾಂಕ: 23-02-2023ರ ಆದೇಶ ಮತ್ತು ಮೇಲೆ ತಿಳಿಸಿರುವ ಅಂಶಗಳ ಹಿನ್ನೆಲೆಯಲ್ಲಿ, ಈ ಬಗ್ಗೆ ಕೂಲಂಕಷವಾಗಿ ಪರಿಶೀಲಿಸಿದ ಸರ್ಕಾರವು ಈ ಕೆಳಕಂಡಂತೆ ಆದೇಶಿಸಿದೆ.

ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ನಅಇ 145 ಎಂಎನ್‌ವೈ 2023 (ಇ).

ಬೆಂಗಳೂರು, ದಿನಾಂಕ: 23-03-2023

ಪ್ರಸ್ತಾವನೆಯಲ್ಲಿ ವಿವರಿಸಿರುವ ಅಂಶಗಳ ಹಿನ್ನೆಲೆಯಲ್ಲಿ, ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಾಧಿಕರಣ, ನವದೆಹಲಿ ಪೀಠವು ಓ.ಎ. ಸಂಖ್ಯೆ: 606/2018 ರಲ್ಲಿ ದಿನಾಂಕ: 13-10-2022 ರಂದು ನೀಡಿರುವ ತೀರ್ಪಿನಂತೆ ಪರಿಸರ ದುರಸ್ತಿ ಕಾಮಗಾರಿಗಳನ್ನು ಕೈಗೊಳ್ಳಲು ಸರ್ಕಾರದ ಖಜಾನೆಯಲ್ಲಿ (Government Treasury) "ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ" ರವರ ಹೆಸರಿನಲ್ಲಿ **Personal Deposit Account** ಖಾತೆ ತೆರೆದು, ರೂ.2900.00 ಕೋಟಿಗಳನ್ನು ಠೇವಣಿ ಮಾಡಬೇಕಾಗಿರುತ್ತದೆ. ಅದರನ್ವಯ, ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಆಇ 619 ಬಿ.ಆರ್.ಎಸ್. 2022,

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ದಿನಾಂಕ: 23-02-2023 ರಲ್ಲಿ, 2022-23ನೇ ಸಾಲಿನ ಲೆಕ್ಕಶೀರ್ಷಿಕೆ: 4217-01-800-0-02-132 ಬಂಡವಾಳ ವೆಚ್ಚಗಳು ಶೀರ್ಷಿಕೆಯಡಿ ಒಟ್ಟು ರೂ.96793.00 (ತೊಂಭತ್ತಾರು ಸಾವಿರದ ಏಳು ನೂರ ತೊಂಭತ್ತ ಮೂರು ರೂಪಾಯಿಗಳು ಮಾತ್ರ) ಲಕ್ಷಗಳ ಅನುದಾನವನ್ನು ಪುನರ್ವಿನಿಯೋಗದ ಮೂಲಕ ಒದಗಿಸಿ ಮಂಜೂರಾತಿ ನೀಡಿರುತ್ತದೆ. ಸದರಿ ಅನುದಾನವನ್ನು, 2022-23 ನೇ ಸಾಲಿನ ವಿಶೇಷ ಮೂಲಭೂತ ಸೌಕರ್ಯಕ್ಕೆ ಬಂಡವಾಳ ಬೆಂಬಲ ಯೋಜನೆಯ (Capital Support to Special Infrastructure Projects of Bangalore) ಲೆಕ್ಕಶೀರ್ಷಿಕೆ 4217-01-800-0-02-132 ಬಂಡವಾಳ ವೆಚ್ಚಗಳು ಅಡಿ ಈ ಕೆಳಕಂಡ ಷರತ್ತುಗಳಿಗೊಳಪಟ್ಟು ಬಿಡುಗಡೆಗೊಳಿಸಿ ಆದೇಶಿಸಿದೆ.

ಷರತ್ತುಗಳು:

- 1) ಈ ಆದೇಶದಲ್ಲಿ ಬಿಡುಗಡೆ ಮಾಡಿರುವ ಅನುದಾನವನ್ನು ಕಡ್ಡಾಯವಾಗಿ ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಾಧಿಕರಣ, ನವದೆಹಲಿ ಪೀಠವು ಓ.ಎ. ಸಂಖ್ಯೆ: 606/2018 ರಲ್ಲಿ ದಿನಾಂಕ: 13-10-2018 ರಂದು ನೀಡಿರುವ ತೀರ್ಪಿನಂತೆ ಪರಿಸರ ದುರಸ್ತಿ ಕಾಮಗಾರಿಗಳನ್ನು ಕೈಗೊಳ್ಳಲು ಮಾತ್ರ ಬಳಸತಕ್ಕದ್ದು.
- 2) ಮೇಲೆ ಬಿಡುಗಡೆ ಮಾಡಿರುವ ಅನುದಾನವನ್ನು ಕಡ್ಡಾಯವಾಗಿ "ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ" ರವರ ಹೆಸರಿನಲ್ಲಿ Personal Deposit Account ಖಾತೆ ತೆರೆದು, ಠೇವಣಿ ಮಾಡತಕ್ಕದ್ದು.
- 3) ಈ ಆದೇಶದಲ್ಲಿ 2022-23ನೇ ಸಾಲಿನ ವಿಶೇಷ ಮೂಲಭೂತ ಸೌಕರ್ಯಕ್ಕೆ ಬಂಡವಾಳ ಬೆಂಬಲ ಯೋಜನೆಯ ಲೆಕ್ಕಶೀರ್ಷಿಕೆ 4217-01-800-0-02-132 ಬಂಡವಾಳ ವೆಚ್ಚಗಳು ಶೀರ್ಷಿಕೆಯಡಿ ಬಿಡುಗಡೆ ಮಾಡಿರುವ ಅನುದಾನವನ್ನು ಜಂಟಿ ನಿರ್ದೇಶಕರು (ಯೋಜನೆ) ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ ಇವರು ಸ್ವೀಕರ್ಥನ ರಶೀದಿ (Payees Receipt) ಮೂಲಕ ರಾಜ್ಯ ಹುಜೂರ್ ಖಜಾನೆಯಿಂದ ಡ್ರಾ ಮಾಡಿ, ಕಡ್ಡಾಯವಾಗಿ "ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ" ರವರ ಹೆಸರಿನಲ್ಲಿ ತೆರೆದಿರುವ Personal Deposit ಖಾತೆಗೆ ಠೇವಣಿ ಮಾಡಲು ಅಧಿಕಾರ ನೀಡಲಾಗಿದೆ.
- 4) ಈ Personal Deposit Account ನಲ್ಲಿ ಇಡುವ ಹಣವನ್ನು ಸರ್ಕಾರದ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿರವರ ವಿಶೇಷ ಅನುಮತಿಯನ್ನು ಪಡೆದು ಬಳಕೆ ಮಾಡತಕ್ಕದ್ದು.
- 5) ಈ Personal Deposit Account ನಲ್ಲಿ ಬೇರೆ ಯಾವುದೇ ಯೋಜನೆಯ (Scheme) ಹಣವನ್ನು ಠೇವಣಿ ಮಾಡತಕ್ಕದ್ದಲ್ಲ. ಖಜಾನೆ ಅಧಿಕಾರಿಯು ಈ Personal Deposit Account ನಲ್ಲಿ ಯಾವುದೇ ಪಾವತಿಯನ್ನು ಮಾಡಬೇಕಾಗಿದ್ದಲ್ಲಿ, ಸರ್ಕಾರದ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿರವರ ವಿಶೇಷ ಅನುಮತಿಯನ್ನು ಪಡೆದಿರುವುದನ್ನು ಖಾತ್ರಿ ಪಡಿಸಿಕೊಳ್ಳತಕ್ಕದ್ದು.
- 6) ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಎಫ್.ಡಿ 01 ಟಿ.ಎಫ್.ಪಿ 2021, ದಿನಾಂಕ: 05-04-2021 ರ ಆದೇಶ, ಕರ್ನಾಟಕ ಆರ್ಥಿಕ ಸಂಹಿತೆ ಸಾಧಿಲ್ವಾರು ವೆಚ್ಚ ಕೈಪಿಡಿ ಅಧಿನಿಯಮ, ಕೆ.ಟಿ.ಪಿ.ಪಿ. ಕಾಯ್ದೆ ಹಾಗೂ ನಿಯಮ ಮತ್ತು ಸರ್ಕಾರದಿಂದ ಕಾಲಕಾಲಕ್ಕೆ ಹೊರಡಿಸಲಾದ ನಿಯಮಗಳನ್ನು ಕಡ್ಡಾಯವಾಗಿ ಪಾಲಿಸತಕ್ಕದ್ದು.
- 7) ಈ ಆದೇಶವನ್ನು ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಆಇ 619 ಬಿ.ಆರ್.ಎಸ್. 2022, ದಿನಾಂಕ: 23-02-2023 ರನ್ವಯ ಹೊರಡಿಸಲಾಗಿದೆ.

ಕರ್ನಾಟಕ ರಾಜ್ಯಪಾಲರ ಆದೇಶಾನುಸಾರ
ಮತ್ತು ಅವರ ಹೆಸರಿನಲ್ಲಿ,

(ಲಕ್ಷ್ಮೀಸಾಗರ್ ಎನ್.ಕೆ.)

ಸರ್ಕಾರದ ಅಧೀನ ಕಾರ್ಯದರ್ಶಿ,

ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ (ಬಿ.ಬಿ.ಎಂ.ಪಿ)

File 22/02

...4/-

ಲಕ್ಷ್ಮೀಸಾಗರ್ ಎನ್.ಕೆ.
ಸರ್ಕಾರದ ಅಧೀನ ಕಾರ್ಯದರ್ಶಿ
ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ (ಬಿ.ಬಿ.ಎಂ.ಪಿ) - 1

ಇವರಿಗೆ:

1. ಮಹಾಲೇಖಪಾಲರು, ಲೆಕ್ಕ ತಪಾಸಣೆ / ಲೆಕ್ಕ ಪತ್ರ ಬೆಂಗಳೂರು, ಕರ್ನಾಟಕ.
2. ಮುಖ್ಯ ಆಯುಕ್ತರು, ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರು.
3. ನಿರ್ದೇಶಕರು, ಖಜಾನೆ ಇಲಾಖೆ, ಪ್ರೋಡಿಯಂ ಬ್ಲಾಕ್, ವಿ.ವಿ.ಕೇಂದ್ರ, ಬೆಂಗಳೂರು.
4. ಜಂಟಿ ನಿರ್ದೇಶಕರು, ರಾಜ್ಯ ಹುಜೂರ್ ಖಜಾನೆ, ಬೆಂಗಳೂರು.
5. ಉಪ ನಿರ್ದೇಶಕರು, ಮ್ಯಾನೇಜ್‌ಮೆಂಟ್ ನೆಟ್ ವರ್ಕ್, ಖಜಾನೆ ಇಲಾಖೆ, ಖನಿಜ ಭವನ, ರೇಸ್‌ಕೋರ್ಸ್ ರಸ್ತೆ, ಬೆಂಗಳೂರು.
6. ಖಜಾನೆ ಅಧಿಕಾರಿಗಳು, ರಾಜ್ಯ ಹುಜೂರ್ ಖಜಾನೆ, ಬೆಂಗಳೂರು.
7. ಮುಖ್ಯ ಆರ್ಥಿಕ ಅಧಿಕಾರಿ, ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರು.
8. ಮುಖ್ಯ ಲೆಕ್ಕಾಧಿಕಾರಿಗಳು, ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರು.
9. ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿಗಳು, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ.
10. ಜಂಟಿ ನಿರ್ದೇಶಕರು, (ಯೋಜನೆ), ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ, ವಿಕಾಸಸೌಧ.
11. ಸರ್ಕಾರದ ಉಪ ಕಾರ್ಯದರ್ಶಿ-3, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ.
12. ಸರ್ಕಾರದ ಅಧೀನ ಕಾರ್ಯದರ್ಶಿ, ಆರ್ಥಿಕ ಇಲಾಖೆ (ವೆಚ್ಚು-9), ವಿಧಾನಸೌಧ, ಬೆಂಗಳೂರು.
13. ಶಾಖಾ ರಕ್ಷಾ ಕಡತ / ಹೆಚ್ಚುವರಿ ಪ್ರತಿಗಳು.



Proceedings of Government of Karnataka

Sub: Designating Karnataka Urban Infrastructure Development and Finance Corporation (KUIDFC) as the Nodal/Implementing Agency for Used Water Management Project in Urban Local Bodies of Karnataka.

- Read:** 1) Government order No.UDD 299 CSS 2022, dated: 17-05-2022.
- 2) Proceeding of SBM (U) 2.0 State Level High Powered Committee (SLHPC) meeting held on 16-11-2022, under the Chairmanship of Chief Secretary, Government of Karnataka.
- 3) Proposal from the Director, Directorate of Municipal Administration vide e-office file No. DMA/SWM/SBM2/1/2022.

* * * * *

Preamble:

The State Government vide G.O. read at Sl.No. (1) above, has accorded approval for implementation of SBM(U)-2.0 in the Urban Local Bodies of Karnataka and has constituted a State Level High Powered Committee (SLHPC) under the Chairmanship of Chief Secretary, Government of Karnataka.

The State Level High Powered Committee (SLHPC) for SBM(U)-2.0 in its meeting held under the chairmanship of Chief Secretary has recommended, vide its proceedings read at Sl.No. (2) above, to seek the Cabinet's approval to assign the work of action plan preparation and implementation of Used Water Management (UWM) to KUIDFC.

Further, the Director, Directorate of Municipal Administration vide single File read at Sl.No. (3) above, has requested the Government to nominate Karnataka Urban Infrastructure Development Finance Corporation as nodal agency for implementation of Used Water Management, which is one of the components under SBM(U)-2.0, as per the decision taken in the SHLPC meeting held on 16-11-2022.

N. mangalgi

Used Water Management Project under SBM (U) 2.0

UWM is a new component under SBM(U)-2.0 which includes all used water, including faecal sludge, especially in smaller cities, are safely contained, transported, processed, and disposed, so that no untreated faecal sludge and used water pollutes the ground or water.

The details of Central and State Government grants allocated to UWM component under SBM(U)-2.0 are as follows.

(Rs. in crore)

Component	Central Share	State Share	ULB Share	Total
Used Water Management	1128.60 (50%)	744.88 (33%)	383.72 (17%)	2257.20 (100%)

Accordingly, action plan for Rs.1698.67 crore (Rs. 849.33 crore of central share) has been currently prepared and approved in the SLHPC meeting dated: 29-03-2023, covering 287 towns with less than 1 lakh population (193 ULBs prior to 2011 + 94 ULBs included after 2011), based on the following considerations.

- Adoption of criteria set out in Central Government's SBM(U)-2.0 guidelines for selection of eligible ULBs.
- Adoption of CPHEEO ready reckoner rates and in consultation with CPHEEO team for arriving at the indicative cost estimates for various allowable UWM components under SBM(U)-2.0.
- Gap Analysis-Based on Data provided by ULBs regarding available sewerage treatment facilities/equipments and required interventions in the respective Towns/ Cities.

As per the approved action plan, the details of the Central and State Government's share of the grants, proposed to be used is as follows;

(Rs. in crore)

Component	Central Share	State Share	ULB Share	Total
Used Water Management	849.33	560.56	288.78	1698.67

Hence, a balance Rs. 279.27 crore (1128.60 - 849.33) of central share is still available out of the total central allocation of Rs 1128.60 crore under SBM(U)-2.0.

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The UWM component wise details in the approved SBM(U)-2.0 action Plan are as follows.

(Rs. in crore)

Sl. No.	SBM(U)-2.0 Component	Quantity	Amount
i	Setting up of Sewage Treatment Plants (STPs)/ STP-cum-FSTP. (KUIDFC)	617 MLD (225 ULBs)	998.40
ii	Laying Interception and Diversion (I&D) structures including provision of pumping stations and pumping main/gravity main up to STP. (DMA)	1231 Km. (184 ULBs)	565.80
iii	Procuring septic tank de-sludging equipment. (DMA)	Cesspool Tankers- 168 Nos. (161 ULBs)	40.32
		Sewer Cleaning Equipment- 269 Nos (151 ULBs)	94.15
		Sub total	134.47
		Total	1698.67

Used Water Management project under National Green Tribunal Environmental Compensation Funds:

Hon'ble National Green Tribunal (NGT) in OA No. 506/2018, has directed the State Government to take up immediate remedial action to address the gap of 1427.40 MLD (BWSSB – 268 MLD & other ULBs – 1159.40 MLD) in sewage treatment and levied a compensation for gaps in treatment of SWM and LWM as below.

(Rs. in crore)

Sl. No.	Activity	Environmental compensation levied	Implementing Agency for NGT compliance
1	Net compensation fund available for SWM & LWM (after excluding Rs.500 cr. for rejuvenation of Chandapura lake in Bengaluru)	2900.00	a) Legacy Waste Management i) BBMP – 293.00 ii) Other ULBs – <u>247.00</u> <u>540.00</u> b) Liquid Waste Management i) BWSSB – 441.00 ii) Other ULBs – <u>1919.00</u> <u>2360.00</u>

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Accordingly, Rs.1919.00 crore will be available under NGT compensation fund for UWM project in the Urban Local Bodies of Karnataka, excluding Bengaluru (BWSSB).

The NGT compensation amount of Rs.1919.00 crore for UWM component is intended to be used for;

- a) **Urban Local Bodies with population above 1.0 lakh:** Taking up works such as Interception & Diversion structures, Repair & Renovation of STPs, Construction of Sewerage Network, Household Service Connections and Procurement of Cesspool & Sewer Cleaning Equipment.
- b) **Urban Local Bodies with population less than 1.0 lakh:** Taking up works such as construction of Sewer Network & Household Service Connections etc., which are not being considered under SBM(U) - 2.0.

The details of the proposed UWM project components under NGT fund is as follows;

(Rs. in crore)

Sl. No.	Components	Number/Quantity	Amount
i	<u>Urban local bodies with a population of more than 1.0 lakh</u> a) Interception & Diversion works (58 Km - Rs. 24.10 Cr) b) Repair, Renovation and Other works of STPs (11 ULBs - Rs. 90.81 Cr) c) Construction of Sewer Network (1388 Km - Rs. 556.05 Cr) d) Household Service Connections (HSC)(1,29,313 houses-Rs.76.09 Cr) e) Procurement of Cesspool & Sewer Cleaning Equipment etc. (15 Nos. - Rs. 6.44 Cr).	18 ULBs	753.49
ii	<u>Urban local bodies with population less than 1.0 lakh</u> <u>ULBs with Non-Operational STPs</u> a) Construction of Sewer network (15 km-Rs.6.00 cr) b) Household Service Connections (HSC) works (36826 HSCs- Rs.29.46 cr).	8 ULBs	35.46
iii	<u>Urban local bodies with population less than 1.0 lakh</u> <u>In Selected ULBs based on the population</u> a) Construction of Sewer network (1977.68 km- Rs 791.07 cr) b) Household service connections (HSC) works.(4,11,010 HSCs- Rs. 328.81 cr).	64 ULBs	1119.88
		Total	1908.83

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SBM (U) 2.0 and NGT Compensation- Integrated Proposal

As per the SBM (U)-2.0 guidelines, the components that are eligible in all statutory Towns with less than 1 lakh population are as follows.

- i. Setting up of Sewage Treatment Plants (STPs)/ STP-cum-FSTP.
- ii. Laying Interception and Diversion (I&D) structures including provision of pumping stations and pumping main/gravity main up to STP.
- iii. Procuring adequate numbers of septic tank de-sludging equipment.

Further, the entire cost of sewer network and House Service Connections in the ULBs is to be borne by the respective State and ULBs as per the SBM(U)-2.0 Guidelines.

The GoI fund releases are outcome based. The following outcomes are envisaged under SBM(U)-2.0 for Used Water Management component.

- i. All statutory towns with <1 lakh population to become ODF++ certified.
- ii. 50% of all statutory towns with <1 lakh population to become Water+ certified.

Further, as per the directions of Hon'ble National Green Tribunal (NGT) in OA no. 606/2018 & other cases, the State Government must take up immediate remedial action to address the gap in sewage treatment in the State of Karnataka.

In this regard, the following decision is taken in the NGT compliance review meeting held under the Chairmanship of the Chief Secretary, GoK on 12-4-2023, regarding the appointment of PDMC.

"Considering the complexity of implementation of the UWM Projects, PDMC/PMC to be appointed for carrying out survey, design, DPR preparation, Estimate preparation, tendering, execution etc. 2% of the approved action plan cost to be reserved for hiring of PDMC/PMC".

Further, successful implementation of SBM(U)-2.0 and ensuring compliance to the directions of NGT in time bound manner is a challenging task. Hence, there is a necessity of appointing a Nodal/ Implementing Agency having experience and expertise in implementation of the proposed components under Used Water Management Project.

N. Mangabge

Hence, Government after examining the proposal of the Director, Directorate of Municipal Administration, after inter-ministerial consultations and approval of the Cabinet, has ordered as follows.

Government Order No:UDD 5 CSS 2023,
Bengaluru, Date:19-07-2023.

As explained in the preamble, in order to reduce the gap in the sewage treatment in the Urban Local Bodies of the State, as directed by the Hon'ble National Green Tribunal on Liquid Waste Management and in consonance with the objectives of Swachh Bharat Mission(Urban)-2.0, Government is pleased to accord approval for the implementation of Used Water Management Project in the Urban Local Bodies of the State as follows,

- 1) Karnataka Urban Infrastructure Development and Finance Corporation Limited (KUIDFC) is designated as the Nodal/Implementing Agency for Used Water Management Project in ULBs of Karnataka, under SBM(U)-2.0 and NGT Environment Compensation fund.
- 2) KUIDFC shall appoint Project Development and Management Consultants (PDMC) and establish Project Implementation Units (PIUs) in Districts & Project Management Unit (PMU) at KUIDFC, Bengaluru, for implementation of Used Water Management Project. The expenditure towards the appointment of PDMC, PIUs and PMU is to be met out of SBM(U)-2.0 fund and NGT Environment Compensation fund.
- 3) The State Level High Powered Committee (SLHPC) for SBM(U)-2.0 constituted under the Chairmanship of Chief Secretary, Government of Karnataka is re-constituted under the Chairmanship of Additional Chief Secretary to Government of Karnataka, by delegating the Cabinet Powers of according approval to the DPRs of any amount and to take major decisions with regard to implementation of the said scheme.

The re-constituted Committee shall also be the Empowered Committee for the projects taken up under NGT Environmental Compensation fund. This Committee shall also accord approvals to project proposals and monitor the implementation of Used Water Management project in the Urban Local Bodies of Karnataka.

N. Mangabge

- 4) Directorate of Municipal Administration is designated as the implementing agency to undertake Interception & Diversion works in ULBs, where STP is available, out of SBM(U)-2.0 grant and NGT compensation amount.

After a thorough review of the requirement of septic tank de-sludging machinery and other used water components in the Towns, it is planned to install Interception & Diversion (I&D) structures only in the required area, as per the Topographical conditions of the towns.

This order is issued as per the approval of Cabinet vide subject No. C-387/2023, dated: 13-07-2023.

By Order and in the name of the
Governor of Karnataka

N. Mangalagowri
(N. Mangalagowri) 19/7/23

Under Secretary to Government (PMC),
Urban Development Department.

19/07/23

To:-

- 1) Accountant General, Karnataka, Bengaluru
- 2) Chief Commissioner, Bruhat Bengaluru Mahanagara Palike, Bengaluru
- 3) Managing Director, Karnataka Urban Infrastructure Development and Finance Corporation Limited (KUIDFC), Bengaluru
- 4) Director, Directorate of Municipal Administration, Bengaluru
- 5) Chairman, Bengaluru Water Supply and Sewerage Board, Bengaluru.
- 6) Managing Director, Karnataka Urban Water Supply & Drainage Board, Bengaluru
- 7) Member Secretary, Karnataka State Pollution Control Board, Bengaluru
- 8) Joint Secretary (Cabinet), (Case No. C-387/2023, dated: 13-07-2023), Vidhana Soudha, Bengaluru
- 9) All Deputy Commissioners – through DMA
- 10) Commissioners of all Municipal Corporations – through DMA
- 11) Municipal Commissioners, City Municipal Councils – through DMA
- 12) Chief Officers, Town Municipal Councils and Town Panchayats/ NACs – through DMA

Copy To:

- 1) Personal Secretary to the Hon'ble Minister for Urban Development.
- 2) Personal Secretary to the Hon'ble Minister for Municipal Administration.
- 3) Personal Secretary to the Chief Secretary to Government, Government of Karnataka, Vikasa Soudha.
- 4) Personal Secretary to the Additional Chief Secretary to Government, Government of Karnataka, Vikasa Soudha.
- 5) Personal Secretary to the Additional Chief Secretary to Government, Urban Development Department.
- 6) Personal Secretary to the Secretary to Government, Urban Development Department.
- 7) Personal Secretary to the Secretary (B&R) to Government, Finance Department.
- 8) Personal Secretary to the Deputy Secretary to Government -4, Urban Development Department.
- 9) Section Guard File / Additional Copies.

List of 276 ULBs possessing Solid Waste Management site

No	District	Name of ULBs	Land Availability as on 06.10.23 2023
1	Bagalkot	Bagalkote	Yes
2		Rabkavi Banahatti	Yes
3		Jamkhandi	Yes
4		Ilkal	Yes
5		Mudhol	Yes
6		Mahalingapura	Yes
7		Guledgudda	Yes
8		Badami	Yes
9		Kerur	Yes
10		Terdal	Yes
11		Hangund	Yes
12		Bilagi	Yes
13		Ameengada TP	Yes
14		Belagali TP	Yes
15		Lokapura TP	Yes
16		Kamatagi TP	Yes
17		Shiruru TP	Yes
18	Ballary	Ballari C. C	Yes
19		Siruguppa C.M.C	Yes
20		Kampli TMC	Yes
21		Sandur TMC	Yes
22		Tekkalakote TP	Yes
23		Kurugodu TMC	Yes
24	Bengaluru Rural	Hosakote	Yes
25		Nelamangala	Yes
26		Vijayapura	Yes
27		Devanahalli	Yes
28		Dod Ballapur	Yes
29		Basettihalli TP	Yes
30		BBMP	Yes
31	Vijayanagara	Hospet CMC	Yes
32		Hphalli TMC	Yes
33		H Hadagali TMC	Yes
34		Kamalapur TMC	Yes
35		Kudligi TP	Yes
36		Kottur TP	Yes
37		Mariyammanahalli TP	Yes
38		Hagaribommanahalli TMC	Yes
39	Belagavi	Nippani	Yes
40		Gokak	Yes

41	Bail Honagal	Yes
42	Saudathi	Yes
43	Ramdurga	Yes
44	Mudalagi	Yes
45	Sankeshwar	Yes
46	Chikodi	Yes
47	Athani	Yes
48	Khanapur	Yes
49	Konnuru	Yes
50	Hukkeri	Yes
51	Sadalga	Yes
52	Raibag	Yes
53	Kudachi	Yes
54	Ghataprabha	Yes
55	Arabhavi TP	Yes
56	Boragaon TP	Yes
57	Ankalagi-Akkatangerahaala TP	Yes
58	Macche TP	Yes
59	AinapurTP	Yes
60	Kankanavadi TP	Yes
61	M.K Hubballi TP	Yes
62	Mallapura / Ghataprabha TMC	Yes
63	Manuvalli TMC	Yes
64	Mugalakoda TMC	Yes
65	Ugar Khurda TMC	Yes
66	Harogeri TMC	Yes
67	Kabbura TP	Yes
68	CMC Bidar	Yes
69	CMC Basavakalyan	Yes
70	TMC Bhalki	Yes
71	TMC Humnabad	Yes
72	TMC Chittguppa	Yes
73	TP Aurad B	Yes
74	Hallikheda TMC	Yes
75	CMC Chamarajanagar	Yes
76	CMC Kollegal	Yes
77	TMC Gundlupet	Yes
78	TP Hanur	Yes
79	Yelandur TP	Yes
80	Chikkaballapur	Yes
81	Chintamani	Yes
82	Shidlaghatta	Yes
83	Gowribidanur	Yes

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84		Bagepalli	Yes
85		Gudibande	Yes
86	Chikmagalur	CMC Chikkamagaluru	Yes
87		TMC Birur	Yes
88		TMC Kadur	Yes
89		TMC Tarikere	Yes
90		TP NRPura	Yes
91		TP Koppa	Yes
92		TP Sringeri	Yes
93		TP Mudigere	Yes
94		Ajampur TP	Yes
95		Chitradurga	Chitradurga
96	Challakere		Yes
97	Hiriyur		Yes
98	Hosadurga		Yes
99	Holalkere		Yes
100	Molakalmuru		Yes
101	Nayakanahatti TP		Yes
102	Davanagere	Davanagere CC	Yes
103		Harihar CMC	Yes
104		Channagiri TMC	Yes
105		Honnalli TMC	Yes
106		Jagalur TMC	Yes
107		Nymathi TP	Yes
108		Puttur CMC	Yes
109		Bantval TMC	Yes
110		Mudbidri TMC	Yes
111		Sulya TP	Yes
112		Mulki TP	Yes
113		Beltangadi TP	Yes
114		Vitla TP	Yes
115		Mangalore CC	Yes
116		Kadapa TP	Yes
117		Kinnigoli TP	Yes
118	Darwad	Annigeri	Yes
119		Navalgund	Yes
120		Kundgol	Yes
121		Alnavar	Yes
122		Kalghtagi	Yes
123		Hubli-Dharwad	Yes
124	Gadag	Gadag-Betageri CMC	Yes
125		Gajendragad TMC	Yes
126		Laxmeshwar TMC	Yes
127		Mundargi TMC	Yes
128		Naragund TMC	Yes

129		Ron TMC	Yes	
130		Mulgund TP	Yes	
131		Naregal TP	Yes	
132		Shirahatti TP	Yes	
133	Hassan	CMC Hassan	Yes	
134		CMC, Arasikere	Yes	
135		TMC Channarayapatna	Yes	
136		TMC, Holenarasipura	Yes	
137		TMC, SKPura	Yes	
138		TMC, Belur	Yes	
139		TP, Arkalgud	Yes	
140		TP Alur	Yes	
141		Haveri	Haveri	Yes
142			Ranebennuru	Yes
143	Byadgi		Yes	
144	Hangalla		Yes	
145	Savanuru		Yes	
146	Shivanga		Yes	
147	Bankapura		Yes	
148	Hirekeruru		Yes	
149	Guttala TP		Yes	
150	Rattehalli TP		Yes	
151	Kolar	Kolar CMC	Yes	
152		KGF CMC	Yes	
153		Mulbagal CMC	Yes	
154		Bangarpete TMC	Yes	
155		Malur TMC	Yes	
156		Srinivaspura TMC	Yes	
157		Vemagal Kurugal TP	Yes	
158	Kalburgi	TMC Afzalpur	Yes	
159		TMC Aland	Yes	
160		TMC Chincholi	Yes	
161		TMC Chittapur	Yes	
162		TMC Jewargi	Yes	
163		TMC Sedam	Yes	
164		CMC Shahabad	Yes	
165		TMC Wadi	Yes	
166		CC Kalaburagi	Yes	
167		Kalagi TP	Yes	
168		Kamalapura TP	Yes	
169		Yadrami TP	Yes	
170	Koppal	CMC Koppal	Yes	
171		CMC Gangavathi	Yes	
172		TMC Kushtagi	Yes	
173		TP Yelburga	Yes	

174		Bhagyanagar TP	Yes
175		Kanakagiri TP	Yes
176		Kukanooru TP	Yes
177		Tavaragera TP	Yes
178	Mandya	Mandya	Yes
179		Maddur	Yes
180		Malavalli	Yes
181		SRPatna	Yes
182		KRPet	Yes
183		Pandavapura	Yes
184		Nagamangala	Yes
185		Bellur TP	Yes
186	Mysuru	Mysuru	Yes
187		Nanjangud	Yes
188		Hunsur	Yes
189		K R Nagara	Yes
190		Bannur	Yes
191		T.Narasipura	Yes
192		Periyapatna	Yes
193		HD kote	Yes
194		Sargur	Yes
195		Hootagalli CMC	Yes
196		Rammanahalli TP	Yes
197		Kadakola TP	Yes
198		Sri Rampura TP	Yes
199	Bogadi TP	Yes	
200	Kodagu	CMC Madikeri	Yes
201		TMC Virajpet	Yes
202		TP Kushalnagar	Yes
203		TP Somwarpet	Yes
204	Raichur	Raichur CMC	Yes
205		Sindhanur CMC	Yes
206		Manvi TMC	Yes
207		Devadurga TMC	Yes
208		Lingasgur TMC	Yes
209		Mudgal TMC	Yes
210		Turavihaala TP	Yes
211		Hatti TP	Yes
212		Hatti NAC	Yes
213		Chanpatna	Yes
214		Kanakapura	Yes
215		Magadi	Yes
216		Bidadi TMC	Yes
217		Harohalli TP	Yes
218	Shivamogga	Shivamogga	Yes

219		Bhadravathi	Yes	
220		Sagar	Yes	
221		Shikaripura	Yes	
222		Shiralkoppa	Yes	
223		Thirthahalli	Yes	
224		Soraba	Yes	
225		Hosanagara	Yes	
226		Jog - Kargal	Yes	
227		Anavatthi TP	Yes	
228		Hollehunuru TP	Yes	
229		Tumakuru	Yes	
230		Tipatur	Yes	
231		Sira	Yes	
232		Chikkanayakanahalli	Yes	
233	Tumkur	Kunigal	Yes	
234		Madhugiri	Yes	
235		Pavagada	Yes	
236		Gubbi	Yes	
237		Turuvekere	Yes	
238		Huliyaru TP	Yes	
239			Karwar	Yes
240			Dandeli	Yes
241		Sirsi	Yes	
242		Bhatkal	Yes	
243	Uttara Kannada	Ankola	Yes	
244		Haliyal	Yes	
245		Honnavar	Yes	
246		Siddapur	Yes	
247		Yellapur	Yes	
248		Mundagod	Yes	
249		Jali	Yes	
250		Manki TP	Yes	
251	Udupi	Udupi,CMC	Yes	
252		Karkala TMC	Yes	
253		Kaup TMC	Yes	
254		Kundapura TMC	Yes	
255		Bynduru TP	Yes	
256	Vijayapura	Vijayapura	Yes	
257		Basavana Bagewadi	Yes	
258		Sindagi	Yes	
259		Indi	Yes	
260		Tikota	Yes	
261		Muddebihal	Yes	
262		Alamela TP	Yes	
263		Chadchan TP	Yes	

264		Devarahipparagi TP	Yes
265		Kolhara TP	Yes
266		Managuli TP	Yes
267		Nalatavada TP	Yes
268		Thalikota TP	Yes
269		Babaleshwar TP	Yes
270	Yadgiri	Yadgir	Yes
271		Shahapur	Yes
272		Shorapur	Yes
273		Gurumitkal	Yes
274		Kembhavi	Yes
275		Kakkera	Yes
276		Hunasagi TP	Yes

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No. 1/15/2022-SBM-I (E No. 9124999)

Government of India
Ministry of Housing & Urban Affairs
SBM Division

Nirman Bhawan, New Delhi.
Date 17th November, 2022.

To

The State Mission Director,
Govt of Karnataka
Department of Municipal Administration,
9th Floor, Vishveshvaraiyah Tower,
Dr. B. R. Ambedkar Veedhi,
Bangalore -560001

Subject: Release of Central Share (CS) of funds under various modules of Solid Waste Management (SWM) component of SBM-U 2.0.

Sir,

With reference to your requests submitting actions plans for release of Central share of funds under various modules of Solid Waste Management (SWM) component of SBM-U 2.0 as detailed under.

(Rs. in Crores)

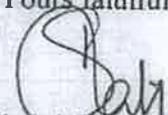
Proposal details	Total project cost	Total project cost by MoHUA	Central share approved for release
SWM Proposal vide letter No.DMA/SWM/SWMR/15/2022 dated 09.09.2022	2046.65	2058.76	649.39

2. The above proposals have been examined by the Ministry for approval subject to fulfilment of the conditions prescribed in the SBM Urban 2.0 Guidelines at Para 6.9.2 for Solid Waste Management (SWM) component and in-principle approved by 6th NARC meeting dated 15.09.2022.

3. The aforesaid projects are to be implemented in accordance with the detailed conditions mentioned in the Annex. The total cost of the projects and corresponding central share arrived against these proposals after detailed examination are given in the Annexure. The costs worked out are indicative subject to actual tender costs with the Central share being limited to the allocation ceiling already communicated. The inter-se changes between the cities can be done by State Government. However, the principle of saturation of all ULBs must be followed.

4. Further, the central share will be released only after compliance of various instructions issued by Ministry of Finance on revised procedure of fund flow and submission of undertakings/statements already conveyed vide this office letter dated 20.10.2022 (Copy enclosed). In the meantime, the State Government may take appropriate steps to obtain mandatory clearances/permissions etc. so that the project may take off timely.

Yours faithfully,



(Shakti Shamsler)

Deputy Secretary to the Govt. of India

Conditions to be satisfied for implementation of Projects approved under SBM-Urban 2.01. SWM Proposal vide letter No.DMA/SWM/SWMR/15/2022 dated 09.09.2022:**Module 1: Municipal Solid Waste (MSW) Processing Facilities**

Wet waste processing: Based on the gap analysis, Govt of Karnataka proposed wet processing through compost Plants .The cumulative capacity of proposed compost plants is 1804.46 TPD across 91 ULBs and in Bruhat Bengaluru Mahanagara Palike (BBMP) capacity of 600 TPD of Biomethanation plant is proposed. The estimated cost of these WET waste processing facilities considered by Govt of Karnataka for ACA is same as that given in SBM (U) 2.0 guidelines.

The ULB wise details of proposed compost plants is given below:

S.No	Name of ULB	Population 2011	Proposed Compost Plants	Costing Compost Plants @Rs 11.5 Lakh/TPD	Central Share Compost Plants (Rs in Cr.)
ULBs less than 1 lakh population					
1	Kamatagi	15,620	4.00	0.460	50% 0.230
2	Ameengada	15,073	4.00	0.460	50% 0.230
3	Belagali	17,460	5.00	0.575	50% 0.288
4	Lokapura	14,605	4.00	0.460	50% 0.230
5	Shiruru	16,067	4.00	0.460	50% 0.230
6	Hagaribommanahalli	40,743	10.00	1.150	50% 0.575
7	Kudatini	18,215	5.00	0.575	50% 0.288
8	Kurekuppa	22,560	6.00	0.690	50% 0.345
9	Kurugodu	21,958	6.00	0.690	50% 0.345
10	Mariyammanahalli	17,140	4.00	0.460	50% 0.230
11	Arabhavi	18,150	5.00	0.575	50% 0.288
12	Boragaon	16,010	4.00	0.460	50% 0.230
13	Channamma Kitturu	17,562	5.00	0.575	50% 0.288
14	Chinchali	18,986	5.00	0.575	50% 0.288
15	Examba	16,440	4.00	0.460	50% 0.230
16	Inaapura	18,913	5.00	0.575	50% 0.288
17	Kalloli	15,943	4.00	0.460	50% 0.230
18	Kankanavadi	16,317	4.00	0.460	50% 0.230
19	M.K Hubballi	13,387	4.00	0.460	50% 0.230
20	Mallapura / Ghataprabha	26,284	7.00	0.805	50% 0.403
21	Manuvalli	23,152	6.00	0.690	50% 0.345
22	Mugalakoda	30,496	8.00	0.920	50% 0.460
23	Naaganura	16,195	4.00	0.460	50% 0.230
24	Shedbaala	17,549	5.00	0.575	50% 0.288
25	Ugar Khurda	23,762	6.00	0.690	50% 0.345
26	Harogeri	31,413	8.00	0.920	50% 0.460
27	Kabbura	18,868	5.00	0.575	50% 0.288
28	Yaragatti	9,690	3.00	0.345	50% 0.173
29	Kaagavaada	13,936	4.00	0.460	50% 0.230
30	Macche	18,073	5.00	0.575	50% 0.288
31	Peeranavaadi	17,874	5.00	0.575	50% 0.288
32	Ankalagi-	20,822	5.00	0.575	50% 0.288

	Akkatangerahaala					
33	Basettihalli	18.706	5.00	0.575	50%	0.288
34	Hebbugodi	80.810	20.00	2.300	50%	1.150
35	Madanayakanahalli	30.776	8.00	0.920	50%	0.460
36	Attibele	20.532	5.00	0.575	50%	0.288
37	Bommasandra	28.353	7.00	0.805	50%	0.403
38	Chandapura	24.250	6.00	0.690	50%	0.345
39	Jigani	21.438	5.00	0.575	50%	0.288
40	Hunasamaranahalli	24.359	6.00	0.690	50%	0.345
41	Chikkabanavara	21.759	6.00	0.690	50%	0.345
42	Hallikheda	21.063	5.00	0.575	50%	0.288
43	Yelandur	8.779	3.00	0.345	50%	0.173
44	Ajampur	11.352	3.00	0.345	50%	0.173
45	Nayakanahatti	15.545	4.00	0.460	50%	0.230
46	Malebennur	22.512	6.00	0.690	50%	0.345
47	Niymathi	9.288	3.00	0.345	50%	0.173
48	Someswara	24.066	6.00	0.690	50%	0.345
49	Kadaba	9.546	3.00	0.345	50%	0.173
50	Bajape	20.401	5.00	0.575	50%	0.288
51	Kinnigola	16.990	4.00	0.460	50%	0.230
52	Guttala	17.525	5.00	0.575	50%	0.288
53	Rattehalli	14.275	4.00	0.460	50%	0.230
54	Memagal Kurugal	20.401	5.00	0.575	50%	0.288
55	Kalagi	9.144	3.00	0.345	50%	0.173
56	Kamalapura	11.071	3.00	0.345	50%	0.173
57	Yadrami	10.598	3.00	0.345	50%	0.173
58	Bhagyanagar	18.988	5.00	0.575	50%	0.288
59	Kanakagiri	16.938	4.00	0.460	50%	0.230
60	Kukanooru	18.033	5.00	0.575	50%	0.288
61	Tavaragera	17.510	5.00	0.575	50%	0.288
62	Kaaratagi	29.999	7.00	0.805	50%	0.403
63	Bellur	15.393	4.00	0.460	50%	0.230
64	Rammanahalli	27.087	7.00	0.805	50%	0.403
65	Kadakola	19.969	5.00	0.575	50%	0.288
66	Sri Rampura	11.234	3.00	0.345	50%	0.173
67	Bogadi	19.922	5.00	0.575	50%	0.288
68	Maski	23.655	6.00	0.690	50%	0.345
69	Turuvihunta	13.034	4.00	0.460	50%	0.230
70	Kavithal	15.036	4.00	0.460	50%	0.230
71	Balaganur	11.419	3.00	0.345	50%	0.173
72	Siravara	19.295	5.00	0.575	50%	0.288
73	Hatti	16.278	4.00	0.460	50%	0.230
74	Bidadi	29.825	7.00	0.805	50%	0.403
75	Harohalli	20.468	5.00	0.575	50%	0.288
76	Anavatthi	17.684	5.00	0.575	50%	0.288
77	Hollehunuru	15.401	4.00	0.460	50%	0.230
78	Huliyaru	15.413	4.00	0.460	50%	0.230

79	Bynduru	24,957	6.00	0.690	50%	0.345
80	Alamela	18,667	5.00	0.575	50%	0.288
81	Chadchan	15,542	4.00	0.460	50%	0.230
82	Devarahippuragi	16,554	4.00	0.460	50%	0.230
83	Kolhara	16,568	4.00	0.460	50%	0.230
84	Managuli	15,109	4.00	0.460	50%	0.230
85	Nalatawada	14,030	4.00	0.460	50%	0.230
86	Nidagundi	15,291	4.00	0.460	50%	0.230
87	Thalikota	11,984	3.00	0.345	50%	0.173
88	Babaleshwar	10,645	3.00	0.345	50%	0.173
89	Hunasagi	15,241	4.00	0.460	50%	0.230
90	Manki	19,064	5.00	0.575	50%	0.288
ULB greater than 10 lakh population						
91	BBMP	84,43,675	1357.46	156.108	25%	39.027
Totals		1,57,13,263	1,804.46	207.51		64.75

The ULB wise details of proposed Biomethanation plants is given below

S.No	Name of ULB	Population 2011	Proposed Bio-methanation Plant Capacity	Costing BM Plants @Rs 18 Lakh/TPD (Rs in Cr.)	Central Share (Rs in Cr.)	
1	BBMP	84,43,675	600	108	25%	27.00

Dry waste facilities: Govt of Karnataka has proposed Material Recovery facilities (MRF) cum RDF Plants for management of dry waste. Cumulative capacity of 4731.11 TPD in 310 ULBs has been proposed. The cost of DRY waste processing facilities are the same as given in SBM (U) 2.0 guidelines. ULB-wise details as provided by the Govt. of Karnataka for DRY waste handling units (MRFs) are as under:

S.No	Name of ULB	Population 2011	Proposed capacity MRF cum RDF Plants (TPD)	Costing MRF cum RDF Plants @Rs 8.5 Lakh/TPD	Central Share (Rs in Cr.)	
ULBs less than 1 lakh population						
1	Rabkavi Banhatti	77,004	12.00	1.020	50%	0.51
2	Jamkhandi	68,938	11.00	0.935	50%	0.47
3	Ilkal	60,242	9.00	0.765	50%	0.38
4	Mudhol	52,199	8.00	0.680	50%	0.34
5	Mahalingpur	36,055	6.00	0.510	50%	0.26
6	Guledgudda	33,382	5.00	0.425	50%	0.21
7	Badami	30,943	5.00	0.425	50%	0.21
8	Terdal	26,088	4.00	0.340	50%	0.17
9	Hungund	20,877	4.00	0.340	50%	0.17
10	Kerur	19,731	3.00	0.255	50%	0.13
11	Bilgi	17,792	3.00	0.255	50%	0.13
12	Siruguppa	52,492	8.00	0.680	50%	0.34
13	Kampli	39,307	6.00	0.510	50%	0.26
14	Sandur	37,431	6.00	0.510	50%	0.26
15	Hoovina Hadagalli	27,967	5.00	0.425	50%	0.21
16	Kudligi	26,680	4.00	0.340	50%	0.17
17	Kotturu	26,289	4.00	0.340	50%	0.17
18	Tekkalakote	26,224	4.00	0.340	50%	0.17

19	Kamalapuram	25,552	4.00	0.340	50%	0.17
20	Gokak	79,121	12.00	1.020	50%	0.51
21	Nipani	62,865	10.00	0.850	50%	0.43
22	Bail Hongal	49,182	8.00	0.680	50%	0.34
23	Athni	47,842	8.00	0.680	50%	0.34
24	Saundatti-Yellamma	41,215	7.00	0.595	50%	0.30
25	Chikodi	38,307	6.00	0.510	50%	0.26
26	Sankeshwar	34,637	6.00	0.510	50%	0.26
27	Ramdurg	34,800	6.00	0.510	50%	0.26
28	Mudalgi	29,128	5.00	0.425	50%	0.21
29	Sadalgi	23,790	4.00	0.340	50%	0.17
30	Kudchi	23,154	4.00	0.340	50%	0.17
31	Hukeri	22,988	4.00	0.340	50%	0.17
32	Konnur	19,386	3.00	0.255	50%	0.13
33	Khanapur	19,309	3.00	0.255	50%	0.13
34	Raybag	18,736	3.00	0.255	50%	0.13
35	Hosakote	56,980	9.00	0.765	50%	0.38
36	Nelamangala	37,232	6.00	0.510	50%	0.26
37	Vijayapura	34,866	6.00	0.510	50%	0.26
38	Devanahalli	28,051	5.00	0.425	50%	0.21
39	Anekal	44,260	7.00	0.595	50%	0.30
40	Basavakalyan	69,717	11.00	0.935	50%	0.47
41	Hominabad	44,483	7.00	0.595	50%	0.30
42	Bhalgi	40,333	6.00	0.510	50%	0.26
43	Chitgoppa	25,298	4.00	0.340	50%	0.17
44	Aurad	19,849	3.00	0.255	50%	0.13
45	Chamarajanagar	69,875	11.00	0.935	50%	0.47
46	Kollegal	57,149	9.00	0.765	50%	0.38
47	Gundlupet	28,105	5.00	0.425	50%	0.21
48	Hanur	11,066	2.00	0.170	50%	0.09
49	Chintamani	76,068	12.00	1.020	50%	0.51
50	Chikkaballapura	63,652	10.00	0.850	50%	0.43
51	Sidlaghatta	51,159	8.00	0.680	50%	0.34
52	Gauribidanur	37,947	6.00	0.510	50%	0.26
53	Bagepalli	27,011	4.00	0.340	50%	0.17
54	Gudibanda	9,441	2.00	0.170	50%	0.09
55	Tarikere	35,942	6.00	0.510	50%	0.26
56	Kadur	34,151	6.00	0.510	50%	0.26
57	Birur	22,723	4.00	0.340	50%	0.17
58	Mudigere	9,677	2.00	0.170	50%	0.09
59	Narasimharajapura	7,458	2.00	0.170	50%	0.09
60	Koppa	4,993	1.00	0.085	50%	0.04
61	Sringeri	3,922	1.00	0.085	50%	0.04
62	Hiriyur	56,416	9.00	0.765	50%	0.38
63	Challakere	55,194	9.00	0.765	50%	0.38
64	Hosdurga	28,370	5.00	0.425	50%	0.21
65	Molakalmuru	15,797	3.00	0.255	50%	0.13

66	Holalkere	15,783	3.00	0.255	50%	0.13
67	Harihar	83,219	13.00	1.105	50%	0.55
68	Harapanahalli	47,039	7.00	0.595	50%	0.30
69	Channagiri	21,313	4.00	0.340	50%	0.17
70	Honnali	17,928	3.00	0.255	50%	0.13
71	Jagalur	17,257	3.00	0.255	50%	0.13
72	Annigeri	28,267	5.00	0.425	50%	0.21
73	Navalgund	24,613	4.00	0.340	50%	0.17
74	Kundgol	18,726	3.00	0.255	50%	0.13
75	Alnavar	17,228	3.00	0.255	50%	0.13
76	Kalghatgi	16,917	3.00	0.255	50%	0.13
77	Ujjal	53,773	8.00	0.680	50%	0.34
78	Puttur	53,061	8.00	0.680	50%	0.34
79	Bantval	40,155	6.00	0.510	50%	0.26
80	Mudbidri	29,431	5.00	0.425	50%	0.21
81	Sulya	19,958	3.00	0.255	50%	0.13
82	Mulki	17,274	3.00	0.255	50%	0.13
83	Beltangadi	7,746	2.00	0.170	50%	0.09
84	Vitla	17,618	3.00	0.255	50%	0.13
85	Kotekaaru	16,505	3.00	0.255	50%	0.13
86	Lakshmeshwar	36,754	6.00	0.510	50%	0.26
87	Nargund	36,291	6.00	0.510	50%	0.26
88	Gajendragarh	32,359	5.00	0.425	50%	0.21
89	Mundargi	24,919	4.00	0.340	50%	0.17
90	Ron	23,311	4.00	0.340	50%	0.17
91	Mulgund	18,763	3.00	0.255	50%	0.13
92	Shirhatti	17,610	3.00	0.255	50%	0.13
93	Naregal	16,690	3.00	0.255	50%	0.13
94	Arsikere	53,216	8.00	0.680	50%	0.34
95	Channarayapatna	40,417	6.00	0.510	50%	0.26
96	Hole Narsipur	29,974	5.00	0.425	50%	0.21
97	Sakleshpur	23,352	4.00	0.340	50%	0.17
98	Belur	22,484	4.00	0.340	50%	0.17
99	Arkalgud	16,810	3.00	0.255	50%	0.13
100	Alur	6,541	1.00	0.085	50%	0.04
101	Haveri	67,102	10.00	0.850	50%	0.43
102	Savanur	40,567	6.00	0.510	50%	0.26
103	Byadgi	30,014	5.00	0.425	50%	0.21
104	Shiggaon	28,207	5.00	0.425	50%	0.21
105	Hangal	28,159	5.00	0.425	50%	0.21
106	Bankapura	22,529	4.00	0.340	50%	0.17
107	Hirekerur	19,191	3.00	0.255	50%	0.13
108	Shahabad	47,582	8.00	0.680	50%	0.34
109	Aland	42,371	7.00	0.595	50%	0.30
110	Sedam	39,341	6.00	0.510	50%	0.26
111	Wadi	37,988	6.00	0.510	50%	0.26
112	Chitapur	31,299	5.00	0.425	50%	0.21

113	Afzalpur	27,088	5.00	0.425	50%	0.21
114	Jevargi	25,686	4.00	0.340	50%	0.17
115	Chincholi	20,897	4.00	0.340	50%	0.17
116	Madikeri	33,381	5.00	0.425	50%	0.21
117	Virajpet	17,246	3.00	0.255	50%	0.13
118	Kushalnagar	15,326	3.00	0.255	50%	0.13
119	Somvarpet	6,729	1.00	0.085	50%	0.04
120	Mulbagal	57,276	9.00	0.765	50%	0.38
121	Bangarapet	44,849	7.00	0.595	50%	0.30
122	Malur	40,050	6.00	0.510	50%	0.26
123	Srinivasapur	26,793	4.00	0.340	50%	0.17
124	Koppal	70,698	11.00	0.935	50%	0.47
125	Kushagi	24,878	4.00	0.340	50%	0.17
126	Yelbarga	14,814	3.00	0.255	50%	0.13
127	Malavalli	37,601	6.00	0.510	50%	0.26
128	Maddur	28,754	5.00	0.425	50%	0.21
129	Krishnarajpet	25,946	4.00	0.340	50%	0.17
130	Shrirangapattana	25,061	4.00	0.340	50%	0.17
131	Pandavapura	20,399	4.00	0.340	50%	0.17
132	Nagamangala	17,776	3.00	0.255	50%	0.13
133	Hunsur	50,865	8.00	0.680	50%	0.34
134	Nanjangud	50,598	8.00	0.680	50%	0.34
135	Krishnarajanagara	35,805	6.00	0.510	50%	0.26
136	Bannur	21,896	4.00	0.340	50%	0.17
137	Piriyapatna	16,685	3.00	0.255	50%	0.13
138	Heggadadevankote	14,313	3.00	0.255	50%	0.13
139	Saragur	11,425	2.00	0.170	50%	0.09
140	Tirumakudal Narsipur	9,980	2.00	0.170	50%	0.09
141	Sindhur	75,837	12.00	1.020	50%	0.51
142	Manvi	46,465	7.00	0.595	50%	0.30
143	Lingsugur	35,411	6.00	0.510	50%	0.26
144	Devadurga	28,929	5.00	0.425	50%	0.21
145	Mudgal	22,731	4.00	0.340	50%	0.17
146	Channarayana	71,942	11.00	0.935	50%	0.47
147	Kanakapura	54,014	8.00	0.680	50%	0.34
148	Magadi	27,605	5.00	0.425	50%	0.21
149	Sagar	54,550	9.00	0.765	50%	0.38
150	Shikarpur	36,015	6.00	0.510	50%	0.26
151	Siralkoppa	16,864	3.00	0.255	50%	0.13
152	Tirthahalli	14,528	3.00	0.255	50%	0.13
153	Sorab	11,332	2.00	0.170	50%	0.09
154	Jog Kargal	10,847	2.00	0.170	50%	0.09
155	Hosanagara	5,839	1.00	0.085	50%	0.04
156	Tiptur	59,543	9.00	0.765	50%	0.38
157	Sira	57,554	9.00	0.765	50%	0.38
158	Kunigal	34,155	6.00	0.510	50%	0.26
159	Madhugiri	29,159	5.00	0.425	50%	0.21

160	Pavagada	28,486	5.00	0.425	50%	0.21
161	Chiknayakanhalli	23,206	4.00	0.340	50%	0.17
162	Gubbi	18,446	3.00	0.255	50%	0.13
163	Koratagere	15,265	3.00	0.255	50%	0.13
164	Turuvekere	14,194	3.00	0.255	50%	0.13
165	Kundapura	30,444	5.00	0.425	50%	0.21
166	Karkal	25,800	4.00	0.340	50%	0.17
167	Saligram	15,123	3.00	0.255	50%	0.13
168	Kaapu	21,897	4.00	0.340	50%	0.17
169	Karwar	77,139	12.00	1.020	50%	0.51
170	Sirsi	62,882	10.00	0.850	50%	0.43
171	Dandeli	52,069	8.00	0.680	50%	0.34
172	Bhatkal	32,000	5.00	0.425	50%	0.21
173	Kumta	36,719	6.00	0.510	50%	0.26
174	Haliyal	24,238	4.00	0.340	50%	0.17
175	Yellapur	20,452	4.00	0.340	50%	0.17
176	Honavar	19,109	3.00	0.255	50%	0.13
177	Mundgod	18,866	3.00	0.255	50%	0.13
178	Ankola	22,249	4.00	0.340	50%	0.17
179	Siddapur	14,204	3.00	0.255	50%	0.13
180	Jaali	19,362	3.00	0.255	50%	0.13
181	Indi	38,217	6.00	0.510	50%	0.26
182	Sindgi	37,226	6.00	0.510	50%	0.26
183	Muddebihal	34,217	6.00	0.510	50%	0.26
184	Basavana Bagevadi	33,198	5.00	0.425	50%	0.21
185	Talikota	31,693	5.00	0.425	50%	0.21
186	Yadgir	74,294	11.00	0.935	50%	0.47
187	Shahpur	53,366	8.00	0.680	50%	0.34
188	Shorapur	51,398	8.00	0.680	50%	0.34
189	Gurmatkal	20,614	4.00	0.340	50%	0.17
190	Kakkeri	21,724	4.00	0.340	50%	0.17
191	Kembavi	21,008	4.00	0.340	50%	0.17
192	Dod Ballapur	93,105	21.00	1.785	50%	0.89
193	Ramanagara	95,167	22.00	1.870	50%	0.94
194	Kamatagi	15,620	3.00	0.255	50%	0.13
195	Ameengada	15,073	3.00	0.255	50%	0.13
196	Belagali	17,460	3.00	0.255	50%	0.13
197	Lokapura	14,605	3.00	0.255	50%	0.13
198	Shiruru	16,067	3.00	0.255	50%	0.13
199	Hagaribommanahalli	40,743	7.00	0.595	50%	0.30
200	Kudatini	18,215	3.00	0.255	50%	0.13
201	Kurekoppa	22,560	4.00	0.340	50%	0.17
202	Kurugodu	21,958	4.00	0.340	50%	0.17
203	Mariyammanahalli	17,140	3.00	0.255	50%	0.13
204	Arabhavi	18,150	3.00	0.255	50%	0.13
205	Boragaon	16,010	3.00	0.255	50%	0.13
206	Channamma Kitturu	17,562	3.00	0.255	50%	0.13

207	Chinchali	18,986	3.00	0.255	50%	0.13
208	Examba	16,440	3.00	0.255	50%	0.13
209	Inaapura	18,913	3.00	0.255	50%	0.13
210	Kalloli	15,943	3.00	0.255	50%	0.13
211	Kankanavadi	16,317	3.00	0.255	50%	0.13
212	M.K Hubballi	13,387	2.00	0.170	50%	0.09
213	Mallapura / Ghataprabha	26,284	4.00	0.340	50%	0.17
214	Manuvalli	23,152	4.00	0.340	50%	0.17
215	Mugalakoda	30,496	5.00	0.425	50%	0.21
216	Naaganura	16,195	3.00	0.255	50%	0.13
217	Shedbaala	17,549	3.00	0.255	50%	0.13
218	Ugar Khurda	23,762	4.00	0.340	50%	0.17
219	Harogeri	31,413	5.00	0.425	50%	0.21
220	Kabbura	18,868	3.00	0.255	50%	0.13
221	Yaragatti	9,690	2.00	0.170	50%	0.09
222	Kaagavaada	13,936	3.00	0.255	50%	0.13
223	Macche	18,073	3.00	0.255	50%	0.13
224	Peeranavaadi	17,874	3.00	0.255	50%	0.13
225	Ankalagi- Akkatangerahaala	20,822	4.00	0.340	50%	0.17
226	Brsettihalli	18,706	3.00	0.255	50%	0.13
227	Hebbugodi	80,810	12.00	1.020	50%	0.51
228	Madanayakanahalli	30,776	5.00	0.425	50%	0.21
229	Attubele	20,532	4.00	0.340	50%	0.17
230	Bommasandra	28,353	5.00	0.425	50%	0.21
231	Chandapura	24,250	4.00	0.340	50%	0.17
232	Jigani	21,438	4.00	0.340	50%	0.17
233	Hunasamaranahalli	24,359	4.00	0.340	50%	0.17
234	Chikkabanavara	21,759	4.00	0.340	50%	0.17
235	Hallikheda	21,063	4.00	0.340	50%	0.17
236	Yelandur	8,779	2.00	0.170	50%	0.09
237	Ajampur	11,352	2.00	0.170	50%	0.09
238	Nayakanahatti	15,545	3.00	0.255	50%	0.13
239	Malebennur	22,512	4.00	0.340	50%	0.17
240	Niyathi	9,288	2.00	0.170	50%	0.09
241	Someswara	24,066	4.00	0.340	50%	0.17
242	Kadaba	9,546	2.00	0.170	50%	0.09
243	Bajape	20,401	4.00	0.340	50%	0.17
244	Kinnigola	16,990	3.00	0.255	50%	0.13
245	Guttala	17,525	3.00	0.255	50%	0.13
246	Ratthalli	14,275	3.00	0.255	50%	0.13
247	Memagal Kurugal	20,401	4.00	0.340	50%	0.17
248	Kalagi	9,144	2.00	0.170	50%	0.09
249	Kamalapura	11,071	2.00	0.170	50%	0.09
250	Yadrami	10,598	2.00	0.170	50%	0.09
251	Bhagyanagar	18,988	3.00	0.255	50%	0.13
252	Kanakagiri	16,938	3.00	0.255	50%	0.13
253	Kukanooru	18,033	3.00	0.255	50%	0.13

254	Tavaragera	17,510	3.00	0.255	50%	0.13
255	Kaaratagi	29,999	5.00	0.425	50%	0.21
256	Bellur	15,393	3.00	0.255	50%	0.13
257	Hootagalli	56,867	9.00	0.765	50%	0.38
258	Rammanahalli	27,087	5.00	0.425	50%	0.21
259	Kadakola	19,969	3.00	0.255	50%	0.13
260	Sri Rampura	11,234	2.00	0.170	50%	0.09
261	Bogadi	19,922	3.00	0.255	50%	0.13
262	Maski	23,655	4.00	0.340	50%	0.17
263	Turavihaala	13,034	2.00	0.170	50%	0.09
264	Kavithal	15,036	3.00	0.255	50%	0.13
265	Balaganur	11,419	2.00	0.170	50%	0.09
266	Siravara	19,295	3.00	0.255	50%	0.13
267	Hatti	16,278	3.00	0.255	50%	0.13
268	Bidadi	29,825	5.00	0.425	50%	0.21
269	Bidadi	20,468	4.00	0.340	50%	0.17
270	Harohalli	17,684	3.00	0.255	50%	0.13
271	Anavatthi	15,401	3.00	0.255	50%	0.13
272	Hollehunuru	15,413	3.00	0.255	50%	0.13
273	Huliyaru	15,413	3.00	0.255	50%	0.13
274	Bynduru	24,957	4.00	0.340	50%	0.17
275	Alamela	18,667	3.00	0.255	50%	0.13
276	Chadchan	15,542	3.00	0.255	50%	0.13
277	Devarahippuragi	16,554	3.00	0.255	50%	0.13
278	Kolhara	16,568	3.00	0.255	50%	0.13
279	Managuli	15,109	3.00	0.255	50%	0.13
280	Nalatavada	14,030	3.00	0.255	50%	0.13
281	Nidagundi	15,291	3.00	0.255	50%	0.13
282	Thalikota	11,984	2.00	0.170	50%	0.09
283	Babaleshwar	11,984	2.00	0.170	50%	0.09
284	Hunasagi	10,645	2.00	0.170	50%	0.09
285	Manki	15,241	3.00	0.255	50%	0.13
286	Manki	19,064	3.00	0.255	50%	0.13
ULBs less than 10 lakh and greater than 1 Lakh population						
285	Bagalkot	1,11,933	25.00	2.125	33%	0.70
286	Bellary	4,10,445	91.00	7.735	33%	2.55
287	Hospet	2,06,167	46.00	3.910	33%	1.29
288	Hospet	2,06,167	46.00	3.910	33%	1.29
288	Belgaum	4,90,045	109.00	9.265	33%	3.06
289	Bidar	2,16,020	48.00	4.080	33%	1.35
290	Bidar	2,16,020	48.00	4.080	33%	1.35
290	Chikmagalur	1,18,401	27.00	2.295	33%	0.76
291	Chitradurga	1,45,853	33.00	2.805	33%	0.93
292	Chitradurga	1,45,853	33.00	2.805	33%	0.93
292	Davanagere	4,34,971	97.00	8.245	33%	2.72
293	Davanagere	4,34,971	97.00	8.245	33%	2.72
293	Mangalore	4,88,968	109.00	9.265	33%	3.06
294	Gadag-Betigeri	1,72,612	39.00	3.315	33%	1.09
295	Gadag-Betigeri	1,72,612	39.00	3.315	33%	1.09
295	Hassan	1,55,006	35.00	2.975	33%	0.98
296	Hassan	1,55,006	35.00	2.975	33%	0.98
296	Ranebennur	1,06,406	24.00	2.040	33%	0.67
297	Ranebennur	1,06,406	24.00	2.040	33%	0.67
297	Gulbarga	5,43,147	121.00	10.285	33%	3.39
298	Robertson Pet	1,62,220	36.00	3.060	33%	1.01
299	Robertson Pet	1,62,220	36.00	3.060	33%	1.01
299	Kolar	1,38,462	31.00	2.635	33%	0.87

300	Gangawati	1,14,642	26.00	2.210	33%	0.73
301	Mandya	1,37,358	31.00	2.635	33%	0.87
302	Raichur	2,34,073	52.00	4.420	33%	1.46
303	Shimoga	3,22,650	72.00	6.120	33%	2.02
304	Bhadravati	1,51,102	34.00	2.890	33%	0.95
305	Tumkur	3,02,143	67.00	5.695	33%	1.88
306	Udupi	1,44,960	33.00	2.805	33%	0.93
307	Bijapur	3,27,427	73.00	6.205	33%	2.05
308	Hubli-Dharwad	9,43,788	210.00	17.850	33%	5.89
309	Mysore	9,20,550	204.00	17.340	33%	5.72
ULB greater than 10 lakh population						
310	BBMP	84,43,675	1686.11	143.31	25%	35.83
Total		1,57,13,263	4,731.11	402.144		141.07

Transfer Stations:

Govt. of Karnataka has proposed 4 transfer stations at Bellary, Belgaum, Gulbarga and BBMP. The details of the same are as under:

S.No	Name of the ULB	Population as per 2011 census	Projected Population 2026	Projected waste generation in 2026 (TPD)	Proposed Transfer station for wet & dry waste (TPD)	Total cost @ Rs 4.5 Crore/100TPD	Central Share	1st instalment
1	Bellary	4,10,445	5,77,284	259.78	103.91	4.68	1.54	0.62
2	Belgaum	4,90,045	6,89,240	310.16	124.06	5.58	1.84	0.74
3	Gulbarga	5,43,147	7,63,927	343.77	137.51	6.19	1.55	0.62
4	BBMP	84,43,675	1,18,75,886	6,531.74	2,612.69	117.57	29.39	11.76
Total (4 Nos)				7,445.44	2,978.18	134.02	34.33	13.73

As per Annex 2 of the Operational Guidelines for SBM 2.0, funding for transfer station is applicable only for ULBs with >5 lakh population and haulage of fully loaded vehicles is > 15Km. Hence, the revised proposal for transfer stations are as under:

S.No	Name of the ULB	Population as per 2011 census	Projected Population 2026	Projected waste generation in 2026 (TPD)	Proposed Transfer station for wet & dry waste (TPD)	Total cost @ Rs 4.5 Crore/100TPD*	Central Share(Rs in Cr.)
1	Gulbarga	5,43,147	7,63,927	343.77	137.51	6.19	1.55
2	BBMP	84,43,675	1,18,75,886	6,531.74	2,612.69	117.57	29.39
Total (2 Nos)				6875.51	2,750.20	123.76	30.94

*From Annex 10: Basis of Costing for SWM Components of the Operational Guidelines for SBM 2.0

Sanitary Landfills:

For disposal of inerts and process rejects, the Govt. of Karnataka has proposed Sanitary Landfills (SLF). The details of proposed SLF along with costing is as under:

S.No	Name of ULB	Population 2011	Projected inert waste @10%+ Process rejects for	Existing SLF capacity(in TPD)	Gap in SLF(in TPD)	Proposed SLF (in TPD)	Costing SLF @ Rs 6.5 Lakh/TPD	Central Share (Rs in Cr.)
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		2026 (in TPD)									
ULBs less than 1 lakh population											
1	Rabkavi Banhatti	77,004	6.50	5.2	1.3	1.3	0.084	50%	0.042		
2	Jamkhandi	68,938	5.82	4.8	1.02	1.02	0.066	50%	0.033		
3	Mahalingpur	36,055	3.04	2.8	0.24	0.24	0.016	50%	0.008		
4	Guledgudda	33,382	2.82	2.6	0.22	0.22	0.014	50%	0.007		
5	Terdal	26,088	2.20	2	0.2	0.2	0.013	50%	0.007		
6	Hungund	20,877	1.76	1.46	0.3	0.3	0.02	50%	0.01		
7	Kerur	19,731	1.67	1.4	0.27	0.27	0.017	50%	0.009		
8	Bilgi	17,792	1.50	1.24	0.27	0.27	0.017	50%	0.009		
9	Kampli	39,307	3.32	2.4	0.92	0.92	0.06	50%	0.03		
10	Sandur	37,431	3.16	2.8	0.36	0.36	0.023	50%	0.012		
11	Kudligi	26,680	2.25	2.06	0.19	0.19	0.013	50%	0.006		
12	Gokak	79,121	6.68	6	0.68	0.68	0.044	50%	0.022		
13	Nipani	62,865	5.31	4.4	0.91	0.91	0.059	50%	0.029		
14	Bail Hongal	49,182	4.15	3.6	0.55	0.55	0.036	50%	0.018		
15	Athni	47,842	4.04	2.5	1.54	1.54	0.1	50%	0.05		
16	Saundatti-Yellamma	41,215	3.48	2.4	1.08	1.08	0.07	50%	0.035		
17	Chikodi	38,307	3.23	2.9	0.33	0.33	0.022	50%	0.011		
18	Sankeshwar	34,637	2.92	2.5	0.42	0.42	0.027	50%	0.014		
19	Mudalgi	29,128	2.46	2.2	0.26	0.26	0.017	50%	0.008		
20	Sadalgi	23,790	2.01	1	1.01	1.01	0.065	50%	0.033		
21	Kudchi	23,154	1.95	1.3	0.65	0.65	0.043	50%	0.021		
22	Hukeri	22,988	1.94	1.75	0.19	0.19	0.012	50%	0.006		
23	Khanapur	19,309	1.63	1.2	0.43	0.43	0.028	50%	0.014		
24	Raybag	18,736	1.58	1	0.58	0.58	0.038	50%	0.019		
25	Vijayapura	34,866	2.94	2.8	0.14	0.14	0.009	50%	0.005		
26	Basavakalyan	69,717	5.88	5.6	0.28	0.28	0.018	50%	0.009		
27	Honnabad	44,483	3.75	1	2.75	2.75	0.179	50%	0.09		
28	Kollegal	57,149	4.82	4.2	0.62	0.62	0.04	50%	0.02		
29	Gundlupet	28,105	2.37	2.17	0.21	0.21	0.013	50%	0.007		
30	Chintamani	76,068	6.42	5.6	0.82	0.82	0.053	50%	0.027		
31	Bagepalli	27,011	2.28	2	0.28	0.28	0.018	50%	0.009		
32	Gudibanda	9,441	0.80	0.6	0.2	0.2	0.013	50%	0.006		
33	Birur	22,723	1.92	1.8	0.12	0.12	0.008	50%	0.004		
34	Hiriyur	56,416	4.76	4	0.76	0.76	0.049	50%	0.025		
35	Challakere	55,194	4.66	4	0.66	0.66	0.043	50%	0.021		
36	Harihar	83,219	7.02	6	1.02	1.02	0.066	50%	0.033		
37	Harapanahalli	47,039	3.97	3.2	0.77	0.77	0.05	50%	0.025		
38	Honnali	17,928	1.51	1.4	0.11	0.11	0.007	50%	0.004		
39	Annigeri	28,267	2.39	2.11	0.28	0.28	0.018	50%	0.009		
40	Navalgund	24,613	2.08	1.88	0.2	0.2	0.013	50%	0.007		
41	Kundgol	18,726	1.58	1.2	0.38	0.38	0.025	50%	0.012		
42	Alnavar	17,228	1.45	1.3	0.15	0.15	0.01	50%	0.005		
43	Kalghatgi	16,917	1.43	1.27	0.16	0.16	0.01	50%	0.005		

44	Ullal	53.773	4.54	3.7	0.84	0.84	0.054	50%	0.027
45	Puttur	53.061	4.48	3	1.48	1.48	0.096	50%	0.048
46	Bantval	40.155	3.39	2.8	0.59	0.59	0.038	50%	0.019
47	Mudbidri	29.431	2.48	1.8	0.68	0.68	0.044	50%	0.022
48	Sulya	19.958	1.68	1.1	0.58	0.58	0.038	50%	0.019
49	Beltangadi	7.746	0.65	0.5	0.16	0.16	0.01	50%	0.005
50	Vitla	17.618	1.49	0.8	0.69	0.69	0.045	50%	0.022
51	Koekkaaru	16.505	1.39	0.6	0.79	0.79	0.052	50%	0.026
52	Lakshmeshwar	36.754	3.10	2.4	0.7	0.7	0.046	50%	0.023
53	Nargund	36.291	3.06	2.8	0.26	0.26	0.017	50%	0.009
54	Gajendragarh	32.359	2.73	2.2	0.53	0.53	0.034	50%	0.017
55	Mundargi	24.919	2.10	1.8	0.3	0.3	0.02	50%	0.01
56	Ron	23.311	1.97	1.6	0.37	0.37	0.024	50%	0.012
57	Mulgund	18.763	1.58	1.4	0.18	0.18	0.012	50%	0.006
58	Shirhatti	17.610	1.49	1.2	0.29	0.29	0.019	50%	0.009
59	Naregal	16.690	1.41	1.2	0.21	0.21	0.014	50%	0.007
60	Sakleshpur	23.352	1.97	1.8	0.17	0.17	0.011	50%	0.006
61	Belur	22.484	1.90	1.6	0.3	0.3	0.019	50%	0.01
62	Alur	6.541	0.55	0.5	0.05	0.05	0.003	50%	0.002
63	Savanur	40.567	3.42	3	0.42	0.42	0.028	50%	0.014
64	Byadgi	30.014	2.53	1.9	0.63	0.63	0.041	50%	0.021
65	Shiggaon	28.207	2.38	2	0.38	0.38	0.025	50%	0.012
66	Hangal	28.159	2.38	2.04	0.34	0.34	0.022	50%	0.011
67	Bankapura	22.529	1.90	1.8	0.1	0.1	0.007	50%	0.003
68	Hirekerur	19.191	1.62	1.4	0.22	0.22	0.014	50%	0.007
69	Sedam	39.341	3.32	2.74	0.58	0.58	0.038	50%	0.019
70	Wadi	37.988	3.21	2.9	0.31	0.31	0.02	50%	0.01
71	Chitapur	31.299	2.64	1.96	0.68	0.68	0.044	50%	0.022
72	Afzalpur	27.088	2.29	1.8	0.49	0.49	0.032	50%	0.016
73	Jevargi	25.686	2.17	2	0.17	0.17	0.011	50%	0.005
74	Chincholi	20.897	1.76	1.6	0.16	0.16	0.011	50%	0.005
75	Koppal	70.698	5.97	4.8	1.17	1.17	0.076	50%	0.038
76	Kushtagi	24.878	2.10	1.8	0.3	0.3	0.019	50%	0.01
77	Yelbarga	14.814	1.25	0.9	0.35	0.35	0.023	50%	0.011
78	Krishnarajpet	25.946	2.19	1.9	0.29	0.29	0.019	50%	0.009
79	Shrirangapattana	25.061	2.11	2	0.11	0.11	0.007	50%	0.004
80	Krishnarajanagara	35.805	3.02	2.6	0.42	0.42	0.027	50%	0.014
81	Saragur	11.425	0.96	0.91	0.05	0.05	0.003	50%	0.002
82	Devadurga	28.929	2.44	1.2	1.24	1.24	0.081	50%	0.04
83	Mudgal	22.731	1.92	1.76	0.16	0.16	0.01	50%	0.005
84	Magadi	27.605	2.33	1.6	0.73	0.73	0.047	50%	0.024
85	Jog Kargal	10.847	0.92	0.8	0.12	0.12	0.007	50%	0.004
86	Hosanagara	5.839	0.49	0.4	0.09	0.09	0.006	50%	0.003
87	Tiptur	59.543	5.02	4	1.02	1.02	0.067	50%	0.033
88	Sira	57.554	4.86	4.4	0.46	0.46	0.03	50%	0.015
89	Gubbi	18.446	1.56	1.2	0.36	0.36	0.023	50%	0.012
90	Koratagere	15.265	1.29	1	0.29	0.29	0.019	50%	0.009

91	Kundapura	30,444	2.57	2.46	0.11	0.11	0.007	50%	0.004
92	Saligram	15,123	1.28	0.82	0.45	0.45	0.03	50%	0.015
93	Karwar	77,139	6.51	5.2	1.31	1.31	0.085	50%	0.043
94	Dandeli	52,069	4.39	3.4	0.99	0.99	0.065	50%	0.032
95	Bhatkal	32,000	2.70	2	0.7	0.7	0.046	50%	0.023
96	Kumta	36,719	3.10	1.6	1.5	1.5	0.097	50%	0.049
97	Haliyal	24,238	2.05	1.5	0.55	0.55	0.035	50%	0.018
98	Honavar	19,109	1.61	0.9	0.71	0.71	0.046	50%	0.023
99	Ankola	22,249	1.88	1.4	0.48	0.48	0.031	50%	0.016
100	Siddapur	14,204	1.20	0.7	0.5	0.5	0.032	50%	0.016
101	Jaali	19,362	1.63	0.9	0.73	0.73	0.048	50%	0.024
102	Indi	38,217	3.23	2.4	0.83	0.83	0.054	50%	0.027
103	Sindgi	37,226	3.14	2.4	0.74	0.74	0.048	50%	0.024
104	Muddebihal	34,217	2.89	2.5	0.39	0.39	0.025	50%	0.013
105	Basavana Bagevadi	33,198	2.80	2.6	0.2	0.2	0.013	50%	0.007
106	Talikota	31,693	2.67	2.4	0.27	0.27	0.018	50%	0.009
107	Yadgir	74,294	6.27	5.81	0.46	0.46	0.03	50%	0.015
108	Shorapur	51,398	4.34	3.7	0.64	0.64	0.041	50%	0.021
109	Gurmatkal	20,614	1.74	1.6	0.14	0.14	0.009	50%	0.005
110	Kakkeri	21,724	1.83	1.21	0.63	0.63	0.041	50%	0.02
111	Kembavi	21,008	1.77	1.2	0.57	0.57	0.037	50%	0.019
112	Kamatagi	15,620	1.32	0	1.32	1.32	0.086	50%	0.043
113	Amcengada	15,073	1.27	0	1.27	1.27	0.083	50%	0.041
114	Belagali	17,460	1.47	0	1.47	1.47	0.096	50%	0.048
115	Lokapura	14,605	1.23	0	1.23	1.23	0.08	50%	0.04
116	Shiruru	16,067	1.36	0	1.36	1.36	0.088	50%	0.044
117	Hagaribommanahalli	40,743	3.44	0	3.44	3.44	0.223	50%	0.112
118	Kudatini	18,215	1.54	0	1.54	1.54	0.1	50%	0.05
119	Kurekappa	22,560	1.90	0	1.9	1.9	0.124	50%	0.062
120	Kurugodu	21,958	1.85	0	1.85	1.85	0.12	50%	0.06
121	Mariyammanahalli	17,140	1.45	0	1.45	1.45	0.094	50%	0.047
122	Arabhavi	18,150	1.53	0	1.53	1.53	0.1	50%	0.05
123	Boragaon	16,010	1.35	0	1.35	1.35	0.088	50%	0.044
124	Channamma Kitturu	17,562	1.48	0	1.48	1.48	0.096	50%	0.048
125	Chinchali	18,986	1.60	0	1.6	1.6	0.104	50%	0.052
126	Examba	16,440	1.39	0	1.39	1.39	0.09	50%	0.045
127	Inaapura	18,913	1.60	0	1.6	1.6	0.104	50%	0.052
128	Kalloli	15,943	1.35	0	1.35	1.35	0.087	50%	0.044
129	Kankanavadi	16,317	1.38	0	1.38	1.38	0.09	50%	0.045
130	M.K Hubballi	13,387	1.13	0	1.13	1.13	0.073	50%	0.037
131	Mallapura / Ghataprabha	26,284	2.22	0	2.22	2.22	0.144	50%	0.072
132	Manuvalli	23,152	1.95	0	1.95	1.95	0.127	50%	0.063
133	Mugalakoda	30,496	2.57	0	2.57	2.57	0.167	50%	0.084
134	Naaganura	16,195	1.37	0	1.37	1.37	0.089	50%	0.044
135	Shedbaala	17,549	1.48	0	1.48	1.48	0.096	50%	0.048
136	Ugar Khurda	23,762	2.01	0	2.01	2.01	0.13	50%	0.065
137	Harogeri	31,413	2.65	0	2.65	2.65	0.172	50%	0.086

138	Kabbura	18,868	1.59	0	1.59	1.59	0.103	50%	0.052
139	Yaragatti	9,690	0.82	0	0.82	0.82	0.053	50%	0.027
140	Kaagavaada	13,936	1.18	0	1.18	1.18	0.076	50%	0.038
141	Macche	18,073	1.53	0	1.53	1.53	0.099	50%	0.05
142	Peeranavaadi	17,874	1.51	0	1.51	1.51	0.098	50%	0.049
143	Ankalagi-Akkatangerahaala	20,822	1.76	0	1.76	1.76	0.114	50%	0.057
144	Basetthalli	18,706	1.58	0	1.58	1.58	0.103	50%	0.051
145	Hebbugodi	80,810	6.82	0	6.82	6.82	0.443	50%	0.222
146	Madanayakanahalli	30,776	2.60	0	2.6	2.6	0.169	50%	0.084
147	Attibele	20,532	1.73	0	1.73	1.73	0.113	50%	0.056
148	Bonmasandra	28,353	2.39	0	2.39	2.39	0.156	50%	0.078
149	Chandapura	24,250	2.05	0	2.05	2.05	0.133	50%	0.067
150	Jigani	21,438	1.81	0	1.81	1.81	0.118	50%	0.059
151	Hunasamaranahalli	24,359	2.06	0	2.06	2.06	0.134	50%	0.067
152	Chikkabanavara	21,759	1.84	0	1.84	1.84	0.119	50%	0.06
153	Hallikheda	21,063	1.78	0	1.78	1.78	0.116	50%	0.058
154	Yclandur	8,779	0.74	0	0.74	0.74	0.048	50%	0.024
155	Ajampur	11,352	0.96	0	0.96	0.96	0.062	50%	0.031
156	Nayakanahatti	15,545	1.31	0	1.31	1.31	0.085	50%	0.043
157	Malebennur	22,512	1.90	0	1.9	1.9	0.123	50%	0.062
158	Niymathi	9,288	0.78	0	0.78	0.78	0.051	50%	0.025
159	Someswara	24,066	2.03	0	2.03	2.03	0.132	50%	0.066
160	Kadlaba	9,546	0.81	0	0.81	0.81	0.052	50%	0.026
161	Bajape	20,401	1.72	0	1.72	1.72	0.112	50%	0.056
162	Kinnigola	16,990	1.43	0	1.43	1.43	0.093	50%	0.047
163	Guttala	17,525	1.48	0	1.48	1.48	0.096	50%	0.048
164	Ratthalli	14,275	1.20	0	1.2	1.2	0.078	50%	0.039
165	Memagal Kurugal	20,401	1.72	0	1.72	1.72	0.112	50%	0.056
166	Kalagi	9,144	0.77	0	0.77	0.77	0.05	50%	0.025
167	Kamalapura	11,071	0.93	0	0.93	0.93	0.061	50%	0.03
168	Yadrami	10,598	0.89	0	0.89	0.89	0.058	50%	0.029
169	Bhagyanagar	18,988	1.60	0	1.6	1.6	0.104	50%	0.052
170	Kanakagiri	16,938	1.43	0	1.43	1.43	0.093	50%	0.046
171	Kukanooru	18,033	1.52	0	1.52	1.52	0.099	50%	0.049
172	Tavaragera	17,510	1.48	0	1.48	1.48	0.096	50%	0.048
173	Kaaratagi	29,999	2.53	0	2.53	2.53	0.165	50%	0.082
174	Bellur	15,393	1.30	0	1.3	1.3	0.084	50%	0.042
175	Hootagalli	56,867	4.80	0	4.8	4.8	0.312	50%	0.156
176	Rammanahalli	27,087	2.29	0	2.29	2.29	0.149	50%	0.074
177	Kadakola	19,969	1.69	0	1.69	1.69	0.11	50%	0.055
178	Sri Rampura	11,234	0.95	0	0.95	0.95	0.062	50%	0.031
179	Bogadi	19,922	1.68	0	1.68	1.68	0.109	50%	0.055
180	Maski	23,655	2.00	0	2	2	0.13	50%	0.065
181	Turavihaala	13,034	1.10	0	1.1	1.1	0.071	50%	0.036
182	Kavithal	15,036	1.27	0	1.27	1.27	0.082	50%	0.041
183	Balaganur	11,419	0.96	0	0.96	0.96	0.063	50%	0.031
184	Siravara	19,295	1.63	0	1.63	1.63	0.106	50%	0.053

185	Hatti	16,278	1.37	0	1.37	1.37	0.089	50%	0.045
186	Bidadi	29,825	2.52	0	2.52	2.52	0.164	50%	0.082
187	Harohalli	20,468	1.73	0	1.73	1.73	0.112	50%	0.056
188	Anavathi	17,684	1.49	0	1.49	1.49	0.097	50%	0.049
189	Hoilehunuru	15,401	1.30	0	1.3	1.3	0.084	50%	0.042
190	Huliyaru	15,413	1.30	0	1.3	1.3	0.085	50%	0.042
191	Bynduru	24,957	2.11	0	2.11	2.11	0.137	50%	0.068
192	Alamela	18,667	1.58	0	1.58	1.58	0.102	50%	0.051
193	Chadchan	15,542	1.31	0	1.31	1.31	0.085	50%	0.043
194	Devarahipparagi	16,554	1.40	0	1.4	1.4	0.091	50%	0.045
195	Kolhara	16,568	1.40	0	1.4	1.4	0.091	50%	0.045
196	Managuli	15,109	1.28	0	1.28	1.28	0.083	50%	0.041
197	Nalatawada	14,030	1.18	0	1.18	1.18	0.077	50%	0.038
198	Nidagundi	15,291	1.29	0	1.29	1.29	0.084	50%	0.042
199	Thalikota	11,984	1.01	0	1.01	1.01	0.066	50%	0.033
200	Babaleshwar	10,645	0.90	0	0.9	0.9	0.058	50%	0.029
201	Hunasagi	15,241	1.29	0	1.29	1.29	0.084	50%	0.042
202	Manki	19,064	1.61	0	1.61	1.61	0.105	50%	0.052
ULBs less than 10 lakh and greater than 1 Lakh population									
203	Bagalkot	1,11,933	7.08	10	4.17	4.17	0.271	33%	0.089
204	Bellary	4,10,445	25.98	36	15.96	15.96	1.037	33%	0.342
205	Hospet	2,06,167	13.05	22	4.1	4.1	0.266	33%	0.088
206	Belgaum	4,90,045	31.02	50	12.03	12.03	0.782	33%	0.258
207	Bidar	2,16,020	13.67	18.2	9.14	9.14	0.594	33%	0.196
208	Chikmagalur	1,18,401	7.49	10.8	4.19	4.19	0.272	33%	0.09
209	Chitradurga	1,45,853	9.23	12.4	6.06	6.06	0.394	33%	0.13
210	Davanagere	4,34,971	27.53	34	21.06	21.06	1.369	33%	0.452
211	Mangalore	4,88,968	30.95	55.2	6.7	6.7	0.435	33%	0.144
212	Gadag-Betigeri	1,72,612	10.92	14.8	7.05	7.05	0.458	33%	0.151
213	Hassan	1,55,006	9.81	12.6	7.02	7.02	0.456	33%	0.151
214	Ranebennur	1,06,406	6.73	12	1.47	1.47	0.096	33%	0.032
215	Gulbarga	5,43,147	34.38	49.47	19.28	19.28	1.253	33%	0.414
216	Robertson Pet	1,62,230	10.27	13	7.54	7.54	0.49	33%	0.162
217	Gangawati	1,14,642	7.26	9	5.51	5.51	0.358	33%	0.118
218	Mandya	1,37,358	8.69	12	5.39	5.39	0.35	33%	0.116
219	Raichur	2,34,073	14.81	20	9.63	9.63	0.626	33%	0.207
220	Shimoga	3,22,650	20.42	34	6.84	6.84	0.445	33%	0.147
221	Bhadravati	1,51,102	9.56	10	9.13	9.13	0.593	33%	0.196
222	Tumkur	3,02,143	19.12	22	16.25	16.25	1.056	33%	0.348
223	Udupi	1,44,960	9.17	14.3	4.05	4.05	0.263	33%	0.087
224	Bijapur	3,27,427	20.72	24	17.45	17.45	1.134	33%	0.374
225	Hubli-Dharwad	9,43,788	59.73	80	39.47	39.47	2.565	33%	0.847
226	Mysore	9,20,550	58.26	90	26.53	26.53	1.724	33%	0.569
ULB greater than 10 lakh population									
227	BBMP	84,43,675	653.17	900	406.35	406.35	26.413	25%	6.603
Totals		1,57,13,263	1575.95	1815.32	879.82	879.82	57.18		19.056

*From Annex 10: Basis of Costing for SWM Components of the Operational Guidelines for SBM 2.0

Waste to Electricity Plants:

Govt of Karnataka has proposed 1 waste to electricity plant in BBMP with a capacity of 600TPD for processing dry waste fraction. As per the SWM Rules and Operational Guidelines for SBM 2.0 the combustible fraction of waste out of MRF/ Processing Facilities which is non-recyclable (15-20% of dry waste) and has calorific value of 1,500 Kcal per kg and above can be used as feedstock in waste to electricity plants. The revised proposal of BBMP with costing is as under:

S.No	Name of the lead ULB	Population as per 2011 census	Projected Population for 2026	Projected waste generation in 2026 (TPD)		Potential non-recyclable /combustible waste (20% of Dry Waste)	Proposed Waste to Electricity (TPD)	Total Cost @ Rs 18.00* Lakh/ TPD	Central Share@ 25% (Rs in Cr.)
				Total Waste Generated	Dry Waste				
1	BBMP	84,43,675	1,18,75,886	6531.74	2286.11	457.22			
Total						457.22	460.00	82.80	20.70

*From Annex 10: Basis of Costing for SWM Components of the Operational Guidelines for SBM 2.0

Module 2: Remediation of Legacy Waste Dumpsites

There is no technical scrutiny required as proposal is for remediation or cleaning of the existing dumpsites where no technical designing is involved. The process involves removal of waste putting it through screening process (in trommels) and using the screened materials appropriately. The entire work is done by contractors. No design, drawing etc are to be provided at this stage.

Government of Karnataka have identified 196 ULBs with existing legacy waste dumpsites. The quantities are given by the ULBs and the authorities of Government of Karnataka.

Authorities of Government of Karnataka have approved the proposal considering prescribed ceiling cost of Rs. 550 /MT (basis of costing prescribed at pg. 134 of guidelines for the purpose of action plans) as per the SBM-U 2.0 guidelines.

The relevant extract of remediation of Legacy waste proposed by Government of Karnataka is produced below:

S.No	Name of the ULB	Population 2011	Quantity of Legacy Waste (in Lakh MT)	Extent of dumpsite (in Acres)	Cost of processing @Rs 550/MT	Central Share
1	Rabkavi Banhatti	77,004	0.16	6.10	0.88	0.44
2	Jamkhandi	68,938	0.31	7.00	1.71	0.85
3	Ilkal	60,242	0.33	4.00	1.82	0.91
4	Mudhol	52,199	0.14	4.00	0.77	0.39
5	Mahalingpur	36,055	0.15	3.00	0.83	0.41
6	Gulcdgudda	33,382	0.10	1.50	0.55	0.28
7	Badami	30,943	0.21	9.00	1.16	0.58
8	Terdal	26,088	0.05	2.00	0.28	0.14
9	Kerur	19,731	0.03	1.00	0.17	0.08
10	Bilgi	17,792	0.01	1.00	0.06	0.03
11	Siruguppa	52,492	0.34	2.00	1.87	0.94
12	Kampli	39,307	0.14	1.00	0.77	0.39
13	Hoovina Hadagalli	27,967	0.25	4.00	1.38	0.69
14	Kudligi	26,680	0.05	2.25	0.28	0.14
15	Tekkalakote	26,224	0.08	0.50	0.41	0.21
16	Kamalapuram	25,552	0.09	1.25	0.49	0.24
17	Gokak	79,121	0.15	4.00	0.83	0.41

18	Nipani	62,865	0.28	6.00	1.54	0.77
19	Bail Hongal	49,182	0.14	3.50	0.77	0.39
20	Athni	47,842	0.21	4.00	1.16	0.58
21	Saundatti-Yellamma	41,215	0.11	2.90	0.61	0.30
22	Chikodi	38,307	0.11	2.90	0.61	0.30
23	Sankeshwar	34,637	0.33	4.00	1.82	0.91
24	Mudalgi	29,128	0.05	2.00	0.28	0.14
25	Sadalgi	23,790	0.06	3.00	0.33	0.17
26	Kudchi	23,154	0.09	3.00	0.50	0.25
27	Hukeri	22,988	0.05	2.00	0.28	0.14
28	Konnur	19,386	0.05	2.00	0.28	0.14
29	Khanapur	19,309	0.14	8.60	0.77	0.39
30	Nelamangala	37,232	0.17	5.14	0.94	0.47
31	Devanahalli	28,051	0.10	1.50	0.55	0.28
32	Anekal	44,260	0.02	2.38	0.11	0.06
33	Basavakalyan	69,717	0.55	9.28	3.03	1.51
34	Homnabad	44,483	0.15	2.00	0.83	0.41
35	Bhalki	40,333	0.30	1.00	1.65	0.83
36	Chitgoppa	25,298	0.01	0.90	0.07	0.03
37	Aurad	19,849	0.09	2.00	0.50	0.25
38	Chamarajanagar	69,875	0.22	5.88	1.18	0.59
39	Kollegal	57,149	0.27	3.42	1.50	0.75
40	Gundlupet	28,105	0.16	1.72	0.87	0.44
41	Chintamani	76,068	0.42	7.00	2.31	1.16
42	Chikkaballapura	63,652	0.45	10.00	2.48	1.24
43	Sidlaghatta	51,159	0.20	3.00	1.10	0.55
44	Gauribidanur	37,947	0.20	5.00	1.10	0.55
45	Bagepalli	27,011	0.17	2.00	0.94	0.47
46	Gudibanda	9,441	0.05	0.50	0.28	0.14
47	Tarikere	35,942	0.34	4.00	1.87	0.94
48	Kadur	34,151	0.18	3.00	0.99	0.50
49	Birur	22,723	0.08	2.00	0.41	0.21
50	Mudigere	9,677	0.03	1.50	0.17	0.08
51	Narasimharajapura	7,458	0.02	1.00	0.11	0.06
52	Koppa	4,993	0.03	1.00	0.14	0.07
53	Sringeri	3,922	0.04	1.52	0.19	0.10
54	Hiriyur	56,416	0.20	10.00	1.10	0.55
55	Challakere	55,194	0.33	11.00	1.82	0.91
56	Harihar	83,219	0.37	4.00	2.05	1.02
57	Harapanahalli	47,039	0.10	5.00	0.55	0.28
58	Channagiri	21,313	0.16	2.00	0.90	0.45
59	Honnali	17,928	0.08	1.00	0.45	0.22
60	Jagalur	17,257	0.12	2.00	0.66	0.33
61	Annigeri	28,267	0.12	3.00	0.66	0.33
62	Navalgund	24,613	0.18	3.50	0.99	0.50

63	Kundgol	18,726	0.05	1.50	0.28	0.14
64	Alnavar	17,228	0.11	2.00	0.61	0.30
65	Kalghatgi	16,917	0.07	2.00	0.39	0.19
66	Puttur	53,061	0.35	3.00	1.93	0.96
67	Mudbidri	29,431	0.18	0.50	0.99	0.50
68	Lakshmeshwar	36,754	0.30	2.00	1.65	0.83
69	Nargund	36,291	0.04	2.00	0.22	0.11
70	Gajendragarh	32,359	0.35	2.00	1.93	0.96
71	Ron	23,311	0.30	2.00	1.65	0.83
72	Shirhatti	17,610	0.20	1.00	1.10	0.55
73	Naregal	16,690	0.20	1.00	1.10	0.55
74	Arsikere	53,216	0.70	15.00	3.85	1.93
75	Channarayapatna	40,417	0.35	10.00	1.93	0.96
76	Hole Narsipur	29,974	0.35	3.00	1.93	0.96
77	Sakleshpur	23,352	0.10	3.00	0.55	0.28
78	Arkalgud	16,810	0.08	1.00	0.41	0.21
79	Alur	6,541	0.01	0.50	0.03	0.01
80	Haveri	67,102	0.38	6.00	2.09	1.05
81	Savanur	40,567	0.07	3.50	0.39	0.19
82	Byadgi	30,014	0.14	3.00	0.77	0.39
83	Shiggaon	28,207	0.14	3.00	0.77	0.39
84	Hangal	28,159	0.18	3.40	0.99	0.50
85	Bankapura	22,529	0.03	1.00	0.17	0.08
86	Hirekerur	19,191	0.09	4.00	0.50	0.25
87	Shahabad	47,582	0.90	1.02	4.95	2.48
88	Aland	42,371	0.90	1.02	4.95	2.48
89	Sedam	39,341	0.86	1.20	4.73	2.37
90	Wadi	37,988	0.12	0.98	0.66	0.33
91	Chitapur	31,299	0.25	1.02	1.38	0.69
92	Afzalpur	27,088	0.06	0.80	0.33	0.17
93	Jevargi	25,686	0.15	1.02	0.83	0.41
94	Chincholi	20,897	0.09	1.02	0.50	0.25
95	Madikeri	33,381	5.46	2.00	30.03	15.02
96	Virajpet	17,246	3.30	2.00	18.15	9.08
97	Kushalnagar	15,326	3.50	3.00	19.25	9.63
98	Mulbagal	57,276	0.40	6.00	2.20	1.10
99	Bangarapet	44,849	0.28	5.00	1.54	0.77
100	Malur	40,050	0.19	2.80	1.05	0.52
101	Srinivasapur	26,793	0.16	2.50	0.88	0.44
102	Koppal	70,698	0.85	6.00	4.68	2.34
103	Kushtagi	24,878	0.15	1.00	0.83	0.41
104	Yelbarga	14,814	0.20	1.00	1.10	0.55
105	Malavalli	37,601	0.23	2.19	1.27	0.63
106	Maddur	28,754	0.22	1.15	1.21	0.61
107	Krishnarajpet	25,946	0.06	1.45	0.33	0.17

108	Shrirangapattana	25,061	0.03	0.50	0.17	0.08
109	Pandavapura	20,399	0.04	0.85	0.22	0.11
110	Nagamangala	17,776	0.02	2.52	0.09	0.05
111	Hunsur	50,865	0.41	3.00	2.26	1.13
112	Nanjangud	50,598	0.38	2.00	2.09	1.05
113	Krishnarajanagara	35,805	0.15	2.50	0.83	0.41
114	Bannur	21,896	0.09	1.50	0.47	0.24
115	Sindhur	75,837	0.20	4.00	1.10	0.55
116	Manvi	46,465	0.20	2.00	1.10	0.55
117	Lingsugur	35,411	0.20	2.00	1.10	0.55
118	Devadurga	28,929	0.10	3.00	0.55	0.28
119	Mudgal	22,731	0.10	2.00	0.55	0.28
120	Channapatna	71,942	0.22	20.00	1.21	0.61
121	Kanakapura	54,014	0.04	3.50	0.22	0.11
122	Magadi	27,605	0.15	5.14	0.83	0.41
123	Sagar	54,550	0.05	2.00	0.28	0.14
124	Shikarpur	36,015	0.18	5.00	0.99	0.50
125	Siralkoppa	16,864	0.15	2.50	0.83	0.41
126	Tirthahalli	14,528	0.05	2.00	0.28	0.14
127	Sorab	11,332	0.15	2.50	0.83	0.41
128	Jog Kargal	10,847	0.06	1.50	0.33	0.17
129	Hosanagara	5,839	0.16	1.50	0.88	0.44
130	Tiptur	59,543	0.32	8.00	1.76	0.88
131	Sira	57,554	0.40	8.00	2.20	1.10
132	Kunigal	34,155	0.20	8.00	1.10	0.55
133	Madhugiri	29,159	0.17	1.00	0.94	0.47
134	Pavagada	28,486	0.20	4.00	1.10	0.55
135	Gubbi	18,446	0.12	1.00	0.66	0.33
136	Koratagere	15,265	0.09	1.00	0.50	0.25
137	Turuvekere	14,194	0.07	0.50	0.39	0.19
138	Karkal	25,800	0.02	0.20	0.11	0.06
139	Sirsi	62,882	0.94	8.50	5.17	2.59
140	Yellapur	20,452	0.10	1.50	0.55	0.28
141	Mundgod	18,866	0.01	1.00	0.03	0.01
142	Siddapur	14,204	0.00	3.12	0.02	0.01
143	Indi	38,217	0.29	3.50	1.60	0.80
144	Sindgi	37,226	0.19	5.00	1.05	0.52
145	Muddebihal	34,217	0.26	5.00	1.43	0.72
146	Basavana Bagevadi	33,198	0.2	7.00	1.10	0.55
147	Talikota	31,693	0.20	5.00	1.10	0.55
148	Yadgir	74,294	0.04	3.00	0.22	0.11
149	Shahpur	53,366	0.02	1.50	0.11	0.06
150	Shorapur	51,398	0.03	2.50	0.14	0.07
151	Gurmatkal	20,614	0.16	2.00	0.88	0.44
152	Dod Ballapur	93,105	0.38	5.50	2.11	1.06

153	Ramanagara	95,167	0.18	1.50	0.99	0.50
154	Belagali	17,460	0.01	1.00	0.06	0.03
155	Hagaribommanahalli	40,743	0.01	4.00	0.03	0.01
156	Manuvalli	23,152	0.02	0.20	0.11	0.06
157	Ajampur	11,352	0.04	1.64	0.22	0.11
158	Bhagyanagar	18,988	0.16	1.00	0.88	0.44
159	Kanakagiri	16,938	0.01	1.00	0.06	0.03
160	Kukanooru	18,033	0.01	1.00	0.06	0.03
161	Tavaragera	17,510	0.01	1.00	0.06	0.03
162	Kaaratagi	29,999	0.17	1.00	0.94	0.47
163	Bellur	15,393	0.00	0.50	0.01	0.00
164	Kootagalli	56,867	0.02	1.00	0.11	0.06
165	Sri Rampura	11,234	0.00	0.50	0.00	0.00
166	Bogadi	19,922	0.00	2.00	0.01	0.00
167	Bidadi	29,825	0.03	1.00	0.17	0.08
168	Harohalli	20,468	0.01	0.50	0.06	0.03
169	Anavatthi	17,684	0.01	2.00	0.06	0.03
170	Hollehunuru	15,401	0.01	1.05	0.06	0.03
171	Bagalkot	1,11,933	0.40	4.00	2.20	0.73
172	Bellary	4,10,445	3.92	13.50	21.56	7.11
173	Hospet	2,06,167	0.35	11.00	1.93	0.64
174	Belgaum	4,90,045	3.00	11.50	16.50	5.45
175	Bidar	2,16,020	0.65	24.18	3.58	1.18
176	Chikmagalur	1,18,401	0.54	5.00	2.97	0.98
177	Chitradurga	1,45,853	0.80	17.00	4.40	1.45
178	Davanagere	4,34,971	2.31	16.00	12.71	4.19
179	Mangalore	4,88,968	9.00	42.00	49.50	16.34
180	Gadag-Betigeri	1,72,612	0.22	25.00	1.21	0.40
181	Hassan	1,55,006	1.46	22.03	8.03	2.65
182	Ranebennur	1,06,406	0.70	15.00	3.85	1.27
183	Gulbarga	5,43,147	3.13	28.19	17.22	5.68
184	Robertson Pet	1,62,230	0.55	12.00	3.03	1.00
185	Kolar	1,38,462	0.42	2.50	2.31	0.76
186	Gangawati	1,14,642	0.58	2.00	3.19	1.05
187	Mandya	1,37,358	0.77	10.00	4.24	1.40
188	Raichur	2,34,073	0.80	32.00	4.40	1.45
189	Shimoga	3,22,650	0.20	27.00	1.10	0.36
190	Bhadravati	1,51,102	0.16	5.00	0.88	0.29
191	Tumkur	3,02,143	0.89	3.74	4.90	1.62
192	Udupi	1,44,960	1.20	4.00	6.60	2.18
193	Bijapur	3,27,427	0.80	32.32	4.40	1.45
194	Hubli-Dharwad	9,43,788	4.80	35.15	26.40	8.71
195	Mysore	9,20,550	3.08	21.00	16.94	5.59
196	BBMP	84,43,675	97.82		538.01	134.50
	Total		179.97	939.01	989.84	322.34

Module 3- C&D Waste Processing Facility

Government of Karnataka has proposed to setup C&D waste processing facilities/plants in 5 NCAP & >5 lakh population cities i.e., Davanagere, Gulbarga, Hubli-Dharwad, Mysore and BBMP with a cumulative capacity of 1193 TPD

Gap Assessment for Processing of Construction and Demolition Waste along with estimated cost as per, Module 3: C&D Waste Processing Action Plan (only for 154 non-complying (NCAP cities) and 5-lakh size ULBs) page no 101 of the Operational Guidelines for SBM 2.0, for ULBs is worked out and tabulated under:

S.No	Name of ULB	Population 2011	Projected Population 2026	Projected C&D waste (TPD) @ 75 gm/capita	Capacity proposed (TPD)	Cost for C&D plant @ Rs 6 Crore / 100 tonnes*	Central Share
1	Davanagere	4,34,971	6,11,779	45.88	46.00	2.76	0.91
2	Gulbarga	5,43,147	7,63,927	57.29	58.00	3.48	1.15
3	Hubli-Dharwad	9,43,788	13,27,422	99.56	100.00	6.00	1.98
4	Mysore	9,20,550	12,94,738	97.11	98.00	5.88	1.94
5	BBMP	84,43,675	1,18,75,886	890.69	891.00	53.44	13.36
Total (5 Nos)					1193.00	71.58	19.34

* From Annex 10: Basis of Costing for SWM Components of the Operational Guidelines for SBM 2.0

Module 4- Procurement of Mechanized Road Sweepers

Government of Karnataka has proposed to procure mechanical road sweeping machines in 5 NCAP & >5 lakh population cities i.e., Davanagere, Gulbarga, Hubli-Dharwad, Mysore and BBMP.

Mechanical Road Sweepers assessment for ULBs as per the Module 4: Mechanical Road Sweepers Action Plan (only for 154 non-complying (NCAP) and 5-lakh size ULBs) page no 101 of the Operational Guidelines for SBM 2.0 and as per CPHEEO Manual for Solid Waste Management, is worked out and the consolidated list of assessment for procurement of Mechanical Road Sweeping Machines proposed by Government of Karnataka is as under:

S. No	Name of the ULB	Population 2011	Length of Road with 14 m width and above(KM)	Lane Length of Road to be swept(KM)	No. of sweeping machine required lane (50 km/day)	Mechanical sweeping machines available	Proposal for mechanized sweeping machine	Total Cost @ Rs 0.55 Crore/machine*	Central Share
1	Davanagere	4,34,971	27.5	110	2	0	2	1.1	0.36
2	Gulbarga	5,43,147	20	80	2	1	1	0.55	0.18
3	Hubli-Dharwad	9,43,788	27.5	110	2	1	1	0.55	0.18
4	Mysore	9,20,550	25	100	2	1	1	0.55	0.18
5	BBMP	84,43,675	625	2500	50	26	24	13.20	3.30
Total (5 Nos)					58	29	29	15.95	4.20

* From Annex 10: Basis of Costing for SWM Components of the Operational Guidelines for SBM 2.0

Abstract of the proposals:

From the 4 modules of Solid Waste Management component under SBM U-2.0 Abstract of Total Cost Estimates is tabulated below indicating central share after reviewing based on the details given in the each module:

Sl. No	Component	No. of ULBs action plan approved	Approved capacity	Total Cost Rs in Crores	Central Share (Rs in Cr.)
Module 1-SWM Processing					
1	Compost Plants	91	1804.46 TPD	207.51	64.75
2	Biomethanation Plants	1	600.00 TPD	108	27

3	MRF cum RDF Plants	310	4731.11 TPD	402.14	141.07
4	Transfer Stations	2	2750.20 TPD	123.76	30.94
5	Sanitary Landfill Facility	227	879.82 TPD	57.18	19.05
6	Waste to Electricity	1	460.00 TPD	82.8	20.7
Sub-Total Cost				981.39	303.51
Module 2-Legacy Waste		196	179.97 Lakh MT	989.84	322.34
Module 3-C&D Waste Processing		5	1193.00 TPD	71.58	19.34
Module 4-Mechanical Sweepers		5	31.00 Nos	15.95	4.20
Grand Total				2058.76	649.39

REMEDIATION COMPLETED				
Sl.No	Name of the ULB	ULB Type	Population 2011	Quantity of Legacy Waste (in MT)
1	RabkaviBanahatti	CMC	77,004	16800
2	Konnur	TP	19,386	9900
3	Shivamogga	CC	322,650	25300
4	Bijapur	CC	3,27,427	80000
TOTAL			419,040	132,000

IN HOUSE MODULE REMEDIATION				
Sl.No	Name of the ULB	ULB Type	Population 2011	Quantity of Legacy Waste (in MT)
1	Nelamangala	CMC	37,232	16352
2	Devanahalli	TMC	28,051	11264
3	Gudibanda	TP	9,441	5307
4	Channagiri	TMC	21,313	7511
5	Honnali	TMC	17,928	8801
6	Jagalur	TP	17,257	7134
7	Srinivasapur	TMC	26,793	7200
8	Ramanagara	CMC	95,167	10815
9	Channapatna	CMC	71,942	8162
10	Kanakapura	CMC	54,014	16994
11	Magadi	TMC	27,605	15000
12	Bidadi	TMC	29,825	3001
13	Shikarpur	TMC	36,015	17850
14	Siralkoppa	TMC	16,864	15225
15	Tirthahalli	TP	14,528	13596
16	Sorab	TMC	11,332	12048
17	Jog Kargal	TP	10,847	1213
18	Hosanagara	TP	5,839	1650
19	Gubbi	TP	18,446	10000
20	Koratagere	TP	15,265	9534
21	Turuvekere	TP	14,194	2895
22	Kadur	TMC	34,151	20692
23	Birur	TMC	22,723	8818
24	Mudigere	TP	9,677	1967
25	Narasimharajapura	TP	7,458	1931
26	Koppa	TP	4,993	6137
27	Sringeri	TP	3,922	2143

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28	Ajampur	TMC	11,352	2048
29	Mudbidri	TMC	29,431	14003
30	Bellur	TMC	15,393	14191
31	Hole Narsipur	CMC	29,974	17500
32	Arkalgud	TP	16,810	10359
33	Alur	TP	6,541	10581
34	Krishnarajpet	TMC	25,946	7357
35	Shrirangapattana	TMC	25,061	3624
36	Pandavapura	TMC	20,399	3978
37	Nagamangala	TMC	17,776	17330
38	Nanjangud	CMC	50,598	13274
39	Krishnarajanagara	TMC	35,805	6330
40	Bannur	TMC	21,896	2686
41	Hootagalli	CMC	56,867	3477
42	Bogadi	TP	19,922	4250
43	Mudhol	CMC	52,199	5000
44	Mahalingpur	TMC	36,055	15000
45	Guledgudda	TMC	33,382	10000
46	Badami	TMC	30,943	2180
47	Terdal	TMC	26,088	6053
48	Kerur	TP	19,731	3000
49	Belagali	TP	17,460	1000
50	Bilgi	TP	17,792	1000
51	Gokak	CMC	79,121	16920
52	Nipani	CMC	62,865	15985
53	Bail Hongal	TMC	49,182	5500
54	Athni	TMC	47,842	16800
55	Saundatti-Yellamma	TMC	41,215	4302
56	Chikodi	TMC	38,307	14734
57	Mudalgi	TMC	29,128	5000
58	Sadalgi	TMC	23,790	11143
59	Hukeri	TMC	22,988	3848
60	Khanapur	TP	19,309	14000
61	Kudchi	TP	23,154	5740
62	Lakshmeshwar	TMC	36,754	15323
63	Ron	TMC	23,311	4235
64	Shirhatti	TP	17,610	4288
65	Naregal	TP	16,690	16909
66	Byadgi	TMC	30,014	14077
67	Shiggaon	TMC	28,207	14002
68	Bankapura	TMC	22,529	3397
69	Hirekerur	TP	19,191	3360
70	Mundgod	TP	18,866	11322

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71	Siddapur	TP	14,204	11485
72	Siruguppa	CMC	52,492	20678
73	Kampli	TMC	39,307	17636
74	Tekkalakote	TP	26,224	3843
75	Homnabad	TMC	44,483	15447
76	Chitgoppa	TMC	25,298	14242
77	Aurad	TP	19,849	11008
78	Shahabad	CMC	47,582	9264
79	Aland	TMC	42,371	18283
80	Sedam	TMC	39,341	14063
81	Wadi	TMC	37,988	8626
82	Chitapur	TMC	31,299	10219
83	Jevargi	TMC	25,686	9315
84	Chincholi	TMC	20,897	16895
85	Lingsugur	TMC	35,411	15373
86	Mudgal	TMC	22,731	9012
87	Manvi	TMC	46,465	11890
88	Devadurga	TMC	28,929	9050
89	Shahpur	CMC	53,366	12451
90	Shorapur	CMC	51,398	11952
91	Gurmatkal	TMC	20,614	15385
92	Kushtagi	TP	24,878	9880
93	Yelbarga	TP	14,814	8056
TOTAL			2,695,943	902,399

Work under Progress				
Sl.No	Name of the ULB	ULB Type	Population 2011	Quantity of Legacy Waste (in MT)
1	Tumakuru	CC	302,143	90000
2	Mangalore	CC	4,88,968	900000
TOTAL			302,143	990,000

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UNDER TENDERING STAGE				
Sl.No	Name of the ULB	ULB Type	Population 2011	Quantity of Legacy Waste (in MT)
1	DodBallapur	CMC	93,105	46482
2	Anekal	TMC	44,260	10393
3	Chikkaballapur	CMC	63,652	48871
4	Chintamani	CMC	76,068	46804
5	Sidlaghatta	CMC	51,159	24633
6	Gauribidanur	CMC	37,947	20430
7	Bagepalli	TMC	27,011	22736
8	Chitradurga	CMC	1,45,853	89063
9	Challakere	CMC	56,416	34000
10	Hiriyur	CMC	55,194	24000
11	Davanagere CC	CC	43,971	241524
12	Harihar CMC	CMC	83,219	27210
13	Kolar	CMC	138,462	45914
14	Robertson pet	CMC	162,230	45200
15	Mulbagal	CMC	57,276	38292
16	Bangarpete	TMC	44,849	31299
17	Malur	TMC	40,050	20724
18	Bhadravathi	CMC	151,102	93504
19	Sagar	CMC	54,550	30043
20	Tipatur	CMC	59,543	40636
21	Sira	CMC	57,554	41254
22	Kunigal	TMC	34,155	21123
23	Madhugiri	TMC	29,159	20651
24	Pavagada	TMC	28,468	20066
25	Chamarajanagara	CMC	69,875	21528
26	Kollegala	CMC	57,149	27681
27	Gundlepet	TMC	28,105	15456
28	Chikkamagaluru	CMC	118,401	53349
29	Tarikere	TMC	35,942	34082
30	Puttur	CMC	53,061	36775
31	Arsikere	CMC	53,216	69315
32	Channarayapatna	TMC	40,417	77118
33	Sakaleshpura	TMC	23,352	35371
34	Madikeri	CMC	33,381	76636
35	Kushalnagar	TP	15,326	41014
36	Virajpet	TMC	17,246	34804
37	Mandya	CMC	137,358	84562
38	Maddur	TMC	28,754	23596
39	Malavalli	TMC	37,601	23779

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40	Mysore	CC	920,550	600948
41	Hunsur	CMC	50,865	24954
42	Karkala	TMC	25,800	21154
43	Bagalkote	CMC	11,933	35487
44	Jamkhandi	TMC	68,938	27218
45	Ilkal	TMC	60,242	30326
46	Belgaum	CC	490,045	300000
47	Sankeswar	TMC	34,637	35116
48	Hubli-Dharwad	CC	9,43,788	479930
49	Annigeri	TMC	28,267	12000
50	Navalgund	TMC	24,613	18000
51	Kundgol	TP	18,726	5000
52	Alnavar	TP	17,228	11000
53	Kalghatgi	TP	16,917	7000
54	Gadag-Betageri	CMC	172,612	81116
55	Gajendragad	TMC	32,359	32185
56	Nargund	TMC	36,291	25243
57	Haveri	CMC	67,102	41364
58	Renebennur	CMC	CMC	62753
59	Hangal	TMC	20,159	26068
60	Savanur	TMC	40,567	20023
61	Sirsi	CMC	62,882	98323
62	Yellapura	TP	20,452	26749
63	Indi	TMC	38,217	31648
64	Sindgi	TMC	37,226	23523
65	Muddebihal	TMC	34,217	30158
66	BasavanaBagevadi	TMC	33,198	23391
67	Talikota	TMC	31,693	21424
68	Bellary	CC	410,455	266214
69	Bidar	CMC	216,020	84167
70	Basavakalyana	CMC	69,717	55000
71	Bhalki	TMC	40,333	28200
72	Gulbarga	CC	543,147	309189
73	Afzalpur	TMC	27,088	44066
74	Raichur	CMC	2,34,073	63252
75	Sindhanur	CMC	75,837	52500
76	Yadgir	CMC	74,294	69070
77	Koppala	CMC	70,698	84800
78	Gangavathi	CMC	1,14,642	44723
79	HoovinaHadagali	TMC	27,967	24793
80	Kudgli	TMC	26,680	21059
81	Hospet	CMC	2,06,167	25217
82	Harapanahalli	CMC	47,039	29835

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83	Kamalapuram	TP	25,552	24794
84	Hagaribommanahalli	TMC	40,743	25072
TOTAL			6,329,890	5,143,970

UNDER DPR PREPARATION				
Sl.No	Name of the ULB	ULB Type	Population 2011	Quantity of Legacy Waste (in MT)
1	Manuvalli	TP	23,152	3600
2	Bhagyanagar	TP	18,988	15549
3	Kanakagiri	TP	16,938	3760
4	Kukanooru	TP	18,033	6646
5	Tavaragera	TP	17,510	2215
6	Kaaratagi	TP	29,999	9624
TOTAL			124,620	41,394

UNDER SHPC APPROVAL STAGE				
Sl.No	Name of the ULB	ULB Type	Population 2011	Quantity of Legacy Waste (in MT)
1	Hassan	CMC	155,066	141616
2	Udupi	CMC	1,44,960	134067
TOTAL			155,066	275,683

PO

Name of ULB	Konnur TMC
District	Belagavi
Quantity of Waste	0 MT
Work Type	Completed (In House)



Stage 1 – Legacy waste is being collected from the site.



Stage 2 – The waste is form into windrow for further process.



Stage 3 – Garbage heaps are formed for process of aeration.

SD

Name of ULB	Mudhol CMC
District	Bagalkote
Quantity of Waste	5000 MT
Work Type	In House



Stage 1 – Legacy waste is being collected from the site.



Stage 2 – Waste is formed into heaps.



Stage 3 – Waste is sent on the tromel belt for segregation.



Stage 4 – Segregated and formed bio soil is being collected.

Name of ULB	Bannur TMC
District	Mysore
Quantity of Waste	2686 MT
Work Type	In House



Stage 1 – Waste is collected and is being put to the dumpsite



Stage 2 – Windrow formation is taking place.



Stage 3 – The heaps are being turned for aeration.



Stage 4 – The segregated waste is ready to be transported to other destination.

Name of ULB	Mahalingpur TMC
District	Bagalkote
Quantity of Waste	15000 MT
Work Type	In House



Stage 1 – Legacy waste is being dug and collected for remediation process.



Stage 2 – Waste is formed into heaps for windrow formation



Stage 3 – Waste is allowed for process of aeration.

Name of ULB	Bilgi TP
District	Bagalkote
Quantity of Waste	1000 MT
Work Type	In House



Stage 1 – Legacy waste is being collected from the site.



Stage 2 – Waste is formed into heaps for windrow formation

Stage 3 – Waste is sent on the trommel belt for segregation.

Name of ULB	Kadur TMC
District	Chikkamagaluru
Quantity of Waste	20692 MT
Work Type	In House



Stage 1 – The waste is ready for processing into further stages of remediation.



Stage 2 – The windrow formation is taking place for further processing.



Stage 3 – The heaps are being turned for aeration process

Name of ULB	Sorba TMC
District	Shivamogga
Quantity of Waste	12048 MT
Work Type	In House



Stage 1 – Windrow formation for heaps of waste



Stage 2 – Airation of windows and turning of waste.



Stage 3 – Bio soil made after airation process and transportation of soil



Stage 4 – The biosoil is being used at farm.

Name of ULB	Chincholi TMC
District	Kalaburagi
Quantity of Waste	16895 MT
Work Type	In House



Stage 1 – Waste is collected and heaps are being created out of the waste



Stage 2 - Heaps of waste and turned and moved for aeration process

Name of ULB	Sedam TMC
District	Kalaburagi
Quantity of Waste	16895 MT
Work Type	In House



Stage 1 – Waste Gathered at the site



Stage 2 – Handling of waste for processing

Name of ULB	Sadalgi TMC
District	Belagavi
Quantity of Waste	11143 MT
Work Type	In House



Stage 1 – Legacy waste is being collected from the site and getting ready for remediation.



Stage 2 - The waste is allowed to form into windrow for further process. Garbage heaps are formed and left for the process of aeration.

Name of ULB	Nanjangud CMC
District	Mysore
Quantity of Waste	13274 MT
Work Type	In House



Stage 1 – Waste Is collected and is being put to the dumpsite

Stage 2 – Windrow formation is taking place through heaps formation



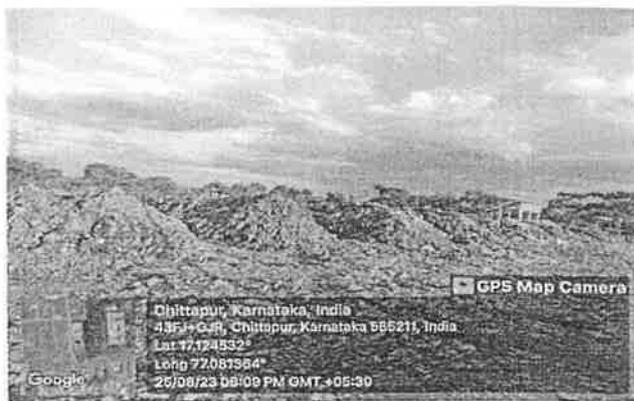
Stage 3 – The heaps are being turned for aeration process

Stage 4 – The waste is ready to be segregated

Name of ULB	Chitapur TMC
District	Kalaburagi
Quantity of Waste	10219 MT
Work Type	In House



Stage 1 – Collection of waste for the process of remediation



Stage 2 – Creating heaps to initiate aeration



Stage 3 - Letting the heaps be aerated for the process of segregation.



Stage 4 – After composting carrying the bio soil for further use

Name of ULB	Tirthahalli TP
District	Shivamogga
Quantity of Waste	13596 MT
Work Type	In House



Stage 1 – Collection of waste for the process of remediation



Stage 2 – Creating heaps of waste



Stage 3 – Letting the heaps be aerated for the process of segregation



Stage 4 - After segregation and composting the final by product is ready to be sold

Name of ULB	Terdal TMC
District	Bagalkote
Quantity of Waste	6053 MT
Work Type	In House



Stage 1 – Legacy waste is being collected from the site.



Stage 2 – Collected waste is being brought to the processing site.



Stage 3 – Waste is formed into heaps for the process of aeration.

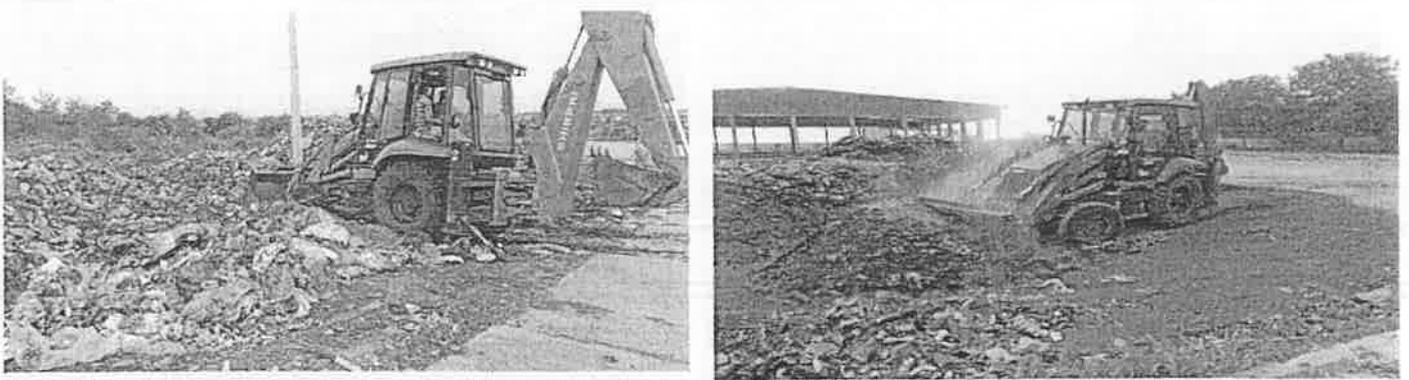


Stage 4 – Waste is sent on the screening machine for segregation.

Name of ULB	Aland TMC
District	Kalaburagi
Quantity of Waste	18283 MT
Work Type	In House



Stage 1 – The waste is collected, and windrow formation done



Stage 2 - Large Machines are doing windrow turning to aerate the waste.

Name of ULB	Jevargi TMC
District	Kalaburagi
Quantity of Waste	9315 MT
Work Type	In House



Stage 1 – The waste is collected and windrows are formed.



Stage 2 – Unloading for windrow formation.

Name of ULB	Gokak CMC
District	Belagavi
Quantity of Waste	16920 MT
Work Type	In House



Stage 1 – Legacy waste is being collected for remediation.



Stage 2 – The waste is being dumped in heaps for further processing.



Stage 3 – Garbage heaps are formed

Name of ULB	Chikkodi TMC
District	Belagavi
Quantity of Waste	14734 MT
Work Type	In House



Stage 1 – Legacy waste is being collected from the site.



Stage 2 – The waste is allowed to form into windrow.



Stage 3 – Garbage heaps are formed and left for the process of aeration.

Name of ULB	Bail Hongal TMC
District	Belagavi
Quantity of Waste	5500 MT
Work Type	In House



Stage 1 – Waste is collected from dumpsite for further process



Stage 2 – The waste is allowed to form into windrow from garbage

6. Solid Waste Management through GP-SHG convergence: MoUs between Gram Panchayats and Gram Panchayat Level Federations (GPLF) of Women's SHGs in Rural Karnataka

Background

RDPR's initiative to facilitate Solid Waste Management (SWM) in Gram Panchayats of Karnataka through women's Self Help Groups (SHGs) endeavours to create a sustainable, community-driven and inclusive approach to waste management, by putting in place efficient processes for waste collection, segregation, and processing built on the foundation of on women's livelihoods.

This initiative has resulted in the creation of over 13,400 green jobs, with SHG women actively participating in waste management and driving waste collection vehicles. Revenue is generated from the sale of recyclable materials and user fees collected from both residents and commercial establishments.

RDPR has provided guidance to Gram Panchayats for the establishment of sheds for solid waste storage and segregation, funded by SBM (Gramin), Own source revenue of GPs, and other resources in convergence. RDPR and the NRLM, Karnataka have been actively promoting SHG involvement in undertaking O&M contracts for comprehensive Solid Waste Management, formalized through MoUs between GPs and GPLFs.

Through its two training institutes the Abdul Nazeer Sab State Institute for Rural Development and Panchayat Raj (ANSSIRD&PR) and Mahatma Gandhi Institute for Renewable Energy and Rural Development (MGIRED), RDPR has been conducting 5-day training programme in batches for GPLF / SHG women to be engaged in SWM. The training covers aspects like categories of segregation, management of wet and dry waste, and domestic hazardous waste. SHG women are also trained to drive the waste collection vehicles at the district level free of cost, with assistance to obtain their driving licenses.

Further, RDPR organised a 15-day residential training for 70 officials / consultants at all levels to build capacity within the system for efficient, effective and sustainable waste management practices.

Current Status

- 3,032 segregation sheds have been successfully completed, and approximately 1,250 are currently in progress.
- 5,790 vehicles have been acquired for transportation of solid waste.
- MoUs for SWM executed between GPs and GPLFs in 5,832 GPs till date.
- To date, a total of 17,694 women, representing 5,584 GPLFs across the state, have received training in SWM, with 11,068 of them engaged in SWM work.
- 546 batches of SHG women have undergone SWM training.
- A total of 3,497 women have received driving training across 142 batches, and 2,408 among them are currently employed as drivers for the waste collection vehicles. 12 batches are undergoing driving training currently.
- Many GPs report that their sanitation expenditure (especially, cleaning public areas and drains) has come down due to the planned and efficient collection of waste.

ANNEXURE - Rg-A
Karnataka Urban Water Supply and Drainage Board

3) Current status of STPs under construction - along with timeline for project completion

Sl. No.	ULB name	Is ULB under 17 polluted river stretch ? (Yes/No)	Implementing agency	STP location	Proposed capacity (MLD)	Technology of STP	Current Status - Physical progress as on 31/08/2023	Proposed date of completion
1	2	3	4	5	6	7	10	11
1	KGF(Robertsonpet)	No	KUWS&DB	Parandahalli Tank	5.00	MBBR	98%	31.10.2023
2	Bagepalli	No	KUWS&DB	Kurlakunte Kere	4.30	SBT	75%	30.11.2023
3	Hosakote	No	KUWS&DB	Chikkakere	8.52	SBR	60%	31-12-2024
4	Bidadi	No	KUWS&DB	Heggadagere	0.16	MBBR	90%	31-12-2023
5	Hosadurga	No	KUWS&DB	Goravinakallu village	3.30	SBR	95%	31.12.2023
6	Honnali	yes	KUWS&DB	Malladevarakatte	0.00	Upgradation to NEBR	70%	31.03.2024
7	Channagiri	NO	KUWS&DB	Sy no:105 at Garaga Village (Horticulture dept farm)	5.20	SBR	5%	31.03.2025
8	Tumkur	No	KUWS&DB	Bheemsandra	25.00	SBR	94%	31-03-2024
9	Sagar	No	KUWS&DB	Shiravala	9.00	SBR	100%	31.03.2025
10	Shivamogga	Yes	KUWS & DB	Thyavarechatnahalli	0.00	Upgradation to NEBR	80%	31-03-2024
11	Bhadravathi	Yes	KUWS & DB	Jatpatnagar	0.00	Upgradation to NEBR	55%	31-03-2024
12	Bhadravathi	Yes	KUWS & DB	near APMC yard	0.00	Upgradation to NEBR	40%	31-03-2024
13	Bhadravathi	Yes	KUWS & DB	Zinc line halla	0.04	NEBR	25%	31-03-2024
14	Madhugiri	No	KUWS&DB	Solid Waste Management Area (4MLD)	4.00	MBBR	91%	31.03.2024
15	Madhugiri	No	KUWS&DB	Lingenahalli Pavagada road (0.6MLD)	0.60	MBBR	88%	31.03.2024
16	Madikeri	No	KUWS&DB	K.Badaga village near Golf ground	4.50	SBT	10%	31.12.2024
17	Kushalnagar	No	KUWS&DB	Gummankolli village	6.50	SBT	84%	31-12-2023
18	Periyapatna	No	KUWS&DB	Keernalli village	4.20	SBR	100%	30-11-2023
19	Hassan	Yes	KUWS&DB	Near Bittgondanahalli	10.00	SBR	65%	31-03-2024
20	Hassan	Yes	KUWS&DB	Near KSRTC Bus Stand (Channapatna tank bed)	10.00	SBR	50%	31-03-2024
21	Hassan	Yes	KUWS&DB	Hunasina kere	5.00	SBR	1%	31-03-2024
22	Belur	Yes	KUWS&DB	At existing 2.40 MLD WSP type STP (Holle bidl)	2.60	SBR	90%	31-03-2024

Sl. No.	ULB name	Is ULB under 17 polluted river stretch 7 (Yes/No)	Implementing agency	STP location	Proposed capacity (MLD)	Technology of STP	Current Status - Physical progress as on 31/08/2023	Proposed date of completion
1	2	3	4	5	6	7	10	11
23	Hunsuru	Yes	KUWS&DB	Kalkunike	8.00	SBR	57%	31-03-2024
24	Bannuru	Yes	KUWS&DB	Channahalli near Mandya Road	1.55	SBT	90%	31-03-2024
25	Bannuru	Yes	KUWS&DB	Bismilla Nagar	0.65	SBT	75%	31-03-2024
26	Bannuru	Yes	KUWS&DB	Channahalli Gudda	0.65	SBT	15%	31-03-2024
27	Bannuru	Yes	KUWS&DB	Ashraya Badavane Makanahalli	0.23	SBT	50%	31-03-2024
28	Bannuru	Yes	KUWS&DB	Near Kaveri Circle	0.15	SBT	95%	31-03-2024
29	Nanjangudu	Yes	KUWS&DB	Near Golur	1.00	SBT	87%	31-03-2024
30	Nanjangudu	Yes	KUWS&DB	Near Shankarapura Sy no 1333/7	0.20	SBT	3%	31-03-2024
31	Nanjangudu	Yes	KUWS&DB	Near Military campus Chamlapura Sy no 9	0.30	SBT	10%	31-03-2024
32	Sriragapatna	Yes	KUWS&DB	Chandagal road	1.40	SBR	30%	31.03.2024
33	Maddur	Yes	KUWS&DB	Channegowdanadoddi	0.50	MBBR	11%	31.03.2024
34	Hassan	Yes	KUWS&DB	Jayanagar	2.00	MBBR	0%	31.03.2024
35	Belagavi	No	KUWS & DB	Halaga	70.00	SBR	55%	31.03.2024
36	Bhatkal	No	KUWS&DB	Venkatapura	3.00	SBR	87%	31.12.2024
37	Jali	No	KUWS&DB	Venkatapura	3.00	SBR	48%	31.08.2024
38	Haliyal	No	KUWS&DB	DK halli road	0.75	Phytorid	84%	31.12.2023
39	Sindhagi	No	KUWS&DB	Sindagi Almél Road	7.37	WSP	96%	31.03.2024
40	Ainapur	Yes	KUWS&DB	Harijankeri	1.66	MBBR	58%	31.03.2024
41	Kudachi	Yes	KUWS&DB	Dadi Nagar Near Railway Bridge	2.03	MBBR	81%	31.03.2024
42	MK Hubballi	Yes	KUWS&DB	On Bailhongal Road	0.50	MBBR	69%	31.03.2024
43	MK Hubballi	Yes	KUWS&DB	Near Katyankere	0.25	MBBR	69%	31.03.2024
44	Soudatti	Yes	KUWS&DB	Kenchalarkoppa Road	3.50	SBR	40%	31.03.2024
45	Munavalli	Yes	KUWS&DB	Near Grave Yard	1.00	MBBR	0%	31.03.2024
46	Munavalli	Yes	KUWS&DB	Near Panchalingeshwar Temple	0.25	MBBR	0%	31.03.2024

Sl. No.	ULB name	Is ULB under 17 polluted river stretch ? (Yes/No)	Implementing agency	STP location	Proposed capacity (MLD)	Technology of STP	Current Status - Physical progress as on 31/08/2023	Proposed date of completion
1	2	3	4	5	6	7	10	11
47	Ugarkhurd	Yes	KUWS&DB	Jamakhadi Kudachi Road	2.10	MBBR	10%	31.03.2024
48	Khanapur	Yes	KUWS&DB	Jain Layout	0.50	MBBR	35%	31.03.2024
49	Khanapur	Yes	KUWS&DB	Jain Layout	0.50	MBBR	35%	31.03.2024
50	Examba	Yes	KUWS&DB	Ankali Road	1.45	MBBR	45%	31.03.2024
51	Chinchali	Yes	KUWS&DB	Railway Station Road	1.67	MBBR	5%	31.03.2024
52	Sedam	No	KUWS&DB	Sy.No 239/2, Sedam Village, Taluka Sedam	9.00	SBR	96%	31-03-2024
53	Ballari City Corporation	No	KUWS&DB	Talur Road, Ballari	2.00	SBR	99%	30.11.2023
54	Bidar CMC	No	KUWS&DB	Sy. No.107/1,107/2,108/2,108/3 of Naubad village of Bidar City	7.00	SBR	100%	10.07.2023 (O & M In progress)
55	TMC Jewargi	Yes	KUWS & DB	Sy.No 21 Jewargi Kalburgi Road	5.83	SBR	60%	31.03.2024
					247.91			

H. Nalinakshi
 f Chief Engineer (D & M)
 K.U.W.S & D.BOARD
 Bangalore

List of Under Construction STPs (BWSSB)

Sl No	Name of the ULB	STP Location	Proposed Capacity in MLD	Technology Adopted	Current Status	Proposed date of Completion	Remarks	
1	Bangalore Urban	Puttenahalli	7	SBR	Under construction	30-10-2023	Due to heavy rain and site soil condition	It will be commissioned on December 2023
2	Bangalore Urban	Kaggadasapura	5	SBR	Under construction	31-03-2024	Due to land issue	Work Started
3	Bangalore Urban	Hesaraghatta	3	SBR	Under construction	31-03-2024	Due to heavy rain and site soil condition	work is under progress and will be completed within stipulated period
4	Bangalore Urban	Pillaganahally	4	SBR	Under construction	01.01.2024		work is under progress and will be completed within stipulated period
5	Bangalore Urban	Varthur	25	SBR	Under construction	01.01.2024	Land issue	
6	Bangalore Urban	Talaghattapura	5	SBR	Under construction	01.01.2024		work is under progress and will be completed within stipulated period
7	Bangalore Urban	Nagasandra	9	SBR	Under construction	01.01.2024		work is under progress and will be completed within stipulated period
8	Bangalore Urban	Herohally	3	SBR	Under construction	01.01.2024	LDA - objection to construct STP in designated place.	Land issue
9	Bangalore Urban	Karihobanahally	10	SBR	Under construction	01.01.2024		work is under progress and will be completed within stipulated period
10	Bangalore Urban	Chikkabanavara	4	SBR	Under construction	01.01.2024		
11	Bangalore Urban	Hosahally	6	SBR	Under construction	01.01.2024		
12	Bangalore Urban	Hemmigepura	13	SBR	Under construction	01.01.2024		
13	Bangalore Urban	Somapura	8	SBR	Under construction	01.01.2024		Land issue
14	Bangalore Urban	Bilishivale	17	SBR	Under construction	06.01.2024		

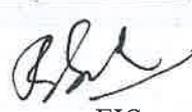
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15	Bangalore Urban	Doddabettahally	7	SBR	Under construction	05.01.2024		work is under progress and will be completed within stipulated period
16	Bangalore Urban	Jakkur	7	SBR	Under construction	06.01.2024		
17	Bangalore Urban	Yelahanka	6	SBR	Under construction	06.01.2024		
18	Bangalore Urban	V Valley	150	SBR with ASP	Under construction	26.03.2026		Construction of new 150 MLD STP in place of existing 180MLD STP
19	Bangalore Urban	Kempambudhi	10	SBR	Under construction	15.05.2025		Construction of new 10 MLD STP in place of existing 1MLD STP
20	Bangalore Urban	Mallathahalli	10	SBR	Under construction	15.05.2025		Construction of new 10 MLD STP in place of existing 5MLD STP
21	Bangalore Urban	Jakkur-down stream	10	SBR	Under construction	23.9.2025		
22	Bangalore Urban	Byrahikanne	13	SBR	Under construction	26.9.2025		
23	Bangalore Urban	Anjanapura	5	SBR	Under construction	23.9.2025		
24	Bangalore Urban	Rachenahalli	10	SBR	Under construction	7.2.2025		
25	Bangalore Urban	Horamavu	60	SBR	Under construction	23.9.2025		
26	Bangalore Urban	Hebbal	60	SBR	Under construction	23.9.2025		Construction of new 60 MLD STP in place of old 60 MLD STP
Total			467.00					


CE(WWM-East)
BWSSB


CE(WWM-West)
BWSSB


CE(P)
BWSSB


EIC
BWSSB

Annexure-R8-A

KUIDFC

Details on Current status of STPs under construction

- **Name of Work:** Sewerage system to Mangaluru SEZ R&R colony in zone 12 & wet well in zone 13
- **Start date:** 17.02.2023
- **Completion date:** 16.02.2025
- **Contract Amount:** Rs. 15.63 Cr
- **Contractor:** M/s CVK Infrastructure Pvt. Ltd.
- **Components:** Pipe line- 4.41 km, RCC Manholes - 15 Nos, Wet wells- 3 Nos. & STP- 1.5 MLD (SBR Technology)
- **Progress of work:** Wet wells - 40.48% completed and STP work commenced.


Managing Director,
KUIDFC, Bangalore

Annexure - R9

Details of G.O's issued with respect to Used Water Management Work - STP's UGD Etc.,

Schemes sanctioned during 2022-23				
Sl No	Name of work/Town	Capacity of STP (in MLD)	Estimated Amount	Govt Order
Under Ground Drainage scheme				
1	Nymathi	1.50	3061.00	UDD/24/UDS 2021/Bengaluru dtd: 12-4-2022
2	Hukkeri	3.87	6926.00	UDD/7/UDS 2019 Bengaluru dtd: 16-8-2022
3	Hiriyur	5.00	10000.00	UDD/8/UDS 2020 Bengaluru dtd: 29-8-2022
4	Turuvekere	0.00	920.00	UDD/13/UDS 2021 Bengaluru dtd: 3-11-2022
5	Hosakote - UIDST- Rs.4061 lakhs - GOK Rev Est 7061 (7061- 4061 = 2988)	8.52 1.82	7061.00	UDD/25/UDS 2021 Bengaluru dtd: 4-11-2022 (Org. Est approved for Rs.4061 lakhs under UIDST vide UDD/97/CSS/2012/Bengaluru dtd: 23-8-2012)
6	Bailahongal Left Out Area	0.25	958.00	UDD/24/UDS 2022 Bengaluru dtd: 8-11-2022
7	Hubli- Shifting of pipeline Road widening	0.00	775.00	UDD/23/UDS 2022 Bengaluru dtd: 30-9-2022
8	Kukke Subramanya (NGT) Rev Est.	2.60	790.00	UDD/33/UDS/2022/ Bengaluru dtd: 13-12-2022 (Org. UDD/04/UWL/2019/B-/ Bengaluru dtd: 25-3-2021 Approved for Rs.523 Lakhs)
9	Bommasandra	10.00	12820.00	UDD/17/UDS 2022(1) Bengaluru dtd: 28-3-2023
10	Jigni	6.10	12475.00	UDD/37/UDS 2022 Bengaluru dtd: 28-3-2023
11	Hebbagodi	24.00	19410.00	UDD/17/UDS 2022 Bengaluru dtd: 28-3-2023
12	Sankeshwara	5.70	9322.00	UDD/19/UDS 2019 Bengaluru dtd: 29-3-2023
13	Channapatna	11.50	9437.00	UDD/28/UDS 2021 Bengaluru dtd: 29-3-2023
14	Hassan (Rev Est) Rs 165.00 Crs - UDD/04/UDS/2020/Beng aluru dtd 06.10.2020	37.00	18181.00	UDD/2/UDS 2023 Bengaluru dtd: 25-1-2023
15	Hubli - HSC	0.00	65.99	UDD/6/UDS 2023 Bengaluru dtd: 14-3-2023
TOTAL		117.86	112201.99	
Schemes sanctioned during 2023-24				
Under Ground Drainage scheme				
1	Chandapura	6.00	10680.00	UDD/7/UDS 2023/Bengaluru dtd: 13-7-2023
TOTAL			10680.00	
Grand Total			122881.99	

U. Nalinakshi
 Chief Engineer (D & M)-
 K.U.W.S & D.BOARD
 Bangalore

List of existing STPs (BWSSB)

Sl. no.	strict	ULB	Address of the STP	Status	STP Installed Capacity (MLD)	Technology	STP capacity utilization (MLD)
1	Bangalore	Bangalore Urban	V Valley	Operational	150	ASP	143.5
2	Bengaluru	Bangalore Urban	Agaram	Operational	35	SBR	34.51
3	Bengaluru	Bangalore Urban	Bellandur Amanikere	Operational	90	ASP	88.20
4	Bengaluru	Bangalore Urban	Chikkabanavara	Operational	5	SBR	4.88
5	Bengaluru	Bangalore Urban	Chikkabegur	Operational	5	SBR	4.24
6	Bengaluru	Bangalore Urban	Cubbon Park	Operational	4	MBBR	2.10
7	Bengaluru	Bangalore Urban	Doddabele	Operational	40	SBR	41.95
8	Bengaluru	Bangalore Urban	Doddabele	Operational	20/35	SBR	26.50
9	Bengaluru	Bangalore Urban	Hajasuru	Operational	2	SBR	1.93
10	Bengaluru	Bangalore Urban	Hebbal	Operational	100	SBR	85.59
11	Bengaluru	Bangalore Urban	Horamavu	Operational	20	SBR	15.57
12	Bengaluru	Bangalore Urban	Hulimavu	Operational	10	SBR	9.62
13	Bengaluru	Bangalore Urban	Jakkur	Operational	15	UASB+EA	17.18
14	Bengaluru	Bangalore Urban	K & C Valley	Operational	218	ASP	152.65
15	Bengaluru	Bangalore Urban	K & C Valley	Operational	30	ASP	31.41
16	Bengaluru	Bangalore Urban	K & C Valley	Operational	60	ASP	59.98
17	Bengaluru	Bangalore Urban	K & C Valley	Operational	150	ASP	150.26
18	Bengaluru	Bangalore Urban	K R Puram	Operational	20	UASB+EA	14.70
19	Bengaluru	Bangalore Urban	K.R.Puram	Operational	20	SBR	19.81
20	Bengaluru	Bangalore Urban	Kadabeesanahalli	Operational	50	EA	30.07
21	Bengaluru	Bangalore Urban	Kadugodi	Operational	6	SBR	5.22
22	Bengaluru	Bangalore Urban	Kengeri	Operational	60	ASP	57.30
23	Bengaluru	Bangalore Urban	Lalbagh	Operational	1.5	Activated aeration + plate settlers + UV disinfection	1.23
24	Bengaluru	Bangalore Urban	Mailsandra	Operational	75/100	EA	80.03
25	Bengaluru	Bangalore Urban	Nagasandra	Operational	20	SBR	15.57
26	Bengaluru	Bangalore Urban	Nagasandra	Operational	20	Extended Aeration	15.57
27	Bengaluru	Bangalore Urban	Rajacanal	Operational	40	SBR	30.68
28	Bengaluru	Bangalore Urban	Rajacanal	Operational	40	Extended Aeration	41.51
29	Bengaluru	Bangalore Urban	Sarakki	Operational	5	SBR	4.77
30	Bengaluru	Bangalore Urban	Yelemelle chellappa chetty	Operational	15	SBR	13.63
31	Bengaluru	Bangalore Urban	Yelhanka	Operational	10	ASP	9.97
32	Bengaluru	Bangalore Urban	Hennur	Operational	1	SBT	0.50
33	Bengaluru	Bangalore Urban	Madiwala	Operational	4	SBR	2.08
					1381.5		1212.71

CF(WWM-East)

BWSSB

CF(WWM-West)

BWSSB

EIC

BWSSB

Annexure - K-11
Details of Current Status of Chandapura NGT OA 324

Sl. No.	Name of the town	Project Name	Estimated Cost (Rs in Cr)	Components for which land is required	Land/extent of land required	Location	Status of land acquisition	Remarks
1	Hebbagodi	Providing UGD scheme to Hebbagodi city	194.1	STP 24 MLD SBR	3 acres	Proposed at Kammasandra Sy. No 39/1 and 39/2 Attibele (private land)	The Principle Secretary of Government, Revenue department has accorded permission to acquire the land Sy. No. 39/1 measuring 2.21 acres & 39/2 measuring 0.22 acres of observations once cleared from Attibele under Transparency, Suitable compensation right, the committee and land is Reconstruction and renovation policy -2013 Chapter-5 under Clause-40 Urgency clause and also exempted under Social Impact Assessment (SIA) vide OM No.RD 73 AQB 2023 dtd:07-10-23.	DTS placed before SPTSC Committee after attending the committee once cleared from the committee and land is handed over for STP, tenders will be invited and work will be awarded
2	Bommasandra	Providing UGD to Bommasandra town	128.2	STP 10 MLD SBR	2.5 acres	Proposed at Heelalige Sy. No 129,130 (private land)	The Principle Secretary of Government, Revenue department has accorded permission to acquire the land at Sy. No. 129,130 of Heelalige village, Attibele-2 measuring 95x140sqm under Transparency, Suitable compensation right, Reconstruction and renovation policy -2013 Chapter-5 under Clause-40 Urgency clause and also exempted under Social Impact Assessment (SIA) vide OM No.RD 74 AQB 2023 dtd:07-10-23.	DTS placed before SPTSC Committee after attending the committee once cleared from the committee and land is handed over, tenders will be invited and work will be awarded
3	Jigani	Providing UGD scheme to Jigani town	124.75	STP 6 MLD SBR	2 acres	Proposed at Hennagara Sy. No 523,524,525 (along with 40Fc approach road) (private land)	The Principle Secretary of Government, Revenue department has accorded permission to acquire the land at Sy. No. 523,524,525 of Hennagara village, measuring 60x120sqm under Transparency, Suitable compensation right, Reconstruction and renovation policy -2013 Chapter-5 under Clause-40 Urgency clause and also exempted under Social Impact Assessment (SIA) vide OM No.RD 76 AQB 2023 dtd:07-10-23.	DTS placed before SPTSC Committee after attending the committee once cleared from the committee and land is handed over, tenders will be invited and work will be awarded
4	Chandapura	Providing UGD to Chandapura town	116.4	STP 6 MLD SBR	2 acres	Proposed at Heelalige Sy. No 82,83,84 (3 Acres 6 Gunta) (private land)	The Principle Secretary of Government, Revenue department has accorded permission to acquire the land at Sy. No. 82, 83, 84 of Heelalige village, Attibele-2 measuring 60x120sqm under Transparency, Suitable compensation right, Reconstruction and renovation policy -2013 Chapter-5 under Clause-40 Urgency clause and also exempted under Social Impact Assessment (SIA) vide OM No.RD 75 AQB 2023 dtd:07-10-23.	DTS placed before SPTSC Committee after attending the committee once cleared from the committee and land is handed over, tenders will be invited and work will be awarded
			563.45					

M. N. Mohan
for
Chief Engineer (D & M)
KUMAS & O&M
Bangalore



ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ನಡವಳಿಗಳು

ವಿಷಯ: ಸ್ವಚ್ಛ ಭಾರತ್ ಮಿಷನ್ (ನಗರ) - 1.0 ಮತ್ತು 2.0ರ ಮೇಲುಸ್ತುವಾರಿಗಾಗಿ ಪೌರಾಡಳಿತ ನಿರ್ದೇಶನಾಲಯದಲ್ಲಿ ಕರ್ನಾಟಕ ಮಿಷನ್ ಡೈರೆಕ್ಟರ್ ಹುದ್ದೆಯನ್ನು ಸೃಜಿಸುವ ಬಗ್ಗೆ.

ಓದಲಾಗಿದೆ: ಪೌರಾಡಳಿತ ನಿರ್ದೇಶನಾಲಯದ ಇ-ಆಫೀಸ್ ಏಕಕಡತ ಸಂಖ್ಯೆ: DMA/SWM/SBM/15/2022 .

~*****~

ಪ್ರಸ್ತಾವನೆ:

ಮೇಲೆ ಓದಲಾದ ಏಕ ಕಡತದಲ್ಲಿ, ನಿರ್ದೇಶಕರು, ಪೌರಾಡಳಿತ ನಿರ್ದೇಶನಾಲಯರವರು ಸ್ವಚ್ಛ ಭಾರತ್ ಮಿಷನ್ (ನಗರ) - 1.0 ಮತ್ತು 2.0ರ ಮೇಲುಸ್ತುವಾರಿಗಾಗಿ ರಾಜ್ಯ ಮಿಷನ್ ಡೈರೆಕ್ಟರ್ ಹುದ್ದೆಯನ್ನು ಸೃಜಿಸುವಂತೆ ಕೋರಿ ಪ್ರಸ್ತಾವನೆಯನ್ನು ಸಲ್ಲಿಸಿರುತ್ತಾರೆ.

ಸದರಿ ಪ್ರಸ್ತಾವನೆಯನ್ನು ಪರಿಶೀಲಿಸಲಾಗಿ, ಪ್ರಸ್ತುತ ಸ್ವಚ್ಛ ಭಾರತ್ ಮಿಷನ್ (ನಗರ) - 1.0 ಮತ್ತು 2.0ರ ಅನುಷ್ಠಾನ ಹಾಗೂ ಮೇಲುಸ್ತುವಾರಿಯನ್ನು ನೋಡಿಕೊಳ್ಳಲು ನಿರ್ದೇಶಕರು, ಪೌರಾಡಳಿತ ನಿರ್ದೇಶನಾಲಯ ರವರನ್ನು ಸ್ಪೆಷಲ್ ಮಿಷನ್ ಡೈರೆಕ್ಟರ್ ಆಗಿ ನೇಮಕ ಮಾಡಲಾಗಿರುತ್ತದೆ. ಆದರೆ, ನಿರ್ದೇಶಕರು, ಪೌರಾಡಳಿತ ನಿರ್ದೇಶನಾಲಯರವರು ಕೇಂದ್ರ ಹಾಗೂ ರಾಜ್ಯ ಸರ್ಕಾರಗಳ ಇತರ ಯೋಜನೆಗಳ ಅನುಷ್ಠಾನದ ಮೇಲುಸ್ತುವಾರಿ ಜೊತೆಗೆ ರಾಜ್ಯದಲ್ಲಿರುವ ಎಲ್ಲಾ ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳ ಕೆಲಸ ಕಾರ್ಯಗಳ ನಿರ್ವಹಣೆ ಕುರಿತಂತೆ ಸಹ ಮೇಲುಸ್ತುವಾರಿಯನ್ನು ನಿರ್ವಹಿಸಬೇಕಾಗಿರುತ್ತದೆ.

ಆದರೆ, ಸ್ವಚ್ಛ ಭಾರತ್ ಮಿಷನ್ (ನಗರ) - 1.0 ಮತ್ತು 2.0 ಈ ಯೋಜನೆಯು ಕೇಂದ್ರ ಮತ್ತು ರಾಜ್ಯ ಸರ್ಕಾರಗಳ ಮಹತ್ವಾಕಾಂಕ್ಷಿ ಯೋಜನೆಯಾಗಿದ್ದು, ಇದನ್ನು ರಾಜ್ಯದ 315 ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳಲ್ಲಿ ಪರಿಣಾಮಕಾರಿಯಾಗಿ ಮತ್ತು ನಿಗದಿತ ಕಾಲಮಿತಿಯಲ್ಲಿ ಅನುಷ್ಠಾನಗೊಳಿಸಬೇಕಿರುತ್ತದೆ. ಅದರಂತೆ ಈಗಾಗಲೇ ಇತರ ಕೆಲವು ರಾಜ್ಯಗಳಲ್ಲಿ ಸದರಿ ಯೋಜನೆಯ ಪರಿಣಾಮಕಾರಿ ಅನುಷ್ಠಾನಕ್ಕಾಗಿ ಪ್ರತ್ಯೇಕ ಸ್ಪೆಷಲ್ ಮಿಷನ್ ಡೈರೆಕ್ಟರ್ ಹುದ್ದೆಯನ್ನು ಸೃಜಿಸಲಾಗಿರುತ್ತದೆ. ಅದೇ ಮಾದರಿಯಲ್ಲಿ ರಾಜ್ಯದಲ್ಲಿ ಸಹ ಸದರಿ ಯೋಜನೆಯ ಪರಿಣಾಮಕಾರಿ ಅನುಷ್ಠಾನದ ಮೇಲುಸ್ತುವಾರಿಗಾಗಿ ಪೌರಾಡಳಿತ ನಿರ್ದೇಶನಾಲಯದಲ್ಲಿ ಒಂದು ಪ್ರತ್ಯೇಕ ಸ್ಪೆಷಲ್ ಮಿಷನ್ ಡೈರೆಕ್ಟರ್ ಹುದ್ದೆಯನ್ನು ಸೃಜಿಸುವ ಅವಶ್ಯಕತೆಯಿರುತ್ತದೆ.

ಸದರಿ ಪ್ರಸ್ತಾವನೆ ಕುರಿತಂತೆ ಆರ್ಥಿಕ ಇಲಾಖೆಯು, ಹಿಂಬರಹ ಸಂಖ್ಯೆ:ಆಇ 886 ವೆಚ್ಚ-9/2022 ದಿನಾಂಕ: 19-09-2023ರಲ್ಲಿ ಸ್ವಚ್ಛ ಭಾರತ್ ಮಿಷನ್ ಯೋಜನೆಯ ಮೇಲುಸ್ತುವಾರಿಗಾಗಿ ಕರ್ನಾಟಕ ಮಿಷನ್ ಡೈರೆಕ್ಟರ್ ಹುದ್ದೆಯನ್ನು ಸೃಜಿಸಲು ಸಹಮತಿ ನೀಡಿರುತ್ತದೆ ಹಾಗೂ ಸಿಬ್ಬಂದಿ ಮತ್ತು ಆಡಳಿತ ಸುಧಾರಣೆ ಇಲಾಖೆಯು, ಮಾನ್ಯ ಮುಖ್ಯಮಂತ್ರರವರಿಂದ ಅನುಮೋದಿತ ಎಂದು ಹಿಂಬರಹ ಸಂಖ್ಯೆ: ಸಿಆಸುಇ 321 ಎಸ್‌ಎಎಸ್ 2023, ದಿನಾಂಕ: 27-09-2023ರಲ್ಲಿ ಸದರಿ ಹುದ್ದೆಯನ್ನು ಎಕ್ಸ್ ಕೇಡರ್ ಹುದ್ದೆಯೆಂದು ಪರಿಗಣಿಸಿ (until the duration of SBM-2.0) ಭಾರತ ಆಡಳಿತ ಸೇವೆ (ಹಿರಿಯ ಶ್ರೇಣಿ) ವೃಂದದ ಅಧಿಕಾರಿಗಳಿಂದ ತುಂಬಲು ಸಹಮತಿ ನೀಡಿರುತ್ತದೆ.

ನಿರ್ದೇಶಕರು, ಪೌರಾಡಳಿತ ನಿರ್ದೇಶನಾಲಯ ಇವರ ಪ್ರಸ್ತಾವನೆಯನ್ನು ಸರ್ಕಾರವು ಕೂಲಂಕಷವಾಗಿ ಪರಿಶೀಲಿಸಿದೆ. ಆದ್ದರಿಂದ ಈ ಕೆಳಕಂಡಂತೆ ಆದೇಶಿಸಿದೆ.

ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ನಅಇ 135 ಸಿಎಸ್‌ಎಸ್ 2023,

ಬೆಂಗಳೂರು, ದಿನಾಂಕ: 28-09-2023.

ಪ್ರಸ್ತಾವನೆಯಲ್ಲಿ ವಿವರಿಸಿರುವ ಅಂಶಗಳ ಹಿನ್ನೆಲೆಯಲ್ಲಿ ಸರ್ಕಾರವು, ಸ್ವಚ್ಛ ಭಾರತ್ ಮಿಷನ್ (ನಗರ) - 1.0 ಮತ್ತು 2.0ರ ಅನುಷ್ಠಾನದ ಮೇಲುಸ್ತುವಾರಿಗಾಗಿ ಪೌರಾಡಳಿತ ನಿರ್ದೇಶನಾಲಯದಲ್ಲಿ

[Handwritten Signature]

- 11) ರಾಜ್ಯದ ಎಲ್ಲಾ ಪುರಸಭೆಗಳು ಹಾಗೂ ಪಟ್ಟಣ ಪಂಚಾಯಿತಿಗಳು / NAC ಗಳ ಮುಖ್ಯಾಧಿಕಾರಿಗಳು - ಪೌ.ನಿ.ಮೂಲಕ.

ಪ್ರತಿ:

- 1) ಮಾನ್ಯ ನಗರಾಭಿವೃದ್ಧಿ ಸಚಿವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ವಿಧಾನಸೌಧ.
- 2) ಮಾನ್ಯ ಪೌರಾಡಳಿತ ಸಚಿವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ವಿಕಾಸಸೌಧ.
- 3) ಸರ್ಕಾರದ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ಕರ್ನಾಟಕ ಸರ್ಕಾರ.
- 4) ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ಕರ್ನಾಟಕ ಸರ್ಕಾರ.
- 5) ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ
- 6) ಸರ್ಕಾರದ ಕಾರ್ಯದರ್ಶಿಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ.
- 7) ಸರ್ಕಾರದ ಕಾರ್ಯದರ್ಶಿ (ಬಿ&ಆರ್) ಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ಆರ್ಥಿಕ ಇಲಾಖೆ.
- 8) ಸರ್ಕಾರದ ಉಪ ಕಾರ್ಯದರ್ಶಿ-4 ರವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ.
- 9) ಶಾಖಾ ರಕ್ಷಾ ಕಡತ / ಹೆಚ್ಚುವರಿ ಪ್ರತಿಗಳು.

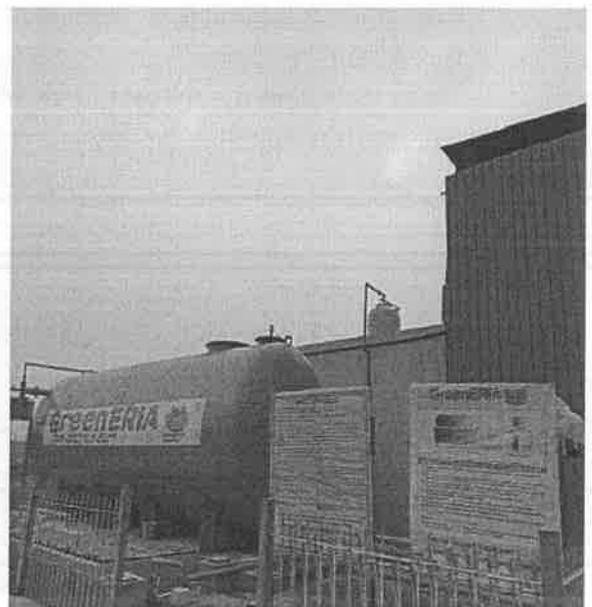
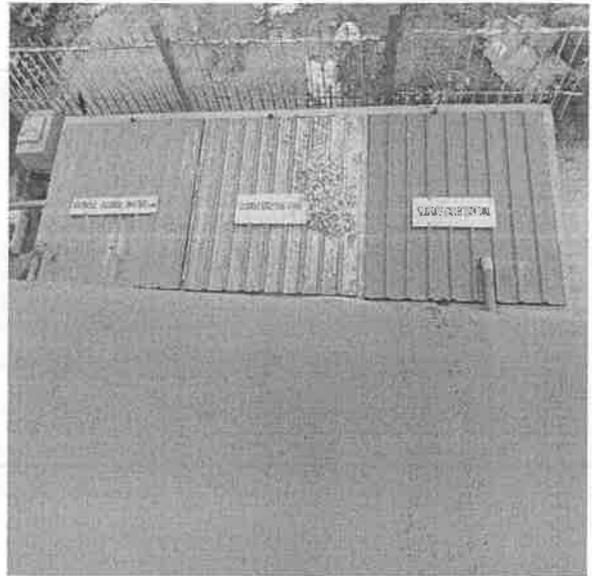
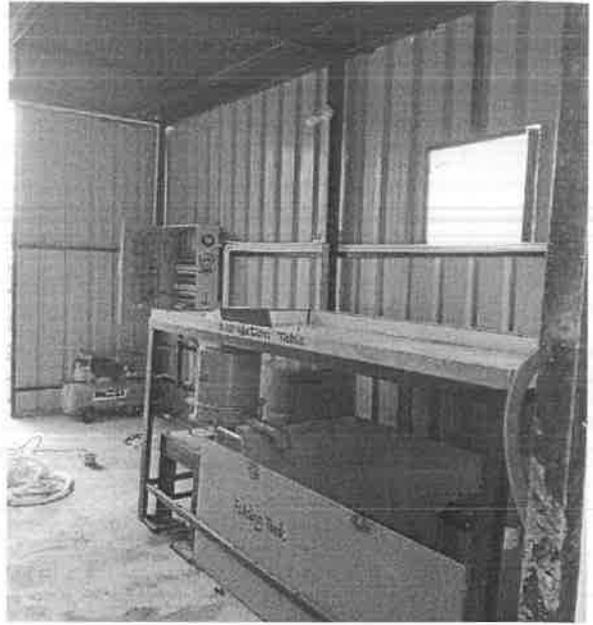
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Sl No.	Initiative	ULB/PRI Name	Page No.
1	1. Shivamogga City Corporation Bio-Methanation Plant	Shivamogga CC	2 - 3
2	10KLD Decentralised Wastewater Treatment System (DEWATS) at Chikkaballapur	Chikkaballapura CMC	4 - 5
3	Black Soldier Fly Wet Waste Processing Plant at Mangalore City Corporation	Mangalore CC	6 - 8
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5	Fecal Sludge Treatment Plant In Karkala Tmc	Karkala TMC	11 - 12
6	Solid Waste Management through GP-SHG convergence: MoUs between Gram Panchayats and Gram Panchayat Level Federations (GPLF) of Women's SHGs in Rural Karnataka	RDPR	13 - 13

1. Shivamogga City Corporation Bio-Methanation Plant

Project Name:	Construction of Bio-Methanation unit of 2 TPD capacity
Project Location:	Indira Canteen kitchen premises, Sagara Road, Gadikoppa, Shivamogga.
Project Description:	Shivamogga City Corporation (SCC) has set up a Biomethanation (2 TPD) facility to treat the organic waste generated in the city limit at Indira canteen kitchen. This is producing biogas through anaerobic digestion of the wet waste from Indira canteen as well as biodegradable segregated household waste. The expected life of the plant is 10 years. Daily approximately range of treatment is about 1000-1500 kg.
Operations & Maintenance:	An agency named GREENERIA RENEWABLE TECHNOLOGIES PRIVATE LIMITED has been appointed by the ULB to look after the O &M of the plant.
Benefits:	The plant has helped in
Reduced fuel costs:	The biogas produced by the plant (substitute for LPG) is used as a cooking fuel in the Indira canteen kitchen. This reduces the cost of cooking for the canteen and saves the government money on LPG subsidies.
Reduced environmental impact:	Biogas is a clean and renewable fuel, so its use reduces air pollution and greenhouse gas emissions.
Improved sanitation and hygiene:	The plant helps to reduce the amount of waste that goes to landfills and helps to reduce the spread of diseases associated with waste.
Job creation:	The plant provides employment opportunities for local people in its operation and maintenance.
Impact:	<ul style="list-style-type: none"> ▪ The plant has helped to reduce the amount of waste that goes to landfills. ▪ The biogas produced is a clean and renewable source of energy. ▪ The plant has helped to improve the sanitation and hygiene conditions in the city.

Overall, the bio-methanation plant is a successful initiative that is providing several benefits and having a positive impact on the city of Shivamogga.



2. 10KLD Decentralised Wastewater Treatment System (DEWATS) at Chikkaballapur

Project Name:	Simplified Sewer System and DEWATS facility for Kandawara Sanitation Workers Colony
Project Location:	Kandawara Sanitation Workers Colony, Chikkaballapura, Karnataka
Project Description:	This project involved the implementation of a Simplified Sewer System (SSS) and a Decentralised Wastewater Treatment System (DEWATS) facility that was recently developed for benefitting the sanitation workers in Chikkaballapura, Karnataka.

The project was implemented by TIDE in collaboration with the residents of the colony and the Chikkaballapura Municipality. The SSS is a low-cost and easy-to-implement sewer system that is suitable for small communities. The DEWATS facility is a decentralised wastewater treatment system that treats wastewater within the community, eliminating the need for connection to a main sewerage plant.

Benefits:

- The project has provided the residents of Kandawara Sanitation Workers Colony with access to safe and hygienic sanitation facilities. It has also reduced the instances of open defecation in the colony.
- The SSS and DEWATS systems are also environmentally friendly, as they help to reduce water pollution and promote conservation.

Impact:

- The project has had a positive impact on the lives of the residents of Kandawara Sanitation Workers Colony. It has improved their health and well-being and has also made their community more liveable.
- The project has also set an example for other small communities that are struggling to provide safe and hygienic sanitation facilities to their residents.





Bird's eye view of Kandawara Sanitation Workers colony

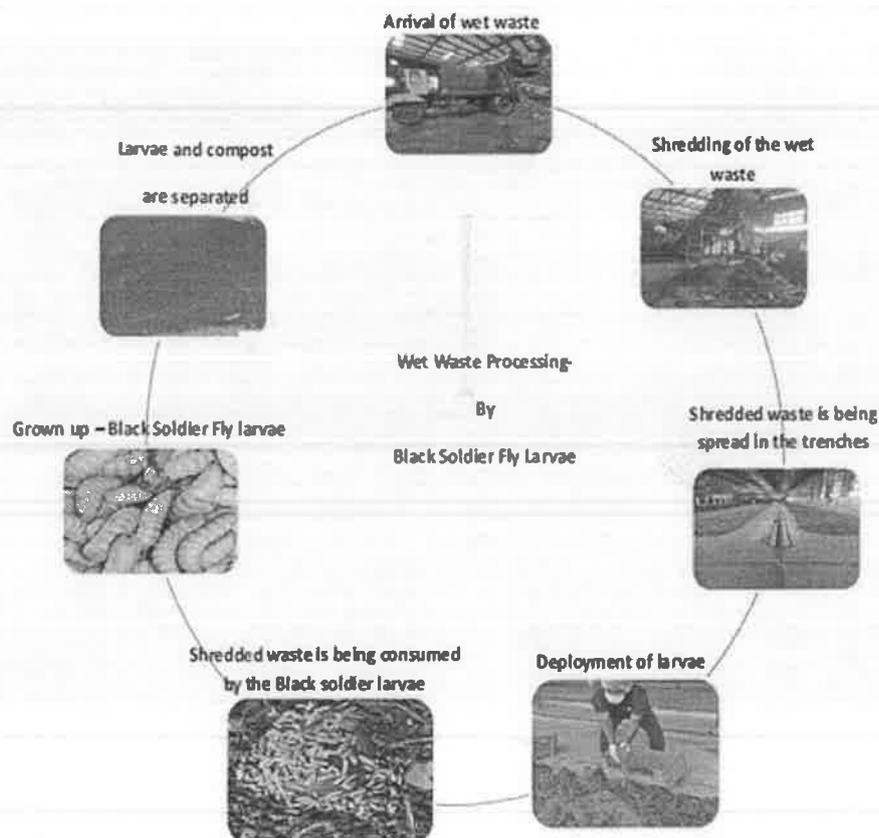


3. Black Soldier Fly Wet Waste Processing Plant at Mangalore City Corporation

- Project Name:** Black Soldier Fly Wet Waste Processing Plant
- Project Location:** Pachanadi solid waste treatment plant, Mangalore, Karnataka, India
- Project Description:** M/s Ento Protein Pvt Ltd., Mangalore, has established a Black Soldier Fly (BSF) wet waste processing plant at the Pachanadi solid waste treatment plant. The plant has a capacity to process 70-90 tons of wet waste per day.

Methodology:

- Collection of wet waste from various sources, such as households, commercial establishments, and institutional facilities.
- Transportation of the wet waste to the processing plant.
- Segregation of the wet waste into different categories, such as food waste, garden waste, and paper waste.
- Feeding the food waste to the BSF larvae.
- Harvesting the BSF larvae after they have matured.
- Processing the BSF larvae into manure, which can be used for agricultural purposes.



Benefits:

- Reduction in the amount of wet waste that goes to landfills.
- Production of organic manure that can be used to improve soil health and crop yields.
- Generation of employment opportunities.

Impact:

- Helps in reduction of pollution, improving soil health, generating revenue for farmers, thereby creation of new jobs, and improving the health and well-being of the community.
- Additionally, the plant is demonstrating the feasibility of using BSF larvae to process wet waste on a large scale. This could lead to the adoption of BSF technology in other cities and towns, which would have a significant environmental and economic impact.



Arrival of Wet Waste into the Unit



Wet Waste is shredded



Trench ready for deployment of shredded waste



Shredded waste is deployed in trenches



BSF larvae deployed on shredded waste on Day 1



Waste being fed for 11 days using feeder



12 Day- Trench ready for separation of larvae and compost



Larvae being separated from Compost

4. Tender Coconut Waste Management

Project Name: Tender Coconut Waste Management

Project Location: Mangalore, Karnataka, India

Project Description: The Tender Coconut Waste Management project is a community-based initiative to collect, process, and recycle tender coconut waste in Mangalore, Karnataka.

The project is implemented by M/s Ento Protein Pvt Ltd., in collaboration with the Mangalore City Corporation (MCC).

Methodology:

Tender Coconut Waste	Shredder	Squeezer	Sieving Machine	Husk/peat
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- Collection of tender coconut shells from every vendor, temples, bulk generators, and households.
- Transportation of the shells to the processing site at the Pachanady waste treatment plant.
- Storage of the coconut shells.
- Shredding of the shells using a 20 hp 3 phase shredder with a working capacity of 3500 kg/hr.
- Drying of the shredded powder.
- Packaging and storage of the product.
- Selling the product to agriculture, organic compost, and other users.

Output:

- The final product of the project is a coconut peat, which is sold to the locals for agricultural use.
- The husk is sold to the manufacturers of ropes and mattresses.

Benefits:

- Reduction in the amount of coconut shell dumped in landfills.
- Use of coconut shreds for organic and agricultural products
- Generation of revenue from the sale of coconut shreds

Impact:

- The project is having a positive impact on the environment, economy, and society of Mangalore. It is reducing pollution, improving soil health, generating revenue for farmers, creating new jobs, and improving the health and well-being of the community.



5. Fecal Sludge Treatment Plant In Karkala Tmc

Project Name: Faecal Sludge Treatment Plant in Karkala Town Municipal Council

Project Location: Karkala, Udupi district, Karnataka, India

Project Description: The ULB has constructed a faecal sludge treatment plant (FSTP) to treat the faecal sludge generated in the town. The FSTP has a capacity of treating 6 KLD of faecal sludge daily.

Process:

The faecal sludge from septic tanks and pit latrines is collected using a suction machine and transported to the FSTP. At the FSTP, the faecal sludge undergoes the following treatment process:

1. Screening: The faecal sludge is screened to remove large solids.
2. Planted Drying Bed (PDB): The screened faecal sludge is passed through a PDB, where the solids are removed and the liquid is treated.
3. Integrated Anaerobic Baffled Reactor (IABR): The liquid from the PDB is passed through an IABR, where it is treated further.
4. Planted Horizontal Gravel Filter (PGF): The liquid from the IABR is passed through a PGF, where it is further treated and polished.
5. Reed bed: The liquid from the PGF is passed through a reed bed, where it is further treated and polished.
6. Activated Carbon Filter (ACF) and Polishing Carbon Filter (PCF): The liquid from the reed bed is passed through an ACF and PCF to remove any remaining contaminants.
7. The treated water is stored in a tank and can be used for irrigation or other purposes. The cake from the planted beds is stored in a storage shed and can be used as a fertilizer.

Benefits:

- Improved sanitation conditions in Karkala.
- Reduced pollution of water bodies.
- Production of organic fertilizer.
- Generation of employment opportunities.

Impact:

- It is helping to reduce pollution, improve soil health, generate revenue for farmers, create new jobs, and improve the health and well-being of the community.
- A city with partial underground sewer network, has developed a 6 KLD Faecal Sludge Treatment facility there by reducing capital cost in laying of new sewer network especially for the cities that doesn't have the natural slope/gradient.
- Additionally, the FSTP is demonstrating the feasibility of using decentralized wastewater treatment technologies to improve sanitation conditions in small towns and villages. This could lead to the adoption of similar technologies in other parts of India, which would have a significant environmental and social impact.

